

ACTION TAKEN REPORT OF THE JOINT COMMITTEE IN COMPLIANCE WITH ORDER DATED 13/03/2023 OF THE HON'BLE NATIONAL GREEN TRIBUNAL (NGT) IN THE MATTER OF O NO. 643/2022 (PB), SAIF ALAM VS. STATE OF MAHARASHTRA

1.0 Background

Grievance in the Original Application No. 643 of 2022 (PB), titled Saif Alam Vs State of Maharashtra, as per the order dated 13/03/2023 of the Hon'ble NGT is about operation of Common Bio-Medical Waste Treatment Plant (CBMWTF) named as M/s SMS Envoclean Pvt. Ltd., located at Mankhurd-Govandi, Mumbai-Maharashtra. The applicant has alleged that the aforesaid CBMWT plant is located in middle of city of Mumbai, adjacent to slum of Mankhurd-Govandi causing air pollution and spreading various diseases like TB etc. to the slum dwellers residing in the vicinity of the aforesaid CBMWT plant.

The Hon'ble NGT passed an order dated 13/03/2023 in the aforesaid OA No. 643 of 2022 and directed that (copy of Hon'ble NGT order, dated 13/03/2023 is given at **Annexure-1**) and the relevant paragraph of the aforesaid order is reproduced as below:

“3. In our view, the grievance raised in this petition can be looked into by the local authorities. Hence, we constitute a Joint Committee comprising CPCB, State PCB and concerned District Magistrate who shall visit the site, collect relevant information and if finds any violation of environmental laws and norms, would take appropriate remedial action in accordance with law within two months.

4. The Action Taken Report shall be submitted with Registrar, Western Zone Bench at Pune by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR supported PDF and not in the form of Image PDF. If found necessary, Registrar, Western Zone Bench at Pune may place the matter before the Bench for further directions.”

2.0 Approach

In order to comply with the aforesaid Hon'ble NGT order, dated 13/03/2023; the Central Pollution Control Board (CPCB) vide email dated 23/03/2023 communicated the nominee details to the nodal agency i.e. MPCB and also requested to provide background information, copy of the Original Application, other relevant information for reference & deliberation in the aforesaid matter. Thereafter, the joint committee carried-out inspection of the aforesaid CBMWT plant i.e. M/s SMS Envoclean Pvt. Ltd., 5904/1A, 5804/AB, Near Deonar Dumping Ground, Hatkopar-Mankhurd Link road, Kurla, Mumbai, Maharashtra on 17/05/2023. The following committee members were present during the inspection:

- i. Shri Nishchal C., Scientist 'D', CPCB, Regional Directorate, Pune
- ii. Shri Sujit Dholam, Sub Regional Officer-MPCB, Mumbai-III
- iii. Ms. Avanti Mayekar, Naib Tehsildar (Mahsul), Kurla (Mulund), as representative of District Magistrate, Mumbai

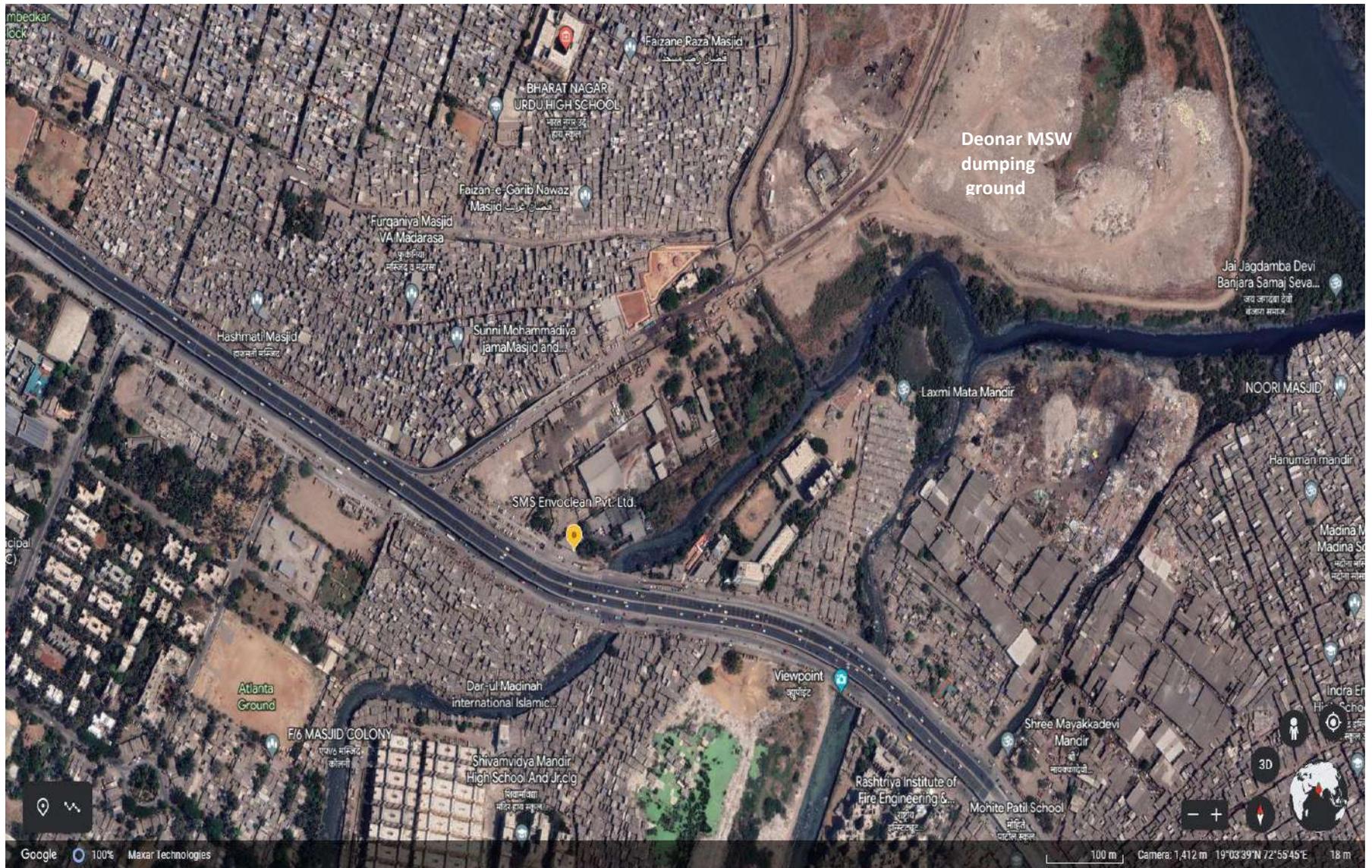
Shri Sanjay R. Bhosale, Regional Officer, MPCB, Mumbai was present during the joint committee inspection. Shri Kishore Malviya – Director of the CBMWT plant was accompanied the joint committee during the inspection and provided background information about the CBMWT plant, environmental management system and alleged issues.

3.0 Observations and findings

This report is outcome containing factual aspect of the said joint committee based on the preliminary information provided by MPCB, followed by inspection & monitoring of CBMWT plant, analysis results of environmental samples (i.e. effluent & source emission) submitted by the MPCB and subsequent discussions of the joint committee. The observations & findings of the joint committee are given as below.

3.1 About M/s SMS Envoclean Pvt. Ltd.,

M/s SMS Envoclean Pvt. Ltd., (hereinafter referred as Common Bio-Medical Waste Treatment Facility i.e. CBMWTF) is located at Survey no. 5904/1A, 5804/AB, Near Deonar Dumping Ground, Hatkopar-Mankhurd Link road, Kurla, Mumbai, Maharashtra. Then Brihan Mumbai Mahanagarpalika (presently it is Municipal Corporation of Greater Mumbai i.e. MCGM), Solid waste Management Department vide dated 01/11/2007 has handed over the plot admeasuring 4,000 m² to M/s SMS Envoclean Pvt. Ltd., for development of CBMWTF on BOOT basis. It is gathered that aforesaid BOOT agreement dated 01/11/2007 is up to a period of 20 years. The CBMWTF was established in 2009 and is engaged in collection and treatment of bio-medical waste from MCGM jurisdiction and obtained consolidated consent & authorization (CCA) from MPCB vide dated 19/12/2022 and is valid up to 30/06/2023. Google image depicting the location of CBMWTF; Deonar MSW dumping ground and various residential settlements/commercial establishments is given below.



Google image depicting the location of CBMWTF; residential settlements/commercial establishments and Deonar MSW dumping ground.

3.2 Plant and process

The reported total plant area of the CBMWTF including office premises is about 4,088 m² and open area is about 2,508 m². Out of the aforesaid total plant area, CBMWTF has earmarked & provided various areas for incineration, autoclaving, effluent treatment plant, storage of incineration ash and storage of different category of bio-medical wastes. Details on various plant area is depicted in the below Table-1.

Table-1: Details of plant area

S. no.	Type of area	App. area, m ²
1.	Incineration	658
2.	Autoclaving including shredder	175
3.	ETP	96
4.	Ash storage	94
5.	Storage area for different category of bio-medical waste	150

Remaining open area of about 2,508 m² is earmarked for bio-medical waste collection vehicle parking & washing facility, storage of treated recyclable plastic waste (red category waste) and ancillary facility i.e. DG set, security cabin and rest room for workers. The existing treatment processes of the CBMWTF are incineration, autoclaving, disinfection, shredder, waste sharp pit and ETP. The details of various treatment units are depicted in the Table-2.

Table-2: Details of various treatment units

S. no.	Treatment unit	Designed capacity	Hours of operation
1.	Autoclave	400 Litre/cycle i.e. 6,400 Litre/day or 8,000 Kg/day	22 hr
2.	Disinfection chamber (RCC tank)	12,000 Kg/day	Piece-meal basis
3.	Twin chamber incinerator	240 Kg/hr x 04 nos. i.e. 24,000 Kg/day	18 hr (designed for 24 hr)
4.	Shredder	200 Kg/hr x 01 no.	Piece-meal basis
5.	ETP (primary treatment)	200 KLD	18 – 20 hr

Point wise observations and findings w.r.t. collection and treatment at CBMWTF is depicted in the below Table-3.

Table-3: Point wise observations and findings w.r.t. collection and treatment at CBMWTF

S. No	Particulars	Details									
1.	Name of CBWTF	M/s SMS Envoclean Pvt. Ltd., 5904/1A, 5804/AB, Near Deonar Dumping Ground, Hatkopar-Mankhurd Link road, Kurla, Mumbai, Maharashtra									
2.	Month/year of establishment and the consents status	Year of Establishment: May, 2009 Consent is Valid up to: 30/06/2023									
5.	Consolidated Consent & Authorization under Water (Prevention and Control of Pollution) Act, 1974; Air (Prevention and Control of Pollution) Act, 1981; Hazardous Wastes (Management & Transboundary Movement) Rules, 2016 and Bio-Medical Waste Management Rules, 2016	Consent No: Format 1.0/CC/UAN No. 0000128619/CR/2212001287, dated 19/12/2022 is valid up to 30/06/2023 (Copy of CCA dated 19/12/2022 & amended CCA dated 15/03/2023 is given at Annexure-2).									
7.	Environmental Clearance (EC)	The facility is established in the year 2009 and thereafter the existing treatment capacity of CBMWTF has not increased. Therefore, as per the provisions of EIA Notification, 2006; EC is not applicable.									
10.	Name of Districts/Cities / places being covered	MCGM jurisdiction.									
11.	Cost charged to the healthcare facilities	As per the information provided, cost charged to the health care facilities is given below. <ul style="list-style-type: none"> Charges to private health care facilities up to 50 beds: Rs. 4.6 per bed per day and above 50 beds: Rs. 2.6 per bed per day. Charges to MCGM health care facilities owned by Urban Local Bodies up to 50 Beds: Rs. 0.93 per bed per day and above 50 Beds: Rs. 0.56 per bed per day. 									
	Total number of healthcare facilities and beds covered (as on date of visit)	<table border="1"> <thead> <tr> <th>S. no.</th> <th>Type of HCFs</th> <th>Nos.</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>Bedded HCFs</td> <td>1,892</td> </tr> <tr> <td>2.</td> <td>Non-bedded HCFs</td> <td>10,985</td> </tr> </tbody> </table> <ul style="list-style-type: none"> It is observed that CBMWTF is collecting bio-medical waste from total 57,395 beds from the total 1,892 bedded HCFs located within 75 Km radius. Total no. of vehicles provided for collection of bio-medical waste (non-COVID) is 65 nos. and for COVID waste is 01 no. 	S. no.	Type of HCFs	Nos.	1.	Bedded HCFs	1,892	2.	Non-bedded HCFs	10,985
S. no.	Type of HCFs	Nos.									
1.	Bedded HCFs	1,892									
2.	Non-bedded HCFs	10,985									

Average quantity of biomedical waste collected as per records	S. no.	Category	Type & quantity of bio-medical waste, Kg/day	
			Non-COVID waste	COVID waste
	1.	Yellow	10,370	142
	2.	Red	5,419	Nil
	3.	White	39	Nil
	4.	Blue	1,669	Nil
Total		17,497	142	
Average quantity of biomedical waste treated as per records	S. no.	Category	Type & quantity of bio-medical waste, Kg/day	
			Non-COVID waste	COVID waste
	1.	Yellow	10,370	142
	2.	Red	5,419	Nil
	3.	White	39	Nil
	4.	Blue	1,669	Nil
Total		17,497	142	
Information related to operation of incinerator	It is observed that the CBMWTF has upgraded the incinerators to achieve at least two seconds residence time in the secondary chamber to ensure desired level emission control with respect to volatile organic compounds, especially dioxins and furans in compliance to the Schedule-II of the Biomedical Waste Management Rules, 2016. Also, monitoring the temperature of primary & secondary combustion chamber. The recorded temperature in the primary & secondary combustion chamber is 852°C & 1039°C. The CBMWTF has installed OCEM sensors to monitor the parameter viz. CO, CO ₂ , O ₂ & PM and it is connected to CPCB & MPCB servers.			

- i. The CBMWTF has made provision of separate rooms with color coding for storage of different category of untreated BMW. It was observed that all BMW unloading operations are done in the entrance of storage shed, and it is weighed and subsequently different categories of BMW are transported through trolley inside the process shed.
- ii. Presently the CBMWTF is having total 65 nos. of vehicles for collection & transportation of BMW (non-COVID waste) from member HCF's and 01 no. of vehicle for collection & transportation of BMW (COVID waste). Capacity of aforesaid vehicles varies from 0.5 to 9.8 MT capacity. Each vehicle is dedicated to a particular route for collection and transportation of BMW. It was observed that provision has been made to park all vehicles inside the facility premises. Also,

CBWTF has registered on COVID-19 BWM App developed by CPCB and registered their vehicles dedicated for COVID-19 waste collection. All the vehicles meant for collection of BMW from member HCF's are equipped with GPS tracking system and connected to remote PC to track real-time movement of vehicles. Also, the facility has developed mobile based app for tracking the movement of vehicles. All the vehicles are labelled and are as per CPCB guidelines. The facility has constructed vehicle washing facility on a concrete floor near the BMW storage shed. As informed, every time when the vehicle is unloaded, the vehicle is washed with treated effluent of ETP/fresh water followed by disinfection with pressurized spray application of 1% sodium hypochlorite solution and the resultant wash water is channelized to collection tank of ETP for further treatment.

- iii. As per the statistics of BMW collection from March, 2023 to 16th May, 2023 (as on date of inspection), the daily collection of BMW from total 12,877 member HCF's is 17,116 Kg. The category wise details of monthly BMW collection from member HCF's is depicted in the Table-4. Copy of the daily BMW collection data during March, 2023 to 16th May, 2023 as submitted by the CBMWTF is given at **Annexure-3**.

Table-4: Category wise collection of BMW from member HCF's

Month	Incinerable waste, Kg	Non-incinerable wastes, Kg			Total quantity, Kg
	Yellow	White (Waste sharps)	Red (Contaminated wastes – recyclable)	Blue (Glass bottles)	
March, 2023	3,10,976	1,246	1,57,366	56,190	5,25,778
April, 2023	3,15,358,	1,182	1,61,377	50,064	5,27,981
Up to 16 th May, 2023	1,54,653	617	83,442	25,455	2,64,167
Total	7,80,987	3,045	4,02,185	1,31,709	13,17,926

From the above statistics, it can be inferred that the CBMWTF is receiving about 3,10,976 to 3,15,358 Kg/month of yellow category of BMW (incinerable BMW) against the authorized quantity of 5,20,500 Kg/month; 1,57,366 to 1,61,377 Kg/month of red category of BMW against the authorized quantity of 1,92,000 Kg/month; 50,064 to 56,190 Kg/month of blue category of BMW against the authorized quantity of 60,000 Kg/month and 1,182 to 1,246 Kg/month of white category of BMW against the authorized quantity of 3,100 Kg/month. The CBMWTF is receiving avg. 10,439 Kg/day of yellow category of BMW (incinerable BMW), for which the CBMWTF has provided total 04 no. of incinerators (250 Kg/hr

each) with total installed capacity of 18,000 Kg/day (considering 18 hr operation, as per CCA dated 19/12/2022). Similarly, the CBMWTF is receiving avg. 5,312 Kg/day of red category of BMW, for which the CBMWTF has provided autoclave of 7,200 Kg/day (450 Kg/cycle, considering total 16 cycle/day; each cycle consists of 80 mins). CBMWTF is executing spore testing of the autoclave every fortnightly basis through M/s Sadekar Enviro Engineers Pvt. Ltd., Thane, an E(P)A approved laboratory.

- iv. The CBMWTF has provided logbook to record various operational parameters of incinerator, autoclave and disinfection. For incinerator, entries of total waste feed; time of operation; primary combustion temperature; secondary combustion temperature; water pressure of venturi and pH of scrubber are recorded. For autoclave, entries of total waste feed/cycle; temperature; pressure are recorded and for disinfection, entries of total waste feed & quantity of sodium hypochlorite solution are recorded. The individual logbooks are verified & duly signed by operator and shift in-charge.
- v. The CBMWTF has installed separate energy meters for incinerator, autoclave and ETP. As per the statistics provided from January, 2023 to April, 2023; the monthly electricity unit consumption for incinerator, autoclave and ETP is depicted in the below Table-5.

Table-5: Details of electricity consumption

Month	Electricity consumption, units (Kwh/month)		
	Incinerators	Autoclave	ETP
March, 2023	47431	11030	6230
April, 2023	49661	11057	5900
Till 16 th May, 2023			

- vi. The CBMWTF has provided twin chamber incinerators (4 nos., 250 Kg/hr capacity each) of Thermax make, with wet air pollution control system. The various APCDs provided are; flue gas from PCC & SCC → Gas quencher → Alkali venturi scrubber → Two stage packed bed scrubber → Droplet separator → Mist eliminator → Activated carbon chamber → ID fan & Stack of 32 m height. The scrubber bleed @ every 6 – 7 hrs period is channelized to ETP for treatment and further reused in scrubber make up water.
- vii. Source of water for the CBMWTF is met through MCGM and as per the records, total water requirement is about 350 KLD (190 KLD of fresh water & 160 KLD of treated effluent from ETP). The CBMWTF has provided ETP of reported design

capacity of 200 KLD, whereas avg. effluent generation from various CBMWTF activities is 180 KLD. Various unit operations of ETP are: Collection tank → Dosing tank → Flash mixer (PE/lime/alum) → Lamella clarifier, 02 nos. → Supernatant collection tank → Cooling tower → Pressure sand filter → Activated carbon filter → Reuse in CBMWTF activities (scrubber make-up, vehicle washing, floor washing 7 ancillary activities). Sludge from lamella clarifier → Filter press → Sludge to CHWTSDF and filtrate is channelized to collection tank of ETP.

- viii. The CBMWTF has provided separate covered sheds for storage of treated red, blue and white category of wastes. The treated red category of BMW is shredded in a shredder (200 Kg/hr capacity) and shredded plastic waste is disposed to MPCB authorized plastic recyclers as per CCA dated 19/12/2022 i.e. M/s Piyush Plastics, Chakan, Pune and M/s GS Enterprises, Chakan, Pune for recycling. Copies of MoU with the recyclers were made available during inspection. Whereas the CBMWTF is not having MoU for disposal of blue category of BMW i.e. treated glass bottles, the said treated blue category of BMW is being disposed to M/s Piyush Plastic, Chakan, Pune for recycling. The waste sharps are disinfected with 1% sodium hypochlorite solution instead of treatment in autoclaving or dry heat sterilization and disposal in concrete waste sharp pit within the CBMWTF premises. CBMWTF has provided a sharp pit of reported dimensions of 2m x 2m x 3m for disposal of waste sharps.
- ix. Details on disposal records of treated red category of BMW i.e. shredded plastic waste w.e.f. March to May, 2023 is depicted in the below Table-6. Copy of sale invoices w.r.t. disposal records of treated red category of BMW i.e. shredded plastic waste is given at **Annexure-4**. Similarly, details on disposal records of treated blue category of BMW i.e. glass waste w.e.f. February to April, 2023 is depicted in the below Table-7. Copy of sale invoices w.r.t. disposal records of treated blue category of BMW i.e. glass waste is given at **Annexure-5**.

Table-6: Disposal records of treated red category of BMW i.e. shredded plastic waste

Month	Name of the MPCB authorized recycler and quantity disposed, Kg	
	M/s Piyush Plastics	M/s GS Enterprises
March, 2023	8,870	--
April, 2023	6,730	--
May, 2023	5,750	9,650

Table-7: Disposal records of treated blue category of BMW i.e. glass bottles

Month	Name of the recycler and quantity disposed, Kg
February, 2023	21,200
March, 2023	21,170
April, 2023	21,160

- x. The ash generated from the incinerators and residue from flue gas cleaning is disposed to CHWTSDF operated by M/s Trans Thane Creek Waste Management Association, Mahape- Navi Mumbai. As per the manifest records of March, 2023 to May, 2023 submitted by the CBMWTF, total incineration ash disposed is as follows: 3.94; 4.65; 3.93; 3.84; 4.04 and 3.925 MT respectively, which is less than the consented quantity of 13.6 MT/month. Copy of manifest records for disposal of hazardous waste i.e. incineration ash is given at **Annexure-6**. However, CBMWTF didn't provided manifest records for disposal of ETP sludge.
- xi. Workers engaged in handling of BMW were provided with ordinary mask and ordinary disposable plastic gloves, except the workers engaged in incinerator operations. These workers were not provided with adequate PPEs viz. N-95 mask, acid/alkali proof rubber gloves and safety goggle.
- xii. Members of HCF's are not segregating BMW as per colour coding. There were instances that the recyclable plastic wastes, glass bottles are being sent in yellow colored bags and incinerable wastes are sent in red coloured bags. It is gathered that members of HCF's are not following the guidelines/instructions issued by the CBMWTF for proper source segregation of BMW.
- xiii. The CBMWTF has adopted good practice by providing registration certificate to all of their registered Health Care Facilities. The said registration certificate is of QR code based certificate, which contains various information w.r.t. HCF membership certificate number & validity; name & designation of the authorized person from the registered HCF; registration details w.r.t Bombay Nursing Home Act (viz. BNH Registration Number, BNH Issue Date, Total No. of Beds, BNH Validity (Form 'C')); details regarding renewal of CTO etc. Copy of the one of the registration certificate issued by the CBMWTF to its member HCF is given as **Annexure-7**.
- xiv. As per the records submitted, it is observed that the CBMWTF is executing source emission monitoring of the common stack attached to the incinerator (250 Kg/hr x 04 nos.) for various parameters viz. PM, SO₂, NO₂, HCl, Hg, CO₂ & CO on fortnightly basis through M/s Sadekar Enviro Engineers Pvt. Ltd., Thane, an E(P)A approved laboratory. Details of analysis results of source emission monitoring during February, 2023 to April, 2023 is depicted in the below Table-8. Copy of the

analysis results of source emission monitoring of the stack attached to incinerator, carried-out through M/s Sadekar Enviro Engineers Pvt. Ltd., Thane is given at **Annexure-8**. MPCB also carried-out source emission monitoring of the common stack attached to the incinerator (250 Kg/hr x 04 nos.) for various parameters viz. PM & HCl during October, 2022; December, 2022 and February, 2023. Copy of the analysis results of source emission monitoring of the stack attached to incinerator, carried-out by MPCB is given at **Annexure-9**

Table-8: Source emission monitoring results of the stack attached to incinerator

Parameters	Unit	Results						MPCB prescribed standards
		08/04/23	01/04/23	25/03/23	18/03/23	04/02/23	13/02/23	
Particulate Matter (PM)	mg/Nm ³	27.50	24.80	26.80	21.50	23.85	29.5	50
Sulphur dioxide (SO ₂)	Kg/day	1.74	1.65	1.97	1.85	1.93	2.32	Not specified
Nitrogen dioxide (NO ₂)	mg/Nm ³	11.80	14.70	18.60	17.20	14.8	18.4	400
HCl	mg/Nm ³	0	0	0	0	0	0	50
Hg	mg/Nm ³	BDL	BDL	BDL	BDL	BDL	BDL	0.5
Carbon dioxide (CO ₂)	%	2.15	2.4	2.45	2.78	2.75	2.4	Not specified
Carbon monoxide (CO)	%	2.5	2.75	2.68	2.9	2.25	1.86	Not specified

Note: BDL-below delectable limit.

It is inferred from the analysis results of source emission monitoring results of the stack attached to incinerator, carried-out through M/s Sadekar Enviro Engineers Pvt. Ltd., Thane that the concentration of all the monitored parameters viz. PM, NO₂, HCl, Hg & its compounds are found to be within the MPCB prescribed standards. Similarly, concentration of all the monitored parameters viz. PM & HCl, carried-out by MPCB are found to be within the MPCB prescribed standards.

Similarly, the CBMWTF is executing source emission monitoring of the common stack attached to the incinerator (250 Kg/hr x 04 nos.) for the parameter i.e. total dioxins & furans on monthly basis through M/s Vimta Labs Ltd., Hyderabad, an NABL and E(P)A approved laboratory. Details of analysis results of source emission monitoring during January, 2023 to April, 2023 is depicted in the below Table-9. Copy of the analysis results of source emission monitoring of the stack attached to incinerator, carried-out through M/s Vimta Labs Ltd., Hyderabad is given at **Annexure-10**.

Table-9: Source emission monitoring results of total dioxins & furans in the stack attached to incinerator

Parameter	Unit	Results				MPCB prescribed standards
		January, 2023	February, 2023	March, 2023	April, 2023	
Total dioxins & furans	ng TEQ/Nm ³	0.0544	0.0625	0.0550	0.0606	0.1

It is inferred from the analysis results of source emission monitoring results of the stack attached to incinerator, carried-out through M/s Vimta Labs Ltd., Hyderabad, an NABL and E(P)A approved laboratory that the concentration of monitored parameter i.e. total dioxins & furans is found to be within the MPCB prescribed standards.

MPCB is carrying-out grab effluent sampling at inlet & outlet of the ETP on piece-meal basis. It is observed that grab effluent sampling at inlet & outlet of the ETP was carried-out in January, 2022; July, 2022 and March, 2023. Details of analysis results of ETP monitoring during January, 2023 to April, 2023 is depicted in the below Table-10. Copy of the analysis results of MPCB is given at **Annexure-11**.

Table-10: Analysis results of treated effluent from final outlet of ETP, analyzed by MPCB.

Parameters	Date of monitoring			MPCB prescribed standards
	January, 2022	July, 2022	March, 2023	
pH	7.8	7.4	7.7	6.5-9
SS	28	12	14	100
TDS	2569	1960	NA	Not specified
COD	96	56	68	250
BOD	12	12	16	30
Hg	BDL	BDL	NA	Not specified
O&G	BDL	BDL	BDL	10

Note: Concentration of all parameters are expressed in mg/l, except pH. NA: not analyzed.

4.0 Results and discussion

4.1 Source emission monitoring

The joint committee during its inspection carried-out source emission monitoring of the common stack attached to the incinerator (250 Kg/hr x 04 nos.) through MPCB authorized laboratory i.e. M/s Mahabal Enviro Engineers Pvt. Ltd., Analysis results of source emission monitoring of the common stack attached to the incinerator is depicted in the below Table-10. Copy of the same, as submitted by MPCB vide email dated 21/07/2023 is given at **Annexure-12**. During source emission monitoring it was observed that out of 04 incinerators, 02 incinerators (incinerator no. 1 & 2) was found operational. As informed, due to receipt of less quantity of incinerable BMW i.e. yellow category of BMW to that of total installed capacity of incinerators; incinerator no. 3 & 4 was non-operational. As per

the records of operational parameters, noted during the source emission monitoring and also on the day of joint committee visit; total receipt & feed to the incinerator was 9,510 Kg (i.e. on 17/05/2023) and 1,158 & 1,157 Kg (during source emission monitoring of incinerator-1&2 i.e. during 12.00 hr to 16.45 hr), which is within the total installed capacity of 18,000 Kg/day (max. capacity as per CCA dated 19/12/2022). Similarly, operational parameters viz. primary combustion temperature has varied from 849⁰ C to 857⁰ C for incinerator-1 & 847⁰ C to 858⁰ C for incinerator-2; secondary combustion temperature has varied from 1048⁰ C to 1058⁰ C for incinerator-1 & 1047⁰ C to 1057⁰ C for incinerator-2; water pressure of venture has varied from 600 to 610 mm Hg for incinerator-1 & 600 to 610 mm Hg for incinerator-2 and pH of scrubber inlet has varied from 7 to 8 for both the incinerator-1 & 2. Further, the joint committee observed and noted the concentration of OCEMS parameters viz. CO, CO₂, O₂ & PM displayed on the OCEMS panel during the source emission monitoring; which are being transmitted to CPCB & MPCB servers. The concentration of CO, CO₂, O₂ & PM was varied from 39.87 to 58.20 mg/Nm³; 2.88 to 4.15 mg/Nm³; 16.7 to 18.08% and 30.08 to 33.33 mg/Nm³ respectively during the source emission monitoring on 17/05/2023.

Table-11: Source emission results of the stack attached to the incinerator

Stack identity	Parameters			
	Common stack attached to incinerators (250 Kg/hr x 04 nos.)	PM	NOx	HCl
11		135	15	0.001
MPCB prescribed standards	50	400	50	0.05

Note: Concentration of all the parameters are expressed in mg/Nm³.

4.2 Effluent monitoring

Also, the joint committee collected grab effluent samples from inlet of ETP & final outlet of ETP, which is meant for recycling within the premises. Analysis results of effluent monitoring of ETP is depicted in the below Table-12. Copy of the same, as submitted by MPCB vide email dated 21/07/2023 is given at **Annexure-13**.

Table-12: Analysis results of ETP

Sampling location	Parameters					
	pH	TSS	COD	BOD	O&G	Bio-assay test
Inlet to ETP	7.6	68	400	32	NA	--
Final outlet of ETP (meant for recycling)	7.6	8	116	5	NA	100
MPCB prescribed standards	6.5-9	100	250	30	10	90% survival of fish after 96 hr in 100% effluent

Note: NA-parameter not analyzed.

5.0 Conclusions

Then Brihan Mumbai Mahanagarpalika (presently it is MCGM), Solid waste Management Department vide dated 01/11/2007 has handed over the plot admeasuring 4,000 m² to M/s SMS Envoclean Pvt. Ltd., for development of CBMWTF on BOOT basis. It is gathered that aforesaid BOOT agreement dated 01/11/2007 is up to a period of 20 years. The CBMWTF was established in 2009 and is engaged in collection and treatment of bio-medical waste from MCGM jurisdiction and obtained consolidated consent & authorization (CCA) from MPCB vide dated 19/12/2022 and is valid up to 30/06/2023. It is gathered from MPCB that the CBMWTF has applied for renewal of CCA on 25/04/2023 and the same is pending before MPCB.

The revised guidelines of CPCB on Common Biomedical Waste Treatment Facilities, dated 21/12/2016 stipulate the location criteria for setting up of the facility and the relevant extract of the aforesaid guidelines are reproduced as below:

“A CBWTF can be located at a place reasonably far away from notified residential and sensitive areas and should have a buffer distance of preferably 500 m so that it shall have minimal impact on these areas. In case of non-availability of such a land, the buffer zone distance from the notified residential area may be reduced to less than 500 m by State Pollution Control Board/ Pollution Control Committee (hereafter will be referred as SPCB/PCC) without referring the matter to CPCB by prescribing additional control measures such as (i) adoption of best available technologies by the proponent of CBWTF; (ii) prescribing stringent standards for operation of the CBWTF by the SPCB/PCC; (iii) adoption of zero liquid discharge by the CBWTF and (iv) in case of any complaints from the public, then CBWTF should prove that the facility is not causing any adverse impact on environment and habitation in the vicinity.”

Whereas the impugned location under reference is of commingled land use pattern, wherein the CBWTF is surrounded by residential settlements, commercial establishments, public utilities and Deonar solid waste dumping ground. The residential settlements are situated in close proximity of the CBMWTF i.e. within 500 m radius. However, as per Development Remarks, 1991 and 2034 of Greater Mumbai, Sanctioned by Govt. of Maharashtra u/s 31 (1) of The Maharashtra Regional and Town Planning Act, 1966 vide notification no. TPB-4317/629/CR-118/2017/DP/UD-11, dated 08/05/2018, the location/space was reserved to solid waste management facility under municipal services. As informed, the residential settlements have constructed & come-up within the vicinity of impugned CBMWTF after the commissioning & operation of CBMWTF in the year 2007.

As per the CCA issued by MPCB vide dated 19/12/2022, the CBMWTF was allowed to operate at 50% capacity. Relevant extract of the condition no. 19 of the said CCA dated 19/12/2022 is re-produced as "operate at the incineration capacity of 50% of Bio medical

waste collected from MCGM area and shall be sent the remaining 50% of incineration BMW to M/s MWML facility, Taloja for scientific treatment and disposal of the waste." Further, MPCB amended the aforesaid CCA vide dated 15/03/2023 and mentioned that the CBMWTF may utilize its 100% incineration capacity.

It is observed from the aforesaid CCA issued by MPCB vide dated 19/12/2022, MPCB based on the decision taken by their 21st consent committee meeting dated 26/11/2022 has decided to grant conditional renewal of CCA w.e.f. 01/01/2022 up to 30/06/2023 or till the commissioning of new CBMWTF at Vill. Atkargaon, Tal. Khalapur, Dist. Raigad, whichever is earlier. Upon perusal of records, it is observed that the CBMWTF has purchased the land at Vill. Atkargaon for setting up of proposed CBMWTF; SEIAA, Maharashtra has approved ToR for preparation of environmental impact assessment report and also public hearing was conducted on 17/11/2021. CBMWTF has applied & obtained CTE from MPCB on 18/11/2020 and also consent from MCGM to set up a new CBMWTF. The CBMWTF has submitted its final EIA report to SEIAA, Maharashtra on 19/03/2022. Subsequently, the proposal to grant the EC was heard from time to time during various appraisal meetings of SEAC & SEIAA. Accordingly, as directed; various documents/drawings/approvals from various concerned department(s) were submitted by CBMWTF to SEIAA, Maharashtra for further needful. Presently, submission of approved drawing of MSRDC to SEIAA, Maharashtra is pending and subsequent accord of EC by SEIAA, Maharashtra to the new CBMWTF at Vill. Atkargaon. Further, it is gathered from CBMWTF that upon receipt of EC for the newly proposed CBMWTF at Vill. Atkargaon, the commissioning & operation of new facility shall take at least one year.

The CBMWTF was established in 2009 doesn't attract the provisions of Environment Impact Assessment (EIA) notification, 2006 and not obtained environmental clearance (EC), as the CBMWTF was not included in the category of projects which require EC. Later, the Ministry of Environment, Forest & Climate Change (MoEF&CC), notified amendment to the EIA notification 2006, published vide S.O. 1142 (E) dated 17/04/2015 under Environment (Protection) Act, 1986. According to the aforesaid notification, the 'bio-medical waste treatment facility' is categorized under the Item 7 (da) in the schedule, requiring EC from the State Environment Impact Assessment Authority (SEIAA). Therefore, the CBMWTF is also required to obtain EC from the respective SEIAA or MoEF& CC, as the case may be, before any construction work, or preparation of land by the projects management. Which include the following:

- a. All new projects or activities pertaining to the bio-medical waste treatment facility; and
- b. Expansion and modernization with additional treatment capacity of existing bio-medical waste treatment facility (excluding augmentation of incineration facility for

compliance to the residence time as well as dioxins and furans without enhancing the existing treatment capacity);

- c. Any expansion or modification in the treatment capacity or relocation of the existing CBMWTF.

The above provisions of the EIA notification dated 14/09/2006 that installation of any new treatment unit(s) and upgrading the incinerator for attaining a minimum two seconds residence time within the authorised capacity (prior to the amended EIA notification dated 17/04/2015, as granted by the MPCB under the BMW Rules, 2016, incinerator: 250 Kg/hr x 04 nos. and autoclave: 400 Litre/cycle; vide the authorisation dated 24/03/2015, may not require prior EC. The prior EC would have been applicable had the said upgradation were to be carried out along with capacity enhancement. It is also observed that the aforesaid treatment units have already been authorised in the aforesaid authorisation dated 24/03/2015 issued to the CBMWTF which were not found installed during the earlier inspections carried-out by MPCB. Also, at present the CBMWTF has not expanded the facility w.r.t. installation of additional treatment capacity of the existing treatment units, except modernization of existing incinerators to achieve a minimum two seconds residence time (which is within the authorised capacity of MPCB) in compliance to the BMW Rules, 2016. Hence, aforesaid CBMWTF doesn't attract the provisions of EIA notification, 2006 and not obtained EC.

It is observed that similar issue pertaining to the non-compliances of CBMWTF and pollution & allied issues from the operation of CBMWTF on the nearby residents of Govandi & Mankhurd, is pending before the Hon'ble High Court of judicature at Bombay, Ordinary Original Civil Jurisdiction, PIL no. 33884 of 2022, titled Govandi New Sangam Welfare Society Vs State of Maharashtra & Ors. Also, as informed by MPCB; various public grievances are receiving against the CBMWTF for the alleged air pollution issues on the nearby residents of Govandi. Accordingly, MPCB has carried-out inspections of the CBMWTF and based on the reported non-compliances, issued various directions from time to time including closure directions dated 06/07/2019. Subsequently, the CBMWTF has filed a case in the Hon'ble High Court, Bombay in WP no. (ST) 2089/2019 challenging the impugned closure directions issued by MPCB and the said matter is pending before the Hon'ble High Court, Bombay. Further, as per the status report submitted by MPCB vide dated 02/02/2023 to CPCB that the CBMWTF has augmented the existing APCD's by installing additional packed bed scrubber to each of the incinerator and submitted bank guarantee of Rs. two lakhs in compliance to the directions issued by MPCB vide dated 26/0/2022. Copy of status report of CBMWTF, as submitted by MPCB vide dated 02/02/2023 is given at **Annexure-14**.

The CBMWTF has provided designated storage rooms with color coding for storage of different category of untreated BMW. Also, all treatment equipment is installed in separate

room and untreated BMW is treated within 48 hr in compliance to the BMW Rules, 2016. The CBMWTF has total 66 no. of vehicles for collection of BMW from MCGM area and all the vehicles meant for collection of BMW from member HCF's are equipped with GPS tracking system and connected to remote PC to track real-time movement of vehicles. Also, the facility has developed mobile based app for tracking the movement of vehicles. Daily collection of BMW from total 12,877 member HCF's is about 17,116 Kg.

Based on the statistics of March to April, 2023, it can be inferred that the CBMWTF is receiving about 3,10,976 to 3,15,358 Kg/month of yellow category of BMW (incinerable BMW) against the authorized quantity of 5,20,500 Kg/month; 1,57,366 to 1,61,377 Kg/month of red category of BMW against the authorized quantity of 1,92,000 Kg/month; 50,064 to 56,190 Kg/month of blue category of BMW against the authorized quantity of 60,000 Kg/month and 1,182 to 1,246 Kg/month of white category of BMW against the authorized quantity of 3,100 Kg/month. The CBMWTF is receiving avg. 10,439 Kg/day of yellow category of BMW (incinerable BMW), for which the CBMWTF has provided total 04 no. of incinerators (250 Kg/hr each) with total installed capacity of 18,000 Kg/day (considering 18 hr operation, as per CCA dated 19/12/2022). Similarly, the CBMWTF is receiving avg. 5,312 Kg/day of red category of BMW, for which the CBMWTF has provided autoclave of 7,200 Kg/day (450 Kg/cycle, considering total 16 cycle/day; each cycle consists of 80 mins). Whereas, on the day of joint committee inspection; it is observed that the CBMWTF has received 9,510 Kg/day of yellow category of BMW (incinerable BMW) against the authorized quantity of 18,000 Kg/day; 6,184 Kg/day of red category of BMW against the authorized quantity of 6,400 Kg/day; 1,025 Kg/day of blue category of BMW against the authorized quantity of 2,000 Kg/day and 44 Kg/day of white category of BMW against the authorized quantity of 103 Kg/day respectively. The CBMWTF is receiving different category of BMW within the authorized quantity, as stipulated in the CCA dated 19/12/2022 and apparently provided adequate treatment capacity for treatment of different category of BMW. The CBMWTF has installed APCD's and provided ETP in compliance to the Annexure-I & II of the CCA dated 19/12/2022 i.e. conditions stipulated under the Water & Air (Prevention and Control of Pollution) Acts. The CBMWTF is disposing the treated glass bottles i.e. blue category of BMW to M/s Piyush Plastic, Chakan, Pune for recycling. However, as observed from the CTO issued to M/s Piyush Plastic, Chakan, Pune; MPCB has not granted permission for recycling of glass bottles. The CBMWTF was found non-complied w.r.t. the conditions stipulated in the Schedule-I of CCA dated 19/12/2022.

[Please refer s. no. iii to vii of Section 3.2, as above]

The CBMWTF has upgraded its incinerators to achieve a minimum two seconds residence time in the secondary combustion chamber of the biomedical waste incinerator in compliance to the Biomedical Waste Management Rules, 2016. The said upgradation of the biomedical waste incinerators has been communicated by the CBMWTF to MPCB

vide dated 15/04/2019 in compliance to the Biomedical Waste Management Rules, 2016; conditional directions issued by MPCB vide dated 22/01/2018 & proposed directions issued by MPCB vide dated 24/08/2018. Subsequently, the same has verified by MPCB in its inspection report vide dated 14/11/2019. Copy of aforesaid communication by CBMWTF to MPCB and MPCB inspection report is given at **Annexure-15**.

The workers engaged in handling of BMW were not provided with adequate PPEs viz. N-95 mask, acid/alkali proof rubber gloves and safety goggle.

The CBMWTF has installed OCEM (emission) sensors to monitor the parameter viz. CO, CO₂, O₂ & PM and it is connected to CPCB & MPCB servers. However, the CBMWTF has not installed OCEM (emission) sensors to monitor NO_x and HCl in compliance to the 1st Revised Guidelines for Continuous Emission Monitoring Systems, August 2018, published by CPCB. CBMWTF is executing source emission monitoring of the common stack attached to the incinerator (250 Kg/hr x 04 nos.) for various parameters viz. PM, SO₂, NO₂, HCl, Hg, CO₂ & CO on fortnightly basis through M/s Sadekar Enviro Engineers Pvt. Ltd., Thane, an E(P)A approved laboratory. Whereas, monitoring of dioxins & furans is being carried-out on monthly basis through M/s Vimta Labs Ltd., Hyderabad, an NABL and E(P)A approved laboratory. Analysis results of source emission monitoring carried-out during February, 2023 to April, 2023 for PM, SO₂, NO₂, HCl, Hg, CO₂ & CO and analysis results of source emission monitoring carried-out during January, 2023 to April, 2023 for total dioxins & furans during reveals that the concentration of all the monitored parameters are found to be within the MPCB prescribed standards. Similarly, analysis results of grab effluent sample at outlet of the ETP, analyzed by MPCB during January, 2022; July, 2022 and March, 2023 for various parameters viz. pH, SS, COD, BOD and O&G reveals that the concentration of all the monitored parameters are found to be within the MPCB prescribed standards.

[Please refer s. no. xiv of 3.2, as above]

Data analysis of OCEMS (emission) parameters viz. concentration of CO, CO₂, O₂ & PM was varied from 39.87 to 58.20 mg/Nm³; 2.88 to 4.15 mg/Nm³; 16.7 to 18.08% and 30.08 to 33.33 mg/Nm³ respectively. During the day of monitoring and also during March, 2023 to May, 2023, the concentration of monitored parameters viz. PM, NO_x, HCl and Hg & its compounds reveals that monitored parameters are found to be within the MPCB prescribed standards.

Analysis results of the monitored parameters by the joint committee through MPCB authorized laboratory reveals that the concentration of all the monitored parameters viz. PM; NO_x; HCl and Hg & its compounds is found to be within the MPCB prescribed standards. Similarly, analysis results of the grab effluent sample collected from the final outlet of ETP (meant for recycling, as per CCA dated 19/12/2022) reveals that

concentration of all the monitored parameters viz. pH; TSS; COD; BOD and Bio-assay test is found to be within the MPCB prescribed standards.

[Please refer 4.1 & 4.2 of section 4.0, as above]

Some of the photographs taken during the joint committee inspection is given at Annexure-16.

6.0 Recommendations

In view of the above:

- i. Upon on receipt of environmental clearance, the CBMWTF should be directed to commission and operate at the new facility at Vill. Atkargaon, Tal. Khalapur, Dist. Raigad as expeditiously as possible.
- ii. The concerned local planning authority/ULB may ensure the necessary earmarking of the location of the newly proposed CBMWTF in the development plan remarks. Also, the concerned local planning authority/ULB to ensure the necessary earmarking of provision of 500 m buffer zone around the CBMWTF in consultation with MPCB and the State UDD.
- iii. MPCB may direct the CBMWTF to provide adequate PPEs viz. N-95 mask, acid/alkali proof rubber gloves and safety goggle to the workers engaged in handling of BMW.
- iv. MPCB may direct the CBMWTF to ensure for disposal of the waste treated glass bottle only to the authorized recyclers. Further, MPCB may take necessary action against both CBMWTF and M/s Piyush Plastic, Chakan, Pune for the reported non-compliances.



(Nishchal C.)
Scientist 'D'
CPCB, RD-Pune



(Sujit Dholam)
Sub Regional Officer
MPCB, Mumbai-III,
Presently; Regional Officer
MPCB, Aurangabad



(Avanti Mayekar)
Naib Tehsildar
(Mahsul), Thasildar, Kurla;
as representative of
District Magistrate, Mumbai

Item No. 06

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(By Hybrid Mode)

Original Application No. 643/2022

Saif Alam

Applicant

Versus

State of Maharashtra

Respondent

Date of hearing: 13.03.2023

**CORAM: HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Application is registered based on a complaint received by email.

ORDER

1. This original application under Section 14 and 15 of National Green Tribunal Act, 2010 (hereinafter referred to as 'NGT Act, 2010') has been registered on a letter petition received from Govandi Citizens in April, 2022.
2. The allegations are that there is a Bio-medical Waste Plant, named as SMS envoclean Pvt. Ltd. running in middle of the city of Mumbai (Maharashtra), adjacent to slum of Mankhurd-Govandi, causing air pollution, spreading various kinds of diseases like TB etc. to the slum dwellers residing in the vicinity of the plant.
3. In our view, the grievance raised in this petition can be looked into by the local authorities. Hence, we constitute a ~~Joint Committee~~

comprising CPCB, State PCB and concerned District Magistrate who shall visit the site, collect relevant information and if finds any violation of environmental laws and norms, would take appropriate remedial action in accordance with law within two months.

4. The Action Taken Report shall be submitted with Registrar, Western Zone Bench at Pune by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR supported PDF and not in the form of Image PDF. If found necessary, Registrar, Western Zone Bench at Pune may place the matter before the Bench for further directions.

5. With these directions, the application is disposed of.

6. A copy of this order along with copy of the complaint be forwarded to CPCB, State PCB and concerned District Magistrate by email for compliance.

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

March 13, 2023
O.A. No. 643/2022
AVT

MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 24010706/24010437
Fax: 24023516
Website: <http://mpcb.gov.in>
Email: cac-cell@mpcb.gov.in



Kalpataru Point, 2nd and
4th floor, Opp. Cine Planet
Cinema, Near Sion Circle,
Sion (E), Mumbai-400022

RED/L.S.I

Date: 19/12/2022

No:- Format1.0/CC/UAN No.0000128619/CR/2212001287

To,

1. Municipal Commissioner,
Municipal Corporation of Greater
Mumbai, Mumbai City

(Owner)

2. M/s. SMS ENVOCLEAN PVT LTD
5904/1A, 5804/AB, NEAR DEONAR
DUMPING GROUND, HATKOPAR-
MANKHURD LINK ROAD, Kurla, Mumbai.

(Operator)

Renewal of CCA under the provisions of Water (P & CP) Act, 1974, Air (P & CP) Act, 1981 and Bio-Medical Waste Management Rules, 2016 as amended and Hazardous Waste (M & TM) Rules, 2016.

- Ref:**
1. Previous CCA granted vide No. Format 1.0/ CC/UAN No. 00001095000/CR 2112001493 on 27.12.2021.
 2. Your CCA renewal application received to MPCB, HQ, Sion, Mumbai on 25.01.2022.
 3. Minutes of 3rd Consent Committee meeting dated 24.05.2022.
 4. SCN for refusal of application dated 07.06.2022.
 5. Information uploaded by you on 21,22.06.2022; 27,28, & 29.08.2022; 21.09.2022.
 6. Additional Consent fees submitted by you on 14.11.2022.
 7. Minutes of 21st Consent Committee meeting dated 26.11.2022.
 8. This office letter to SRO, Mumbai - III 07.12.2022.
 9. Compliance verification report uploaded by SRO, Mumbai - III on 09.12.2022 & 12.12.2022.

After examining the proposal, The Maharashtra Pollution Control Board hereby Renew Combined Consent and BMW Authorization to CBMWTSDF under Section 25/26 of the Water (P&CP) Act, 1974, Section 21 of the Air (P&CP) Act, 1981 and Bio-Medical Waste Management Rules, 2016, and Authorization under Rule 5 of the Hazardous Wastes (Management & Transboundary Movement) Rules, 2016 respectively, under Environment (Protection) Act, 1986, subject to terms and conditions as specified below and in the **Schedules(I-IV) and Annexures (I-IV)** enclosed in this order.

1. As per Consent Committee decision in 21st meeting dated 26.11.2022, Committee decided to grant of plain renewal of CCA from 01.01.2022 upto 30.06.2023 or commissioning of CTF at Village: Atkargaon, Tal: Khalapur, Dist: Raigad whichever is earlier.

2. The capital investment of the Plant is ₹2489.03 Lakhs
3. Plant Area: - Plot Area 4088.00 M² with Built-up area 1301.00 M².
4. The Jurisdiction allocated for waste collection: Mumbai Municipal Corporation Area
5. **Conditions under the Water (P&CP) Act, 1974:-**
 1. Quantity of total water consumption shall not exceed 350.00 M³/day. You shall not use the ground water without obtaining prior permission of Central Ground Water Authority.
 2. You shall provide adequate treatment & disposal facility for Sewage & Effluent generated as specified in **Annexure-I**
 3. You shall provide water meter at water intake point & at sewage/Effluent disposal point and shall maintain monthly records thereof.
6. **Conditions under the Air (P&CP) Act,1981:-**
 1. You shall use the fuel for DG set and incinerator and provide the adequate air pollution control devices as specified to maintain the emissions from the stack attached to the incinerator and DG Set as specified in the **Annexure-II**.
 2. You shall provide adequate emission control system to DG set and incinerator as specified in **Annexure-II**.
 3. You shall strictly observe noise standards applicable for DG set stack emission and ambient noise level as per **Annexure-II**.

7. Conditions under Hazardous and Other Wastes(Management, Handling & Transboundary Movement) Rules, 2016 for treatment and disposal of hazardous waste:-

You shall have valid membership of CHWTSDF and shall dispose the Hazardous waste generated in strict compliance with said rules and maintain record thereof.

Sr No	Type of Waste	HW Category no.	Quantity	UOM	Disposal
1	37.2 Ash from incinerator and flue gas cleaning residue	37.2	164	MT/A	CHWTSDF
2	35.3 Chemical sludge from waste water treatment	35.3	8.5	MT/A	CHWTSDF

8. Conditions under BMW Management rules 2016:-

You shall operate Treatment plant as below and shall comply with the operational conditions mentioned at Schedule-I.

Sr No	Treatment Technology	Installed Capacity	Operational Capacity/Day	Compliance of Standards
1	Incinerator (250 kg X 04 nos.)	1000 Kg/Hr	18000 Kg/Day	As per annexure - II
2	Autoclave	400 Ltr/Cycle	6400 Lit/Day	As per annexure - III
3	Shredders (150, 200 & 300)	650 Kg/Hr	11700 Kg/Day	----

Part A - Responsibility of Commissioner, Municipal Corporation of Greater Mumbai (Owner of Facility):

- I. The Board reserves the right to review, amend, suspend, revoke this consent and the same shall be binding upon you.

- II. This consent should not be construed as exemption from obtaining necessary NOC/ permission from any other Government authorities.
- III. You shall ensure that operator of the facility ensure round 'O' clock operation of online continuous monitoring system as per CPCB guidelines & data is transmitted directly from Data Logger to CPCB and MPCB server .
- IV. You shall ensure operator of facility collects, segregated BMW regularly and dispose Off within 48 hrs from generation.
- V. You shall not Rent, Lend, Sell, Transfer or Close Down the facility or otherwise transport the Bio Medical waste for any other purpose without obtaining prior written permission of the MPC Board.

Part B – Responsibility of SMS ENVOCLEAN PVT. LTD(Facility Operator) :

- I. You shall ensure that fugitive emissions from the activity are controlled so as to maintain clean and safe environment in and around the facility premises.
- II. The Board reserves its rights to review plans, specifications or other data relating to plant setup for the treatment of waterworks for the purification thereof & the system for the disposal of sewage or trade effluent or in connection with the grant of any consent conditions. The Applicant shall obtain prior consent of the Board to take steps to establish the unit or establish any treatment and disposal system or an extension or addition thereto.
- III. You shall obtain necessary prior permission for providing additional control equipment with necessary specifications and operation thereof or alteration or replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof or erection of new pollution control equipment.
- IV. You shall operate OCEMS installed for source emission round 'O' clock and transmit data online to CPCB and MPCB server. You shall also monitor effluent quality, stack emissions and ambient air quality monthly/quarterly. You shall conduct Dioxin Furan monitoring by third party NABL Accredited agency once in year and submit report to Sub Regional Officer.
- V. You shall strictly comply with the Water (P&CP) Act, 1974, Air (P&CP) Act, 1981 and Environmental Protection Act, 1986 and industry specific standard under EP Rules 1986 which are available on MPCB website (www.mpcb.gov.in).
- VI. You shall create the Environmental Cell by appointing an Environmental Engineer and Chemist for looking after day-to-day activities related to compliance of CCA.
- VII. You should comply with the Hazardous and Other Wastes (M & TM) Rules, 2016 , Bio Medical Waste Management Rules,2016 and submit the Annual Returns as per Rule 6(5) & 20(2) of Hazardous and Other Wastes (M & TM) Rules, 2016 for the preceding year in Form-IV by 30th June of every year.
- VIII. You shall not Rent, Lend, Sell, Transfer or Close Down the facility or otherwise transport the Bio Medical waste for any other purpose without obtaining prior written permission of the MPC Board.
- IX. You shall take all necessary steps to ensure that the bio-medical waste collected from the occupier is transported, handled, stored, treated and disposed of, without any adverse effect to the human health and the environment, in accordance with these rules and guidelines issued by the Central Government or, as the case may be, the central pollution control board from time to time.

9. You shall use only dedicated vehicles as detailed in Annexure-IV for collection and transportation of Bio-Medical waste within allocated Jurisdiction. Vehicles Authorized for BMW Collection shall strictly comply with this BMW Rules 2016 and CPCB/MPCB guidelines and Motor Vehicles act, 1988 (59 of 1988).
10. You shall collect the BMW Strictly complying with the Provisions of Schedule-I and Treatment & Disposal as specified in Schedule-I of BMW Rules,2016 as amended.
11. You shall not collect outdated, discarded, unused cytotoxic drugs/waste generated in the Cancer research centers and health care establishments unless they are specifically marked with the symbol of Bio Hazard & Cytotoxic Hazard.
12. You shall collect and dispose-off the Mercury Waste from HCE as per guidelines published by CPCB as detailed in document entitled "Environmentally Sound Management of Mercury Waste in Health Care Facilities" (www.cpcb.nic.in).
13. You shall not undertake Modifications/ Upgradation in existing facility without obtaining prior Environment Clearance under the Provision of EIA notification, 2006 and Consent to Establish from the MPC Board.
14. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by you shall constitute a breach of this authorization.
15. This Board reserves the right to review, amend, suspend, revoke, or change any of the conditions applicable under this CCA and the same shall be binding upon you.
16. You shall maintain records of MPC board Officers visit and shall obey all the lawful instructions issued by the Board Officers from time to time.
17. Any violation of provisions of BMW Management Rules, 2016 as amended shall attract the penal provisions of Environment (Protection) Act, 1986 and Violations under the provisions of Water (P&CP) Act 1974, Air (P&CP) Act 1981 shall attract provisions of respective act including closure of the facility and prosecution.
18. This consent should not be construed as exemption from obtaining necessary NOC/permission from any other Government agencies.
- 19.** In continuation of Previous CCA condition , you are allowed to "operate at the incineration capacity of 50 % of Bio medical waste collected from MCGM area and shall be sent the remaining 50% of incineration BMW to M/s. MWML facility, Taloja for scientific treatment and disposal of the waste."
- 20.** You have submitted consent fees as per Capital investment including land cost since 2009 to 30.12.2021 is of Rs. 3,00,000 /- has been received by Board. (As per ready reckoner of nearby area of facility is Rs. 23,720 per sq. mtr., facility plot area is 4000 sq.mtr. Hence, total land cost of Rs. 930.80 Lakhs)
- 21.** As per the report of SRO, Mumbai - III dated 09.12.2022 & 12.12.2022 TPM parameter was found exceeded regularly. Hence, Bank Guarantee of Rs. 2.0 lakhs is eligible to forfeited & shall submit double Bank Guarantee to Regional Officer, Mumbai within fifteen days.
- 22.** You shall submit separate Bank Guarantee of Rs. 8.0 lakhs as mentioned at Schedule - III to Regional Officer, Mumbai within 15 days.

23. You shall submit compliance of Bank Guarantee conditions every six months to Regional Officer, Mumbai for verification purpose.

This consent is issued as per communication letter dated 03/11/2022 which is approved by competent authority of the board.



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Signed by: **Dr. Amar R. Supate**
Principal Scientific Officer
For and on behalf of,
Maharashtra Pollution Control Board
pso@mpcb.gov.in
2022-12-19 14:07:59 IST

Received Consent/Authorization fee of -

Sr.No	Amount(Rs.)	Transaction/DR.No.	Date	Transaction Type
1	39375.00	MPCB-DR-9575	31/12/2021	RTGS
2	125000.00	MPCB-DR-14625	28/09/2022	NEFT
3	243125.00	TXN2211001307	14/11/2022	Online Payment

Copy to:

1. Regional Officer, MPCB, Mumbai and Sub-Regional Officer, MPCB, Mumbai III
- Regional Officer, MPCB, Mumbai directed to ensure forfeiture the bank guarantee and ensure submission of fresh bank guarantee as per CCA condition.
SRO, MPCB, Mumbai-III directed to ensure the compliance of the consent conditions.
2. Chief Accounts Officer, MPCB, Sion, Mumbai
3. I/C EIC- for record & website updating purpose.

Conditions under Water (P & CP), 1974 Act: (Refer Condition No. 5)

A. Water Consumption Details:-

Sr. No.	Purpose for water consumed	Water consumption quantity (CMD)
1.	Industrial Cooling, spraying in mine pits or boiler feed	0.00
2.	Domestic purpose	10.00
3.	Processing whereby water gets polluted & pollutants are easily biodegradable	180.00
4.	Processing whereby water gets polluted & pollutants are not easily biodegradable and are toxic	0.00
5.	Other such as agriculture, gardening, etc.	0.00

B. Conditions for Sewage & Effluent Generation, Treatment and Disposal:-

Sr. No.	Description	Permitted quantity of discharge (CMD)	Standards to be achieved	Disposal
1	Domestic Sewage	8.5	As per clause 'C'	100% Recycle
2	Trade effluent	160	As per clause 'C'	100% Recycle

C. You shall operate the combined waste water treatment plant of adequate design and capacity to treat the domestic sewage and trade effluent so as to achieve the following standards as prescribed below under E (P) Act, 1986 and Rules made there under and recycle treated effluent after achieving standard prescribed below.

Sr. No.	Parameters	Discharge Standards applicable
		Limiting Concentration in mg/except for pH
1	pH	6.5-9.0
2	Oil & Grease	10
3	BOD (3 days 27°C)	30
4	COD	250
5	Total Suspended Solids	100
6	Bio-Assay Test	90 % survival of fish after 96 hours in 100 % effluent

- D. You shall ensure replacement of pollution control system or its parts after expiry of its expected life as defined by manufacturer so as to ensure the compliance of standards and safety of the operation thereof.
- E. You shall provide Primary/ Secondary/ tertiary treatment system and disinfection facility.
- F. The Applicant shall obtain prior consent of the Board to take steps for Expansion/Modification of any treatment and disposal system or an extension or addition thereto.
- G. You shall provide Specific Water Pollution control system as per above conditions and conditions of Environmental Clearance, if applicable.

Terms & conditions for Incinerator(s) and D.G. Set(s) under Air (P & CP) Act, 1981 and Bio Medical waste management Rule, 2016: (Refer Condition No.6)

1. You shall observe following fuel pattern and erect following stack (s):

Sr. No.	Stack Attached to	Fuel Type	Quantity	Stack Height (Mtr)
1	INCINERATOR	HSD	140.00 Ltr/Hr	30.00
2	DG set (63 KVA)	HSD	7.00 Ltr/Hr	2.40

2. You shall provide following Air pollution Control Devices (APCD) as stated at "C" below and shall observe the following operating conditions and emission standards:

a. Operating Standards:-

i. Combustion efficiency (CE) shall be at least 99.00%.

ii. The Combustion efficiency is computed as follows;

$$\% \text{ CO}_2$$

$$\text{C.E.} \text{ ----- } \times 100$$

$$\% \text{ CO}_2 + \% \text{ CO}$$

iii. The temperature of the primary chamber shall be minimum 800°C, and of the secondary chamber shall be minimum 1050 ± 500 °C.

iv. The secondary chamber gas residence time shall be at least 2 (Two) seconds at 1050 ± 500 °C.

b. Emission Standards:-

Sr.No.	Parameters	Limiting Concentration in mg/Nm³ unless stated
1	Particulate matter	50
2	Nitrogen Oxides	400
3	HCL	50
4	Total Dioxin & Furans	0.1 ngTEQ/Nm ³ (at 11% O ₂)
5	Hg & It's Compounds	0.05

c. Essential Components of Incinerator to Meet emission standards of BMW Management Rules 2016:-

i. Secondary chamber-2 No.s (for 2 second residence time)

ii. Individual burner for primary & secondary chamber.

iii. Venturi scrubber having min. 600mm WC pressure drop with Recirculation pump and recirculation Tank.

iv. Activated carbon dosing for Dioxin removal.

v. ID fan having 900-1000 mm WC pressure drop.

- vi. Packed bed for scrubbing for gaseous pollutants with recirculation pump and recirculation tank.
- vii. Minimum stack height shall be 30 meters above the ground and shall be attached with the necessary monitoring facilities as per requirement of monitoring of general parameters as notified under the E (P) Act, 1986 and in accordance with the CPCB Guidelines of Emission Regulation Part-III.
- viii. Online OCEMS and Temperature recording for primary and secondary chamber with data logger and connectivity to MPCB and CPCB server.

d. General Requirements:-

- i. Volatile Organic Compounds in the incineration ash shall not be more than 0.01%.
- ii. The Operator shall provide ports in the chimney and facilities such as ladder, platform etc. for monitoring the air emissions and the same shall be open for inspection to/and for use of the Board's staff. The chimneys shall be numbered as S-1, S-2 etc and these shall be painted / displayed to facilitate identification.
- iii. The operator shall monitor the stack gaseous emissions (under optimum capacity of the incinerator) of above mentioned parameters at least quarterly from the laboratory recognized under the Environment (Protection) Act, 1986 & NABL accredited and record of such analysis results shall be maintained and submitted to the prescribed authority. In case of dioxins and furans, monitoring should be done once in a year.

Note:-

- i. Wastes to be incinerated shall not be chemically treated with any chlorinated disinfectants.
- ii. Only low Sulphur fuel like Light Diesel Oil or Low Sulphur Heavy Stock or Diesel, Compressed Natural Gas, Liquefied Natural Gas or Liquefied Petroleum Gas shall be used as fuel in the incinerator.
- iii. You shall install continuous emission monitoring system for the parameters as stipulated by Central Pollution Control Board for CO₂, CO and O₂.
- iv. All monitored values shall be corrected to 11% Oxygen on dry basis.
- v. Incinerators (combustion chambers) shall be operated with such temperature, retention time and turbulence, as to achieve Total Organic Carbon content in the bottom ashes less than 3% or their loss on ignition shall be less than 5% of the dry weight.
- vi. The occupier or operator of a common bio-medical waste incinerator shall use combustion gas analyzer to measure CO₂, CO and O₂.

3. Conditions for D.G. Set:-

- a. Noise from the D.G. Set should be controlled by providing an acoustic enclosure or by treating the room acoustically for control of noise.
- b. Acoustic enclosure/acoustic treatment of the room should be designed for minimum 25 dB (A) insertion loss or for meeting the ambient noise standards, whichever is on higher side. A suitable exhaust muffler with insertion loss of 25 dB(A) shall also be provided. The measurement of insertion loss will be done at different points at 0.5 meters from acoustic enclosure/room and then average.

- c. You shall make efforts to bring down noise level due to DG set, outside industrial premises, within ambient noise requirements by proper siting and control measures.
 - d. Installation of DG Set must be strictly in compliance with recommendations of DG Set manufacturer.
 - e. A proper routine and preventive maintenance procedure for DG set should be set and followed in consultation with the DG manufacturer which would help to prevent noise levels of DG set from deteriorating with use.
 - f. D.G. Set shall be operated only in case of power failure.
 - g. The applicant should not cause any nuisance in the surrounding area due to operation of D.G. Set.
 - h. The applicant shall comply with the notification of MoEFCC dated 17.05.2002 regarding noise limit for generator sets run with diesel.
 - i. Provide one stack of height above roof level.
4. You shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standard in respect of noise to less than 75 dB (A) during day time and 70 dB (A) during night time. Day time is reckoned in between 6 a.m. and 10 p.m. and night time is reckoned between 10 p.m. and 6 a.m.



**Standards for Treatment and Disposal of “RED” Category (Autoclavable) Bio-Medical Waste
Standards for Waste Autoclave:**

The autoclave should be dedicated for the purposes of disinfecting and treating bio-medical waste.

1. When operating a vacuum autoclave, medical waste shall be subjected to a minimum of three pre-vacuum pulse to purge the autoclave of all air. The waste shall be subjected to the following.
 - i. A temperature of not less than 135° C and a pressure of 31 psi for an autoclave residence time of not less than 30 minutes.
2. Medical waste shall not be considered properly treated unless the time, temperature and pressure indicators indicate that the required time, temperature and pressure were reached during the autoclave process. If for any reasons, time temperature or pressure indicates that the required temperature, pressure or residence time was not reached, the entire load of medical waste must be autoclaved again until the proper temperature, pressure and residence time were achieved.
3. Recording of operational parameters: - Each autoclave shall have graphic or computer recording devices which will automatically and continuously monitor and record dates, time of day, load identification number and operating parameters throughout the entire length of the autoclave cycle.
4. Validation test: Spore Test: - The autoclave should completely and consistently kill the approved biological indicator at the maximum design capacity of each autoclave unit. Biological indicator for autoclave shall be Geobacillus stearothermophilus spores using vials or spore strips, with at least 1×10^6 spores per milliliter. Under no circumstances will an autoclave have minimum operating parameters less than a residence time of 30 minutes, a temperature less than 121° C or a pressure, less than 15 psi. Test should be conducted at least once in every week & record in this regard shall be maintained.
5. Routine Test: A chemical indicator strip/tape that changes color when a certain temperature is reached can be used to verify that a specific temperature has been achieved. It may be necessary to use more than one strip over the waste package at different location to ensure that the inner content of the package has been adequately autoclaved. Test should be conducted during autoclaving of each batch & record in this regard shall be maintained.

BMW Collection and Transportation

1. You shall use following dedicated, GPS enabled vehicles having separate compartments for storage as per colour coding, for collection & transportation of BMW. You shall provide login details of Vehicle Tracking system to the respective SRO, MPCB. Vehicle tracking data shall be stored in archive data for minimum period of 3 months.
2. Use of unauthorized vehicles other than mentioned below shall attract penal action. You shall obtain amendment to Authorization for any new addition or Deletion of the vehicles during the period of this CCA.

Sr. No.	Vehicle No.	Make & Model	Capacity (MT)	VTS (ID/IMEI)	Barcode (Yes/No)
1	MH03 CV 9232	Ashok Layland (Dost Lite)	1.40	54521732	Yes
2	MH03 CV 0256	Ashok Layland (Dost Lite)	1.40	54521792	Yes
3	MH03 CV 9231	Ashok Layland (Dost Lite)	1.40	54523280	Yes
4	MH03 CV 0255	Ashok Layland (Dost Lite)	1.40	54523786	Yes
5	MH03 CV 5161	Ashok Layland (Dost Lite)	1.40	54524245	Yes
6	MH03 CV 9230	Ashok Layland (Dost Lite)	1.40	54524631	Yes
7	MH03 CV 8242	Ashok Layland (Dost Lite)	1.40	355172105386666	Yes
8	MH03 CV 8251	Ashok Layland (Dost Lite)	1.40	355172105468274	Yes
9	MH03 CV 8244	Ashok Layland (Dost Lite)	1.40	862549047955052	Yes
10	MH03 CV 8243	Ashok Layland (Dost Lite)	1.40	862549048047446	Yes
11	MH03 CV 8252	Ashok Layland (Dost Lite)	1.40	862549048096179	Yes
12	MH03 CV 8250	Ashok Layland (Dost Lite)	1.40	862549048136041	Yes
13	MH03 CV 5189	Eicher (Pro 2114 X P)	9.80	355172105390569	Yes
14	MH03 DV 0768	Maruti Suzuki (ECHO cargo CNG)	0.50	54521788	Yes
15	MH03 DV 5154	Maruti Suzuki (ECHO cargo CNG)	0.50	355172106243460	Yes
16	MH03 DV 5168	Maruti Suzuki (ECHO cargo CNG)	0.50	355172106246844	Yes

17	MH03 DV 5156	Maruti Suzuki (ECHO cargo CNG)	0.50	355172106247172	Yes
18	MH03 AH 6093	Maruti Suzuki (Omni)	0.70	54521451	Yes
19	MH04 HD 4389	Maruti Suzuki (Omni)	0.70	54521452	Yes
20	MH02 YA 8565	Maruti Suzuki (Omni)	0.70	54524263	Yes
21	MH02 YA 6569	Maruti Suzuki (Omni)	0.70	355172105381097	Yes
22	MH01 LA 3642	Maruti Suzuki (Omni)	0.70	862549047976645	Yes
23	MH03 CE 0760	Maruti Suzuki (Omni)	0.70	862549048052719	Yes
24	MH03 CV 5230	Maruti Suzuki (Carry)	1.00	54522628	Yes
25	MH03 CV 5186	TATA (407)	2.50	54521781	Yes
26	MH03 CP 9016	TATA (ACE)	0.90	54521453	Yes
27	MH03 CV 5231	TATA (ACE)	0.90	54521454	Yes
28	MH03 CV 5512	TATA (ACE)	0.90	54521642	Yes
29	MH03 CV 0273	TATA (ACE)	0.90	54521678	Yes
30	MH03 CV 5508	TATA (ACE)	0.90	54521779	Yes
31	MH03 CV 5507	TATA (ACE)	0.90	54521782	Yes
32	MH03 CV 5515	TATA (ACE)	0.90	54522006	Yes
33	MH03 CV 5511	TATA (ACE)	0.90	54522568	Yes
34	MH03 CV 5510	TATA (ACE)	0.90	54522590	Yes
35	MH03 CV 5513	TATA (ACE)	0.90	54522593	Yes
36	MH03 CV 5517	TATA (ACE)	0.90	54524086	Yes
37	MH03 CV 5509	TATA (ACE)	0.90	54524091	Yes
38	MH03 CV 2774	TATA (ACE)	0.90	54524272	Yes
39	MH03 CV 2406	TATA (ACE)	0.90	54524855	Yes
40	MH03 CV 5516	TATA (ACE)	0.90	54524889	Yes
41	MH04 EB 6793	TATA (ACE)	0.90	54525599	Yes
42	MH04 FU 1365	TATA (ACE)	0.90	54525824	Yes
43	MH05 EL 4297	TATA (ACE)	0.90	54529925	Yes
44	MH04 JU 1736	TATA (ACE)	0.90	862549049014262	Yes
45	MH03 DV 0387	TATA (INTRA)	1.00	355172105466252	Yes
46	MH03 DV 0385	TATA (INTRA)	1.00	862549047943363	Yes
47	MH03 DV 0386	TATA (INTRA)	1.00	862549047946234	Yes
48	MH03 CV 8329	TATA (INTRA)	1.00	862549047956076	Yes
49	MH03 DV 0393	TATA (INTRA)	1.00	862549047963700	Yes
50	MH03 CV 8339	TATA (INTRA)	1.00	862549047973360	Yes
51	MH03 CV 8330	TATA (INTRA)	1.00	862549047973410	Yes
52	MH03 CV 8881	TATA (INTRA)	1.00	862549047980241	Yes

53	MH03 DV 0392	TATA (INTRA)	1.00	862549047981827	Yes
54	MH03 DV 0390	TATA (INTRA)	1.00	862549047990273	Yes
55	MH03 CV 8327	TATA (INTRA)	1.00	862549047993426	Yes
56	MH03 CV 8328	TATA (INTRA)	1.00	862549048095593	Yes
57	MH03 DV 0388	TATA (INTRA)	1.00	862549048106127	Yes
58	MH03 CV 8287	TATA (INTRA)	1.00	862549048126950	Yes
59	MH03 DV 0389	TATA (INTRA)	1.00	862549048127370	Yes
60	MH03 DV 0391	TATA (INTRA)	1.00	862549048135027	Yes
61	MH03 DV 0384	TATA (INTRA)	1.00	862549048939238	Yes
62	MH03 CV 5387	TATA (LP810)	5.00	54524051	Yes
63	MH04 GC 2421	TATA (Super ACE)	0.90	54521455	Yes
64	MH48 T 6398	TATA (Super ACE)	0.90	54521457	Yes
65	MH03 CV 5210	TATA (Ultra 1014)	6.70	54524108	Yes
66	MH03 CV 5204	TATA (Ultra 1014)	6.70	54524140	Yes

3. Body of the Vehicles used for BMW Transportation must be painted from outside with coloured symbol of BIOHAZARD and CYTOTOXIC as shown below, Label shall be NONWASHABLE and be prominently visible on both side of the vehicle body.



4. Name of CTF, Emergency Contact details and warning for safe handling during accident/spillage must be prominently mentioned on both sides of the vehicle must be mentioned on vehicle and must prominently visible.
5. Driver must have valid Driving license and trained to handle emergency.

SCHEDULE-I**Authorization for Management of Bio-Medical Waste (Category and Quantity)**

The authorization is granted for Collection, Transportation, Treatment and disposal of BioMedical Waste (BMW) in waste categories and quantities listed here in below:

Sr. No	Category	Type of Waste	Quantity not to exceed (Kg/Month)	Segregation Colour coding	Treatment & Disposal
1	Yellow	a) Human Anatomical waste	90500.00	Yellow coloured non- chlorinated plastic bags.	Incineration
		b) Animal Anatomical Waste	50000.00		
		c) Soiled Waste	220000.00		
		d) Expired or Discarded Medicines	100000.00		
		e) Chemical Waste	4500.00		
		f) Chemical Liquid Waste	15000.00	Separate collection system leading to effluent treatment system.	
		g) Discarded linen, mattresses, beddings contaminated with blood or body fluid.	40000.00	Yellow coloured non - chlorinated plastic bags or suitable packing material.	
		h) Microbiology Biotechnology and other clinical laboratory waste	20000.00	Autoclave safe plastic bags or containers.	
2	Red	Contaminated waste (Recyclable)	192000.00	Red coloured non chlorinated plastic bags or containers.	Sterilized plastic Biomedical waste shall be sent to MPCB authorized BMW plastic recycler.
3	White (Translucent)	Waste sharps including Metals	3100.00	Puncture proof, Leak proof, tamper proof container.	Disinfected and mutilated sharps to be sent to MPCB authorized metal recycler.
4	Blue	a) Glassware	55000.00	Puncture proof, Leak proof with Blue coloured marking.	Chemically treated disinfected Glass/Metal waste to be sent to MPCB authorized recycler.
		b) Metallic body implants	5000.00		

Responsibilities of the CTF Operator of the Facility

1. You shall upgrade /Operate Common BMW Treatment Facility, in accordance with BMW Management Rules, 2016 as amended 2018 and CPCB guidelines issued time to time.
2. You shall ensure that all Health Care Establishments and Institutions generating BMW in your jurisdiction shall obtain membership of the Common Facility and CCA from MPCB and each HCE authorised shall hand over the waste to the Facility. Also ensure that records of the members are maintained properly.
3. You shall establish and implement bar code for waste collections and global positioning system enabled for vehicle tracking of bio-medical waste transport vehicle
4. You shall ensure Receipt, Treatment and Disposal of only segregated Bio-Medical Waste in colour coded bags from the HCEs within 48 hours from the generation.
5. You shall Supply non-chlorinated plastic coloured bags to the occupier as per mutual agreement
6. You shall ensure mandatory colour coded bins are used for source segregation of BMW by the HCEs and Institutions generating BMW.
7. You shall fix the charges for providing services to HCEs in consultation with local Medical Association. Any dispute regarding charges shall be resolved at District Advisory Committee under the Chairmanship of District Collector
8. The treated Plastic / Metal Waste shall be handed over to the Recycler authorized by MPCB for recycling of treated Bio Medical Waste, record shall be maintained.
9. You shall provide training to all workers involved in handling of bio-medical waste at the time of induction and at least once a year thereafter and maintain record of effectiveness thereof.
10. You shall undertake appropriate medical examination at the time of induction and at least once in a year and immunize all workers involved in handling of bio medical waste for protection against diseases, including Hepatitis B and Tetanus, that are likely to be transmitted while handling bio medical waste and maintain the records for the same.
11. You shall provide PPE as per norms of Factory Act 1948 and ensure use of personal protective Equipment such as Heavy Duty Gloves (Workman's Gloves), Gum Boots or safety shoes for waste collectors, Face mask, Head Cap, Splash Proof Gowns or aprons etc.
12. You shall develop your own website. The website should be uploaded on periodically basis with all the information relating to Bio-Medical waste management including this CCA and other permission and report, as directed time to time.
13. You shall maintain a log book for each of its treatment equipment according to weight of batch; categories of waste treated; time, date and duration of treatment cycle and total hours of operation and daily fuel/energy consumption.
14. You shall maintain all record for operation of incineration, autoclaving, shredding, hazardous Waste disposed and recyclable disposed for a period of five years and produce whenever asked by MPCB authorities.
15. The owner and operator of a common bio medical waste treatment facility both shall be liable for all the damages caused to the environment or the public due to improper management of bio-medical wastes.
16. You shall ensure submission of Annual Report of BMW for the period Jan to Dec, including category and quantity of BMW collected and Disposed at Facility in Form IV for preceding year before 30th June of every year to the Sub-Regional Office, MPCB, and uploading the same to MPCB website(<https://www.mpcb.gov.in/>).

Bank Guarantees

1. Bank Guarantee imposed to ensure timely compliance, to be observed by operator.

Sr.No	Activity / Condition to be Complied	Compliance Timeline (Months)	Bank Guarantee Amount
1A	Operation and Maintenance		
1	To Segregate and Handle BMW as per Schedule I	Continuous	100,000.00
2	Towards Operation and Maintenance of STP/ETP to achieve prescribed discharge standards	Continuous	100,000.00
1B	Records		
1	To Maintain records of BMW and submission of Annual Report for preceding calendar year in Form -IV before 30th June every year	Continuous	25,000.00
2	To maintain records of BMW handed over to CBMWTF	Continuous	25,000.00
2	Performance		
1	To conduct and meet sterilization validation test and temperature test for autoclave.	Continuous	50,000.00
2	To achieve temperature of primary and secondary chamber of incinerators	Continuous	100,000.00
3	Towards Operation and Maintenance of Air Pollution Control Device(s) to achieve prescribed stack emission standards.	Continuous	400,000.00
Total			8,00,000.00

Note: You shall extend the previously submitted Bank Guarantee valid upto the validity of this CCA + 4 months additional.

General Conditions**The following general conditions shall apply:-**

1. You shall provide facility for collection of environmental samples and samples of trade and sewage effluents, air emissions and hazardous waste to the Board staff at the terminal or designated points and shall pay to the Board for the services rendered in this behalf.
2. Whenever due to any accident or other unforeseen act or event, such emissions occur or is apprehended to occur in excess of standards laid down, such information shall be forthwith reported to Board, concerned Police Station, Executive Engineer MIDC and Local Body. In case of failure of pollution control equipment's, the process connected to it shall be stopped.
3. You shall provide an alternate electric power source sufficient to operate all pollution control facilities installed to maintain compliance with the terms and conditions of the consent. In the absence, the applicant shall stop, reduce or otherwise, control operation to abide by terms and conditions of this consent.
4. You shall submit to this office, the 30th day of September every year, the Environmental Statement Report for the financial year ending 31st March in the prescribed Form-V as per the provisions of rule 15 of the Environment (Protection) (Second Amendment) Rules, 1992.
5. You shall comply with the Hazardous Waste (M, H & TM) Rules, 2016 and submit the Annual Returns as per Rule 20(2) of Hazardous Waste (M, H & TM) Rules, 2016 for the preceding year April to March in Form-IV by 30th June of every year to Regional Office, Mumbai.
6. You shall engage qualified staff/personnel/agency to see the day to day compliance of consent & authorization condition towards Environment Protection.
7. Separate drainage system shall be provided for collection of trade and sewage effluents. Terminal manholes shall be provided at the end of the collection system with arrangement for measuring the flow. No effluent shall be admitted in the pipes/sewers downstream of the Terminal manholes. No effluent shall find its way other than in designed and provided collection system.
8. Neither storm water nor discharge from other premises shall be allowed to mix with the effluents from the HCE.
9. You shall install a separate meter showing the consumption of energy for operation of domestic and industrial effluent treatment plants and air pollution control system. A register showing consumption of chemicals used for treatment shall be maintained.
10. You should not cause any nuisance in surrounding area. You shall maintain good housekeeping.
11. You shall bring minimum 33% of the available open land under green coverage/ plantation. The applicant shall submit a yearly statement by 30th September every year on available open plot area, number of trees surviving as on 31st March of the year and number of trees planted.
12. The non-hazardous solid waste arising in the HCE premises, sweepings, etc. be disposed of scientifically so as not to cause any nuisance / pollution. The applicant shall take necessary permissions from civic authorities for disposal of solid waste.
13. You shall achieve the National Ambient Air Quality standards prescribed vide Government of India, Notification Dated. 16/11/2009 as amended.

14. You shall submit an official e-mail address and any change will be duly informed to the MPCB.
15. You shall observe provisions of E-waste (Management) Rules 2016 & as amended time to time and Batteries (Management and Handling) Amendment Rules, 2010.
16. An inspection book shall be opened and made available to the Board's officers during their visit to the HCE.
17. In case you use/ handle/ generate the cytotoxic waste you shall strictly adhere to the standards/ SOPs applicable and waste shall be labelled specifically as "Cytotoxic Waste" with symbol on waste containers/ bags and shall handover to BMW CTFs.
18. You shall obtain required permissions from competent authority for radio active material user/ handling/ disposal of waste before commencement of such activity.
19. The Energy source for lighting purpose shall preferably be LED based.
20. You shall harvest rainwater from roof tops of the buildings and storm water drains to recharge the ground water and utilize the same for different industrial applications within the plant
21. You shall provide personal protection equipment as per norms of Factory Act 1948
22. You are responsible to submit application for renewal of Combined Consent & Biomedical Waste authorization before 60 days of expiry.

This certificate is digitally & electronically signed.



MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 24010437/24020781
Fax: 24024068/24023515
Website: <http://mpcb.gov.in>
Email: ps0@mpcb.gov.in



Kalpataru Point, 2nd and
4th floor, Opp. Cine Planet
Cinema, Near Sion Circle,
Sion (E), Mumbai-400022

RED/L.S.I

No:- Format1.0/PSO/UAN No.0000010145/2303000025

Date: 15/03/2023

To,

1. Municipal Commissioner,
Municipal Corporation of Greater
Mumbai, Mumbai City --- (Owner)

2. M/s. SMS ENVOCLEAN PVT LTD
5904/1a, 5804/AB, Near Deonar
dumping ground, Ghatkopar - Mankhurd, Link road,
Kurla, Mumbai. --- (Operator)



Your Service is Our Duty

Sub: Amendment in Combined Consent to Operate & BMW Authorization (CCA) under RED Category to Bio - medical Waste Disposal Facility. (BMW CTF)

- Ref:**
1. Combined Consent to Operate & BMW Authorization (CCA) granted by the Board vide Consent No:- Format1.0/CC/UAN No.0000128619/CR/2212001287 dated 19/12/2022.
 2. Your CCA amendment application bearing No. MPCB -CONSENT_ AMMENDMENT - MPCB-CONSENT-000010145 received to MPCB, HQ, Sion, Mumbai on 17.02.2023.
 3. Minutes of 35th Consent Committee Meeting of 2022-23 held on 01.03.2023.

Amendment in Combined Consent to Operate & BMW authorization

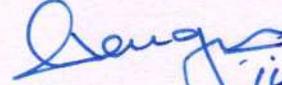
under Section 26 of the Water (Prevention & Control of Pollution) Act, 1974, Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and Bio-Medical Waste Management Rules, 2016, and Authorization under Rule 5 of the Hazardous Wastes (Management & Transboundary Movement) Rules, 2016 respectively, Under Environment (Protection) Act, 1986 is considered and the consent is hereby granted subject to following terms and conditions and as detailed in the schedule I, II, III, IV & V annexed to this order:

1. Following Amendment in Consent to Operate & BMW authorization:

Sr. No.	As per earlier CCA	Ammended
1	Condition no. 19. In continuation of Previous CCA condition , you are allowed to "operate at the incineration capacity of 50% of Bio medical waste collected from MCGM area and shall be sent the remaining 50% of incineration BMW to M/s. MWML facility, Taloja for scientific treatment and disposal of the waste."	Amendment in CCA w.r.t. removal of condition no. 19 stipulated in the earlier CCA dated 19.12.2022 for 50% operation of the incineration capacity and vide this amendment permission is granted for 100 % incineration capacity utilization.

2. All the other conditions mentioned in ref.no. 1 remains unchanged
3. This is issued with the overriding effect over order / CCA issued by the Board vide ref. no. 1

For and on behalf of the
Maharashtra Pollution Control Board.


14/3/23

(Dr. J.B.Sangewar)
Principal Scientific Officer

Copy to:

1. Regional Officer, MPCB, Mumbai and Sub-Regional Officer, MPCB, Mumbai III
- They are directed to ensure the compliance of the consent conditions.
2. Chief Accounts Officer, MPCB, Sion, Mumbai



WASTE RECEIVED DATA (MUMBAI)

Annexure-3

DATE	YELLOW CATEGORY WASTE (kg)	BLUE CATEGORY WASTE(kg)	RED CATEGORY WASTE (kg)	WHITE CATEGORY WASTE(kg)
1-May-23	3165	429	1321	15
2-May-23	10148	2598	6188	48
3-May-23	10860	1713	5744	46
4-May-23	10866	1705	5982	48
5-May-23	10563	1641	6114	46
6-May-23	10530	1952	5727	49
7-May-23	8536	695	2213	14
8-May-23	10856	1957	6185	43
9-May-23	9806	1944	6064	45
10-May-23	10225	1502	6181	42
11-May-23	10251	1221	5741	42
12-May-23	10337	1923	6177	29
13-May-23	10091	1730	6114	42
14-May-23	7914	694	1768	12
15-May-23	10930	2341	6185	48
16-May-23	9575	1410	5738	48
TOTAL	154653	25455	83442	617
AVG/DAY (Kg)	9666	1591	5215	39



WASTE RECEIVED DATA (MUMBAI)

DATE	YELLOW CATEGORY WASTE (kg)	BLUE CATEGORY WASTE(kg)	RED CATEGORY WASTE (kg)	WHITE CATEGORY WASTE(kg)
1-Apr-23	10474	1545	5743	43
2-Apr-23	9364	694	1538	14
3-Apr-23	10536	2649	6025	41
4-Apr-23	10891	1965	5598	46
5-Apr-23	10938	1838	6060	41
6-Apr-23	10914	1656	5706	46
7-Apr-23	10803	1773	6174	45
8-Apr-23	10481	1899	5538	45
9-Apr-23	9602	790	1491	11
10-Apr-23	10984	2396	6090	43
11-Apr-23	10859	1889	5659	41
12-Apr-23	10533	1454	6163	49
13-Apr-23	10732	1691	5541	44
14-Apr-23	10920	1361	5964	46
15-Apr-23	10794	1465	5557	44
16-Apr-23	9105	829	2034	16
17-Apr-23	10766	2578	6149	50
18-Apr-23	10659	1995	5658	46
19-Apr-23	10888	1778	6031	46
20-Apr-23	10630	1900	5503	42
21-Apr-23	10868	1619	6063	44
22-Apr-23	10489	1122	5543	37
23-Apr-23	9229	758	4633	14
24-Apr-23	10476	2128	6092	41
25-Apr-23	10530	1996	5680	42
26-Apr-23	10264	1739	5964	42
27-Apr-23	10702	1884	6190	42
28-Apr-23	10507	1458	5293	41
29-Apr-23	10686	1871	6157	43
30-Apr-23	10734	1344	5540	37
TOTAL	315358	50064	161377	1182
AVG/DAY (Kg)	10512	1669	5379	39



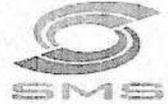
WASTE RECEIVED DATA (MUMBAI)

DATE	YELLOW CATEGORY WASTE (kg)	BLUE CATEGORY WASTE(kg)	RED CATEGORY WASTE (kg)	WHITE CATEGORY WASTE(kg)
1-Mar-23	10771	1949	5664	45
2-Mar-23	10260	1987	6187	46
3-Mar-23	10405	1704	5656	45
4-Mar-23	10156	1888	5635	45
5-Mar-23	9380	1206	1315	18
6-Mar-23	10426	2836	6029	45
7-Mar-23	0	0	0	0
8-Mar-23	10389	2136	5582	45
9-Mar-23	10238	2095	6105	46
10-Mar-23	10419	2027	5571	41
11-Mar-23	10807	2129	5995	45
12-Mar-23	9326	976	1702	19
13-Mar-23	10757	2397	5745	46
14-Mar-23	10195	1825	6098	46
15-Mar-23	10353	1866	5732	46
16-Mar-23	10842	1746	6109	45
17-Mar-23	10787	1840	6016	46
18-Mar-23	10152	1809	5659	45
19-Mar-23	9063	1044	2208	15
20-Mar-23	10518	2463	6040	46
21-Mar-23	10406	1911	5667	47
22-Mar-23	10724	1083	3945	44
23-Mar-23	10359	2094	6104	44
24-Mar-23	10753	1982	5604	46
25-Mar-23	10804	2120	6042	46
26-Mar-23	9184	752	1651	15
27-Mar-23	10939	2504	5717	45
28-Mar-23	10485	2437	6176	44
29-Mar-23	10845	1848	5731	45
30-Mar-23	10639	1616	6065	46
31-Mar-23	10594	1920	5616	49
TOTAL	310976	56190	157366	1246
AVG/DAY	10031	1813	5076	40



SMS ENVOCLEAN PRIVATE LIMITED

Ghatkopar-Mankhurd Link Road, Near Deonar Dumping Gr., Opp. Sathe Nagar, Govandi (W), Mumbai 400043
 Customer Care No.: 7045686071/72/73/74, Email.: info@smseenvoclean@smssl.co.in, Web : www.smsmumbai@smssl.co.in
 CIN: U74930MH2005PTC156774 , GST NO: 27AAKCS5333B1ZI, PAN: AAKCS5333B

**INVOICE**

CUSTOMER DETAILS / BILLED TO 40017190		CUSTOMER DETAILS / SHIPPED TO 40017190				INVOICE DETAILS						
Client Name : PIYUSH PLASTIC		Client Name : PIYUSH PLASTIC				Invoice No. : SC/2023/3/1503						
Client Address : GATE NO.283,JUNA GAT NO.2143,CHAKAN		Client Address : GATE NO.283,JUNA GAT NO.2143,CHAKAN				Invoice Date :-1/3/2023						
TAL.KHED,DIST. PUNE		TAL.KHED,DIST. PUNE				VEHICLE NO:- MH 01 CR 9095						
GSTN : 27BHTPS9798C1Z8												
State : MAHARASHTRA		State : MAHARASHTRA				Contact Person :						
State Code: 27		State Code: 27				Contact No. :						
Name of Produce / Services	HSN	Rate	Unit	Quantity	Amount	Taxable Value	CGST		SGST		IGST	
							Rate	Amount	Rate	Amount	Rate	Amount
MIXED PLASTIC SCRAP	39151000	5.00	KG	8,870.00	44,350.00	44,350.00	9.0%	3,991.50	9.0%	3,991.50	-	-
			Sub Total :	8,870.00	44,350.00	44,350.00		3,991.50		3,991.50		
Terms & Condition :												
invoice.												
2. Cheque or DD to be drawn in favour of "SMS ENVOCLEAN PRIVATE LIMITED"												
3. The Court in Mumbai shall have the exclusive jurisdiction over this invoice.												
Bank Details :												
Account Name : SMS ENVOCLEAN PRIVATE LIMITED												
Bank Name : AXIS BANK												
Bank Account Number : 917020033688094, BRANCH CODE : 63												
Bank Branch IFSC : UTIB0000063, MICR No : 400211012												
Bank Address : "SONA" C/20, 1ST LANE, OPP. BMC OFFICE,CHEMBUR 71.												
						Doc. 97003313						
Amount in words: fifty two thousand eight hundred fifty six only.												
Accountant						Sr. Account Officer						
Prepared By						Checked By						
						For SMS Envoclean Pvt. Ltd. Authorised Signatory						
Regd. Office Address : 267, Ganesh Fadnavis Bhavan, Near Triangular Park, Dharampeth Nagpur (Indian)												

SMS ENVOCLEAN PRIVATE LIMITED

Ghatkopar-Mankhurd Link Road, Near Deonar Dumping Gr., Opp. Sathe Nagar, Govandi (W), Mumbai 400043
 Customer Care No.: 7045686071/72/73/74, Email.: infosmsenvoclean@smsl.co.in, Web : www.smsmumbaibmw.co.in
 CIN: U74930MH2005PTC156774 , GST NO: 27AAKCS5333B1Z1, PAN: AAKCS5333B



INVOICE

CUSTOMER DETAILS / BILLED TO 40017190							CUSTOMER DETAILS / SHIPPED TO 40017190							INVOICE DETAILS					
Client Name : PIYUSH PLASTIC							Client Name : PIYUSH PLASTIC							Invoice No. : SC/2023/3/1519					
Client Address : GATE NO.283,JUNA GAT NO.2143,CHAKAN TAL.KHED,DIST. PUNE							Client Address : GATE NO.283,JUNA GAT NO.2143,CHAKAN TAL.KHED,DIST. PUNE							Invoice Date : 25/3/2023					
GSTN : 27BHTPS9798C1Z8							State : MAHARASHTRA							VEHICLE NO:- MH 14 KA 7829					
State : MAHARASHTRA							State : MAHARASHTRA							Contact Person :					
State Code: 27							State Code: 27							Contact No. :					
Name of Produce / Services							HSN	Rate	Unit	Quantity	Amount	Taxable Value	CGST		SGST		IGST		
													Rate	Amount	Rate	Amount	Rate	Amount	
MIXED PLASTIC SCRAP							39151000	5.00	KG	9,780.00	48,900.00	48,900.00	9.0%	4,401.00	9.0%	4,401.00	-	-	
										9,780.00									
Sub Total :											48,900.00	48,900.00		4,401.00		4,401.00			
Terms & Condition : invoice. 2. Cheque or DD to be drawn in favour of "SMS ENVOCLEAN PRIVATE LIMITED" 3. The Court in Mumbai shall have the exclusive jurisdiction over this invoice.							Del. 97003329.							Total Amount Before tax : 48,900.00					
														Add : CGST : 4,401.00 Add : SGST : 4,401.00 Add : IGST : - Total Amount GST : 8,802.00 TOTAL Bill Amount After GST : 57,702.00 GST payable under Reverse charge : - TCS : 1% : 577 Round off : - GRAND TOTAL : 58,279					
Bank Details : Account Name : SMS ENVOCLEAN PRIVATE LIMITED Bank Name : AXIS BANK Bank Account Number : 917020033688094, BRANCH CODE : 63 Bank Branch IFSC : UTIB0000063, MICR No.: 400211012 Bank Address : "SONA" C/20, 1ST LANE, OPP. BMC OFFICE,CHEMBUR 71.																			
Amount in words: fifty eight thousand two hundred seventy nine only.														For SMS Envoclean Pvt. Ltd.					
Accountant 							Sr. Account Officer												
Prepared By 							Checked By												

Regd. Office Address : 267, Ganesh Fadnavis Bhavan, Near Triangular Park, Dharampeth Nagpur (Indian)

SMS ENVOCLEAN PRIVATE LIMITED

Ghatkopar-Mankhurd Link Road, Near Deonar Dumping Gr., Opp. Sathe Nagar, Govandi (W), Mumbai 400043
 Customer Care No.: 7045686071/72/73/74, Email.: infosmsenvoclean@smsl.co.in, Web : www.smsmumbaibmw.co.in
 CIN: U74930MH2005PTC156774, GST NO: 27AAKCS5333B1ZI, PAN: AAKCS5333B



INVOICE

CUSTOMER DETAILS / BILLED TO 40017190		CUSTOMER DETAILS / SHIPPED TO 40017190					INVOICE DETAILS																																			
Client Name : PIYUSH PLASTIC		Client Name : PIYUSH PLASTIC					Invoice No. : SC/2023/4/1525																																			
Client Address : GATE NO.283,JUNA GAT NO.2143,CHAKAN		Client Address : GATE NO.283,JUNA GAT NO.2143,CHAKAN					Invoice Date :-3/4/2023																																			
TAL.KHED,DIST. PUNE		TAL.KHED,DIST. PUNE					VEHICLE NO:- GJ 03 BW 7989																																			
GSTN : 27BHTPS9798C1Z8																																										
State : MAHARASHTRA		State : MAHARASHTRA					Contact Person :																																			
State Code: 27		State Code: 27					Contact No. :																																			
Name of Produce / Services	HSN	Rate	Unit	Quantity	Amount	Taxable Value	CGST		SGST		IGST																															
							Rate	Amount	Rate	Amount	Rate	Amount																														
MIXED PLASTIC SCRAP	39151000	5.00	KG	6,730.00	33,650.00	33,650.00	9.0%	3,028.50	9.0%	3,028.50	-	-																														
			Sub Total :	6,730.00	33,650.00	33,650.00		3,028.50		3,028.50																																
Terms & Condition : invoice. 2. Cheque or DD to be drawn in favour of "SMS ENVOCLEAN PRIVATE LIMITED" 3. The Court in Mumbai shall have the exclusive jurisdiction over this invoice.							<table border="1" style="width: 100%; border-collapse: collapse;"> <tr> <td>Total Amount Before tax</td> <td style="text-align: right;">:</td> <td style="text-align: right;">33,650.00</td> </tr> <tr> <td>Add : CGST</td> <td style="text-align: right;">:</td> <td style="text-align: right;">3,028.50</td> </tr> <tr> <td>Add : SGST</td> <td style="text-align: right;">:</td> <td style="text-align: right;">3,028.50</td> </tr> <tr> <td>Add : IGST</td> <td style="text-align: right;">:</td> <td style="text-align: right;">-</td> </tr> <tr> <td>Total Amount GST</td> <td style="text-align: right;">:</td> <td style="text-align: right;">6,057.00</td> </tr> <tr> <td>TOTAL Bill Amount After GST</td> <td style="text-align: right;">:</td> <td style="text-align: right;">39,707.00</td> </tr> <tr> <td>GST payable under Reverse charge</td> <td style="text-align: right;">:</td> <td style="text-align: right;">-</td> </tr> <tr> <td>TCS : 1%</td> <td style="text-align: right;">:</td> <td style="text-align: right;">397</td> </tr> <tr> <td>Round off</td> <td style="text-align: right;">:</td> <td style="text-align: right;">-</td> </tr> <tr> <td>GRAND TOTAL</td> <td style="text-align: right;">:</td> <td style="text-align: right;">40,104</td> </tr> </table>						Total Amount Before tax	:	33,650.00	Add : CGST	:	3,028.50	Add : SGST	:	3,028.50	Add : IGST	:	-	Total Amount GST	:	6,057.00	TOTAL Bill Amount After GST	:	39,707.00	GST payable under Reverse charge	:	-	TCS : 1%	:	397	Round off	:	-	GRAND TOTAL	:	40,104
Total Amount Before tax	:	33,650.00																																								
Add : CGST	:	3,028.50																																								
Add : SGST	:	3,028.50																																								
Add : IGST	:	-																																								
Total Amount GST	:	6,057.00																																								
TOTAL Bill Amount After GST	:	39,707.00																																								
GST payable under Reverse charge	:	-																																								
TCS : 1%	:	397																																								
Round off	:	-																																								
GRAND TOTAL	:	40,104																																								
Bank Details : Account Name : SMS ENVOCLEAN PRIVATE LIMITED Bank Name : AXIS BANK Bank Account Number : 917020033688094, BRANCH CODE : 63 Bank Branch IFSC : UTIB0000063, MICR No 400211012 Bank Address : "SONA" C/20, 1ST LANE, OPP. BMC OFFICE,CHEMBUR 71.							97003363.																																			
Amount in words: forty thousand one hundred four only.																																										
Accountant		Sr. Account Officer					For SMS ENVOCLEAN PRIVATE LTD.																																			
Prepared By		Checked By																																								

Regd. Office Address : 267, Ganesh Fadnavis Bhavan, Near Triangular Park, Dharampeth Nagpur (Indian)

SMS ENVOCLEAN PRIVATE LIMITED

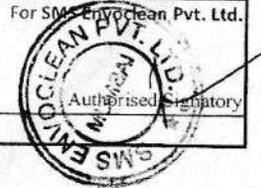
Ghatkopar-Mankhurd Link Road, Near Deonar Dumping Gr., Opp. Sathe Nagar, Govandi (W), Mumbai 400043
 Customer Care No.: 7045686071/72/73/74, Email : infosmsenvoclean@smsl.co.in, Web : www.smsmumbaibmw.co.in
 CIN: U74930MH2005PTC156774 , GST NO: 27AAKCS5333B1Z1, PAN: AAKCS5333B



INVOICE

CUSTOMER DETAILS / BILLED TO 40017190		CUSTOMER DETAILS / SHIPPED TO 40017190				INVOICE DETAILS																																			
Client Name : PIYUSH PLASTIC		Client Name : PIYUSH PLASTIC				Invoice No. : SC/2023/4/1540																																			
Client Address : GATE NO.283,JUNA GAT NO.2143,CHAKAN		Client Address : GATE NO.283,JUNA GAT NO.2143,CHAKAN				Invoice Date :-28/4/2023																																			
TAL.KHED,DIST. PUNE		TAL.KHED,DIST. PUNE				VEHICLE NO:- MH 12 MV 3285																																			
GSTN : 27BH7PS9798C1Z8																																									
State : MAHARASHTRA		State : MAHARASHTRA				Contact Person :																																			
State Code: 27		State Code: 27				Contact No. :																																			
Name of Produce / Services	HSN	Rate	Unit	Quantity	Amount	Taxable Value	CGST		SGST		IGST																														
							Rate	Amount	Rate	Amount	Rate	Amount																													
MIXED PLASTIC SCRAP	39151000	5.00	KG	8,020.00	40,100.00	40,100.00	9.0%	3,609.00	9.0%	3,609.00	-	-																													
				8,020.00							-	-																													
Sub Total :					40,100.00	40,100.00			3,609.00	3,609.00																															
Terms & Condition : invoice. 2. Cheque or DD to be drawn in favour of "SMS ENVOCLEAN PRIVATE LIMITED" 3. The Court in Mumbai shall have the exclusive jurisdiction over this invoice.						<table border="1" style="width: 100%; border-collapse: collapse;"> <tr> <td style="width: 80%;">Total Amount Before tax</td> <td style="width: 5%;">:</td> <td style="width: 15%; text-align: right;">40,100.00</td> </tr> <tr> <td>Add : CGST</td> <td>:</td> <td style="text-align: right;">3,609.00</td> </tr> <tr> <td>Add : SGST</td> <td>:</td> <td style="text-align: right;">3,609.00</td> </tr> <tr> <td>Add : IGST</td> <td>:</td> <td style="text-align: right;">-</td> </tr> <tr> <td>Total Amount GST</td> <td>:</td> <td style="text-align: right;">7,218.00</td> </tr> <tr> <td>TOTAL Bill Amount After GST</td> <td>:</td> <td style="text-align: right;">47,318.00</td> </tr> <tr> <td>GST payable under Reverse charge</td> <td>:</td> <td style="text-align: right;">-</td> </tr> <tr> <td>TCS : 1%</td> <td>:</td> <td style="text-align: right;">473</td> </tr> <tr> <td>Round off</td> <td>:</td> <td style="text-align: right;">-</td> </tr> <tr> <td>GRAND TOTAL</td> <td style="text-align: center;">:</td> <td style="text-align: right;">47,791</td> </tr> </table>						Total Amount Before tax	:	40,100.00	Add : CGST	:	3,609.00	Add : SGST	:	3,609.00	Add : IGST	:	-	Total Amount GST	:	7,218.00	TOTAL Bill Amount After GST	:	47,318.00	GST payable under Reverse charge	:	-	TCS : 1%	:	473	Round off	:	-	GRAND TOTAL	:	47,791
Total Amount Before tax	:	40,100.00																																							
Add : CGST	:	3,609.00																																							
Add : SGST	:	3,609.00																																							
Add : IGST	:	-																																							
Total Amount GST	:	7,218.00																																							
TOTAL Bill Amount After GST	:	47,318.00																																							
GST payable under Reverse charge	:	-																																							
TCS : 1%	:	473																																							
Round off	:	-																																							
GRAND TOTAL	:	47,791																																							
Bank Details : Account Name : SMS ENVOCLEAN PRIVATE LIMITED Bank Name : AXIS BANK Bank Account Number : 917020033688094, BRANCH CODE : 63 Bank Branch IFSC : UTIB0000063, MICR No.: 400211012 Bank Address : "SONA" C/20, 1ST LANE, OPP. BMC OFFICE,CHEMBUR 71.						97003378																																			
Amount in words: fourty seven thousand seven hundred ninety one only.																																									
Accountant		Sr. Account Officer																																							
Prepared By		Checked By																																							

Regd. Office Address : 267, Ganesh Fadnavis Bhavan, Near Triangular Park, Dharampeth Nagpur (Indian)



SMS ENVOCLEAN PRIVATE LIMITED

Ghatkopar-Mankhurd Link Road, Near Deonar Dumping Gr., Opp. Sathe Nagar, Govandi (W), Mumbai 400043
 Customer Care No.: 7045686071/72/73/74, Email. : infosmsenvoclean@smsl.co.in, Web : www.smsmumbaiBMW.co.in
 CIN: U74930MH2005PTC156774 , GST NO: 27AAKCS5333B1ZI, PAN: AAKCS5333B



INVOICE

CUSTOMER DETAILS / BILLED TO 40017190		CUSTOMER DETAILS / SHIPPED TO 40017190					INVOICE DETAILS					
Client Name : G S ENTERPRISES		Client Name : G S ENTERPRISES					Invoice No. : SC/2023/05/1549					
Client Address : NANEKRWADI GAT N O283/281 AYUDYOGIK VASAHATA YUDYOGIK VASAHAT CHAKAN KHED		Client Address : NANEKRWADI GAT N O283/281 AYUDYOGIK VASAHATA YUDYOGIK VASAHAT CHAKAN KHED					Invoice Date :-8/05/2023					
CHAKAN PUNE MAHARASHTRA - 410501		CHAKAN PUNE MAHARASHTRA - 410501					VEHICLE NO:- MH 04 KU 2734					
GSTN : 27EVTPS8043B1Z2		GSTN : 27EVTPS8043B1Z2										
State : MAHARASHTRA		State : MAHARASHTRA					Contact Person : GEHNA GULSHAN SEWANI					
State Code: 27		State Code: 27					Contact No. :					
Name of Produce / Services	HSN	Rate	Unit	Quantity	Amount	Taxable Value	CGST		SGST		IGST	
							Rate	Amount	Rate	Amount	Rate	Amount
<i>MIXED PLASTIC SCRAP</i>	39151000	5.00	KG	9,650.00	48,250.00	48,250.00	9.0%	4,342.50	9.0%	4,342.50	-	-
											-	-
			Sub Total :	9,650.00	48,250.00	48,250.00		4,342.50		4,342.50		-
Terms & Condition : invoice. 2. Cheque or DD to be drawn in favour of "SMS ENVOCLEAN PRIVATE LIMITED" 3. The Court in Mumbai shall have the exclusive jurisdiction over this invoice.												
						Bank Details : Account Name : SMS ENVOCLEAN PRIVATE LIMITED Bank Name : AXIS BANK Bank Account Number : 917020033688094, BRANCH CODE : 63 Bank Branch IFSC : UTIB0000063, MICR No.: 400211012 Bank Address : "SONA" C/20, 1ST LANE, OPP. BMC OFFICE,CHEMBUR 71.						
Amount in words: fifty seven thousand four only.												
Accountant						Sr. Account Officer						
Prepared By						Checked By						
Regd. Office Address : 267, Ganesh Fadnavis Bhavan, Near Triangular Park, Dharampeth Nagpur (Indian)												



SMS ENVOCLEAN PRIVATE LIMITED

Ghatkopar-Mankhurd Link Road, Near Deonar Dumping Gr., Opp. Sathe Nagar, Govandi (W), Mumbai 400043
 Customer Care No.: 7045686071/72/73/74, Email. : infosmsenvoclean@smsl.co.in, Web : www.smsmumbaiBMW.co.in
 CIN: U74930MH2005PTC156774 , GST NO: 27AAKCS5333B1ZI, PAN: AAKCS5333B



INVOICE

CUSTOMER DETAILS / BILLED TO 40017190		CUSTOMER DETAILS / SHIPPED TO 40017190					INVOICE DETAILS					
Client Name : G S ENTERPRISES		Client Name : G S ENTERPRISES					Invoice No. : SC/2023/05/1558					
Client Address : NANEKRWADI GAT N O283/281 AYUDYOGIK VASAHATA YUDYOGIK VASAHAT CHAKAN KHED		Client Address : NANEKRWADI GAT N O283/281 AYUDYOGIK VASAHATA YUDYOGIK VASAHAT CHAKAN KHED					Invoice Date :-18/05/2023					
CHAKAN PUNE MAHARASHTRA - 410501		CHAKAN PUNE MAHARASHTRA - 410501					VEHICLE NO:- MH 02 FG 3954.					
GSTN : 27EVTPS8043B1Z2		GSTN : 27EVTPS8043B1Z2					Contact Person : GEHNA GULSHAN SEWANI					
State : MAHARASHTRA		State : MAHARASHTRA					Contact No. :					
State Code: 27		State Code: 27										
Name of Produce / Services	HSN	Rate	Unit	Quantity	Amount	Taxable Value	CGST		SGST		IGST	
							Rate	Amount	Rate	Amount	Rate	Amount
<i>MIXED PLASTIC SCRAP</i>	39151000	5.00	KG	8,190.00	40,950.00	40,950.00	9.0%	3,685.50	9.0%	3,685.50	-	-
			Sub Total :	8,190.00	40,950.00	40,950.00		3,685.50		3,685.50		
Terms & Condition : invoice. 2. Cheque or DD to be drawn in favour of "SMS ENVOCLEAN PRIVATE LIMITED" 3. The Court in Mumbai shall have the exclusive jurisdiction over this invoice. Bank Details : Account Name : SMS ENVOCLEAN PRIVATE LIMITED Bank Name : AXIS BANK Bank Account Number : 917020033688094, BRANCH CODE : 63 Bank Branch IFSC : UTIB0000063, MICR No.: 400211012 Bank Address : "SONA" C/20, 1ST LANE, OPP. BMC OFFICE,CHEMBUR 71.						Total Amount Before tax				40,950.00		
						Add : CGST				3,685.50		
						Add : SGST				3,685.50		
						Add : IGST				-		
						Total Amount GST				7,371.00		
						TOTAL Bill Amount After GST				48,321.00		
						GST payable under Reverse charge				-		
						TCS : 1%				483		
Round off				-								
GRAND TOTAL				48,804								
Amount in words: forty eight thousand eight hundred fouronly.												
Accountant		Sr. Account Officer					For SMS Envoclean Pvt. Ltd.					
Prepared By		Checked By										

Regd. Office Address : 267, Ganesh Fadnavis Bhavan, Near Triangular Park, Dharampeth Nagpur (Indian)

Original Copy

SMS Envoclean Private Limited

OPP SATHE NAGAR, GOVANDI, GHATKOPAR MANKHURD, LINK ROAD

MUMBAI - 400043 , State Code : 27 - Maharashtra

GSTIN : 27AAKCS5333B1ZI, PAN : AAKCS5333B

CIN Number: U52100MH2005PTC156774

Email ID :

Telephone : 1800-2666-575

Annexure-5



UPI ID : BHARATPE.9043300926@icici

Merchant: SMS ENVOCLEAN PVT. LTD.

TAX INVOICE

Billed To: 40017190

PIYUSH PLASTIC

NEXT GO KGN PLASTICS, NR. MAHARASHTRA WT,
CHIKALI

Pune - 411062

State Code : 27 - Maharashtra

PAN : BHTPS9798C GSTIN : 27BHTPS9798C1Z8

Shipped To: 40017190

PIYUSH PLASTIC

NEXT GO KGN PLASTICS, NR. MAHARASHTRA WT, CHIKALI
Pune - 411062

State Code : 27 - Maharashtra

PAN : BHTPS9798C GSTIN : 27BHTPS9798C1Z8

Invoice Details

GST Invoice : 340122180161

GST Inv Date : 01.02.2023

Ref. Inv No. : 97003268

Cust PO : SC/2023/02/1481

Invoice Period. : FEB-2023

S.No.	Descr. of Goods/Services	HSN/SAC	Qty	Unit	Rate	Amount	Discount	Taxable Value	CGST		SGST		IGST	
									Rate(%)	Amount	Rate(%)	Amount	Rate(%)	Amount
	Bio-Medical Waste Disposal Charges													
1	Glass (Scrap)	70010090	21,200	KG	0.50	10,600.00		10,600.00	2.50	265.00	2.50	265.00		

Terms & Condition:

1. Payment to be made in Advance or Against Invoice.
2. Payment must be made through DD/Cheque to be drawn in favour of

SMS Envoclean Private Limited

Bank Details:

Bank Name : Branch Code :

Account Number : MICR No.:

Bank Branch IFSC :

GST Payable under Reverse Charge - NO

Total Amount Before Tax

Add: CGST

Add: SGST

Total Bill Amount After GST

Total Tax Collection at source

Round off:

Net Amount

INR

INR

INR

INR

INR

INR

INR

10,600.00

265.00

265.00

11,130.00

111.30

0.30-

11,241.00

Amount in Words : ELEVEN THOUSAND TWO HUNDRED FORTY ONE RUPEES



Certified that the particulars given above are true and correct.

This is computer generated invoice signature not required.

IRN : f5659c10bea1d156429538b72bf06fc3058aed1b7cba41b3591144733a1ca5cd

SMS Envoclean Private Limited

OPP SATHE NAGAR, GOVANDI, GHATKOPAR MANKHURD, LINK ROAD

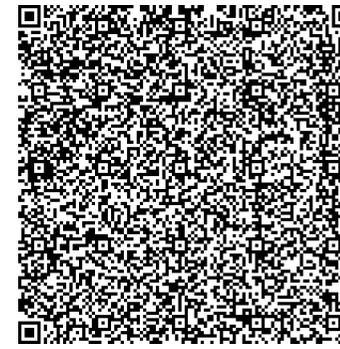
MUMBAI - 400043 , State Code : 27 - Maharashtra

GSTIN : 27AAKCS5333B1ZI, PAN : AAKCS5333B

CIN Number: U52100MH2005PTC156774

Email ID :

Telephone : 1800-2666-575



UPI ID : BHARATPE.9043300926@icici

Merchant: SMS ENVOCLEAN PVT. LTD.

TAX INVOICE**Billed To: 40017190**

PIYUSH PLASTIC

NEXT GO KGN PLASTICS, NR. MAHARASHTRA WT,
CHIKALI

Pune - 411062

State Code : 27 - Maharashtra

PAN : BHTPS9798C GSTIN : 27BHTPS9798C1Z8

Shipped To: 40017190

PIYUSH PLASTIC

NEXT GO KGN PLASTICS, NR. MAHARASHTRA WT, CHIKALI
Pune - 411062

State Code : 27 - Maharashtra

PAN : BHTPS9798C GSTIN : 27BHTPS9798C1Z8

Invoice Details

GST Invoice : 340122180228

GST Inv Date : 22.02.2023

Ref. Inv No. : 97003284

Cust PO : SC/2023/02/1497

Invoice Period. : FEB-2023

S.No.	Descr. of Goods/Services	HSN/SAC	Qty	Unit	Rate	Amount	Discount	Taxable Value	CGST		SGST		IGST	
									Rate(%)	Amount	Rate(%)	Amount	Rate(%)	Amount
	Bio-Medical Waste Disposal Charges													
1	Glass (Scrap)	70010090	21,650	KG	0.50	10,825.00		10,825.00	2.50	270.63	2.50	270.63		

Terms & Condition:

1. Payment to be made in Advance or Against Invoice.
2. Payment must be made through DD/Cheque to be drawn in favour of

SMS Envoclean Private Limited**Bank Details:**

Bank Name : Branch Code :

Account Number : MICR No.:

Bank Branch IFSC :

GST Payable under Reverse Charge - NO

Total Amount Before Tax**Add: CGST****Add: SGST****Total Bill Amount After GST****Total Tax Collection at source****Round off:****Net Amount**

INR

INR

INR

INR

INR

INR

INR

10,825.00

270.63

270.63

11,366.26

113.66

0.08

11,480.00

Amount in Words : ELEVEN THOUSAND FOUR HUNDRED EIGHTY RUPEES

Certified that the particulars given above are true and correct.

This is computer generated invoice signature not required.

IRN : 1a57c5f198823df976fe71b3d3ec6382b0c4cf013ceebea0561d3870506a9857e

Original Copy

SMS Envoclean Private Limited

OPP SATHE NAGAR, GOVANDI, GHATKOPAR MANKHURD, LINK ROAD

MUMBAI - 400043 , State Code : 27 - Maharashtra

GSTIN : 27AAKCS5333B1ZI, PAN : AAKCS5333B

CIN Number: U52100MH2005PTC156774

Email ID :

Telephone : 1800-2666-575



UPI ID : BHARATPE.9043300926@icici

Merchant: SMS ENVOCLEAN PVT. LTD.

TAX INVOICE**Billed To: 40017190**

PIYUSH PLASTIC

NEXT GO KGN PLASTICS, NR. MAHARASHTRA WT,
CHIKALI

Pune - 411062

State Code : 27 - Maharashtra

PAN : BHTPS9798C GSTIN : 27BHTPS9798C1Z8

Shipped To: 40017190

PIYUSH PLASTIC

NEXT GO KGN PLASTICS, NR. MAHARASHTRA WT, CHIKALI

Pune - 411062

State Code : 27 - Maharashtra

PAN : BHTPS9798C GSTIN : 27BHTPS9798C1Z8

Invoice Details

GST Invoice : 340122193545

GST Inv Date : 10.03.2023

Ref. Inv No. : 97003318

Cust PO : SC/2023/03/1508

Invoice Period. : MAR-2023

S.No.	Descr. of Goods/Services	HSN/SAC	Qty	Unit	Rate	Amount	Discount	Taxable Value	CGST		SGST		IGST	
									Rate(%)	Amount	Rate(%)	Amount	Rate(%)	Amount
	Bio-Medical Waste Disposal Charges													
1	Glass (Scrap)	70010090	21,170	KG	0.50	10,585.00		10,585.00	2.50	264.63	2.50	264.63		

Terms & Condition:

1. Payment to be made in Advance or Against Invoice.
2. Payment must be made through DD/Cheque to be drawn in favour of

SMS Envoclean Private Limited**Bank Details:**

Bank Name : Branch Code :

Account Number : MICR No.:

Bank Branch IFSC :

GST Payable under Reverse Charge - NO

Total Amount Before Tax**Add: CGST****Add: SGST****Total Bill Amount After GST****Total Tax Collection at source****Round off:****Net Amount**

INR

INR

INR

INR

INR

INR

INR

10,585.00

264.63

264.63

11,114.26

111.14

0.40-

11,225.00

Amount in Words : ELEVEN THOUSAND TWO HUNDRED TWENTY FIVE RUPEES

Certified that the particulars given above are true and correct.

This is computer generated invoice signature not required.

IRN : 24c8132e1658ee4efea1c1c5170f3abca6a6c53c148a8d68ac8a3fda49803f12

Original Copy

SMS Envoclean Private Limited

OPP SATHE NAGAR, GOVANDI, GHATKOPAR MANKHURD, LINK ROAD

MUMBAI - 400043 , State Code : 27 - Maharashtra

GSTIN : 27AAKCS5333B1ZI, PAN : AAKCS5333B

CIN Number: U52100MH2005PTC156774

Email ID :

Telephone : 1800-2666-575



UPI ID : BHARATPE.9043300926@icici

Merchant: SMS ENVOCLEAN PVT. LTD.

TAX INVOICE

Billed To: 40017190

PIYUSH PLASTIC

NEXT GO KGN PLASTICS, NR. MAHARASHTRA WT,
CHIKALI

Pune - 411062

State Code : 27 - Maharashtra

PAN : BHTPS9798C GSTIN : 27BHTPS9798C1Z8

Shipped To: 40017190

PIYUSH PLASTIC

NEXT GO KGN PLASTICS, NR. MAHARASHTRA WT, CHIKALI
Pune - 411062

State Code : 27 - Maharashtra

PAN : BHTPS9798C GSTIN : 27BHTPS9798C1Z8

Invoice Details

GST Invoice : 340122193568

GST Inv Date : 20.03.2023

Ref. Inv No. : 97003327

Cust PO : SC/2023/03/1517

Invoice Period. : MAR-2023

S.No.	Descr. of Goods/Services	HSN/SAC	Qty	Unit	Rate	Amount	Discount	Taxable Value	CGST		SGST		IGST	
									Rate(%)	Amount	Rate(%)	Amount	Rate(%)	Amount
	Bio-Medical Waste Disposal Charges													
1	Glass (Scrap)	70010090	21,330	KG	0.50	10,665.00		10,665.00	2.50	266.63	2.50	266.63		

Terms & Condition:

1. Payment to be made in Advance or Against Invoice.
2. Payment must be made through DD/Cheque to be drawn in favour of

SMS Envoclean Private Limited

Bank Details:

Bank Name : Branch Code :

Account Number : MICR No.:

Bank Branch IFSC :

GST Payable under Reverse Charge - NO

Total Amount Before Tax

Add: CGST

Add: SGST

Total Bill Amount After GST

Total Tax Collection at source

Round off:

Net Amount

INR

INR

INR

INR

INR

INR

INR

10,665.00

266.63

266.63

11,198.26

111.98

0.24-

11,310.00

Amount in Words : ELEVEN THOUSAND THREE HUNDRED TEN RUPEES



Certified that the particulars given above are true and correct.

This is computer generated invoice signature not required.

IRN : f450941db461cc1f8e5cf9311cf28b81a50d6ecc30f691bf297f0cb9da09d4c6

Original Copy

SMS Envoclean Private Limited

OPP SATHE NAGAR, GOVANDI, GHATKOPAR MANKHURD, LINK ROAD

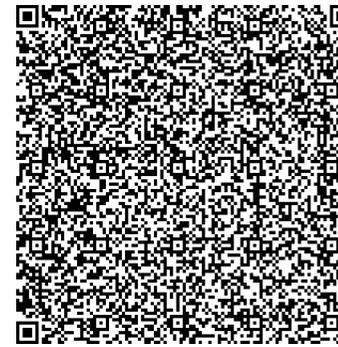
MUMBAI - 400043 , State Code : 27 - Maharashtra

GSTIN : 27AAKCS5333B1ZI, PAN : AAKCS5333B

CIN Number: U52100MH2005PTC156774

Email ID :

Telephone : 1800-2666-575



UPI ID : BHARATPE.9043300926@icici

Merchant: SMS ENVOCLEAN PVT. LTD.

TAX INVOICE

Billed To: 40017190

PIYUSH PLASTIC

NEXT GO KGN PLASTICS, NR. MAHARASHTRA WT,
CHIKALI

Pune - 411062

State Code : 27 - Maharashtra

PAN : BHTPS9798C GSTIN : 27BHTPS9798C1Z8

Shipped To: 40017190

PIYUSH PLASTIC

NEXT GO KGN PLASTICS, NR. MAHARASHTRA WT, CHIKALI
Pune - 411062

State Code : 27 - Maharashtra

PAN : BHTPS9798C GSTIN : 27BHTPS9798C1Z8

Invoice Details

GST Invoice : 340123023272

GST Inv Date : 06.04.2023

Ref. Inv No. : 97003365

Cust PO : SC/2023/04/1527

Invoice Period. : APR-2023

S.No.	Descr. of Goods/Services	HSN/SAC	Qty	Unit	Rate	Amount	Discount	Taxable Value	CGST		SGST		IGST	
									Rate(%)	Amount	Rate(%)	Amount	Rate(%)	Amount
	Bio-Medical Waste Disposal Charges													
1	Glass (Scrap)	70010090	21,160	KG	0.50	10,580.00		10,580.00	2.50	264.50	2.50	264.50		

Terms & Condition:

1. Payment to be made in Advance or Against Invoice.
2. Payment must be made through DD/Cheque to be drawn in favour of

SMS Envoclean Private Limited

Bank Details:

Bank Name : Branch Code :

Account Number : MICR No.:

Bank Branch IFSC :

GST Payable under Reverse Charge - NO

Total Amount Before Tax

Add: CGST

Add: SGST

Total Bill Amount After GST

Total Tax Collection at source

Round off:

Net Amount

INR

INR

INR

INR

INR

INR

INR

10,580.00

264.50

264.50

11,109.00

111.09

0.09-

11,220.00

Amount in Words : ELEVEN THOUSAND TWO HUNDRED TWENTY RUPEES



Certified that the particulars given above are true and correct.

This is computer generated invoice signature not required.

IRN : f8188461d160645d8441f59841888c5b0703757e9a2f1e644c9d6f85eec27a28

Original Copy

SMS Envoclean Private Limited

OPP SATHE NAGAR, GOVANDI, GHATKOPAR MANKHURD, LINK ROAD

MUMBAI - 400043 , State Code : 27 - Maharashtra

GSTIN : 27AAKCS5333B1ZI, PAN : AAKCS5333B

CIN Number: U52100MH2005PTC156774

Email ID :

Telephone : 1800-2666-575



UPI ID : BHARATPE.9043300926@icici

Merchant: SMS ENVOCLEAN PVT. LTD.

TAX INVOICE**Billed To: 40017190**

PIYUSH PLASTIC

NEXT GO KGN PLASTICS, NR. MAHARASHTRA WT,
CHIKALI

Pune - 411062

State Code : 27 - Maharashtra

PAN : BHTPS9798C GSTIN : 27BHTPS9798C1Z8

Shipped To: 40017190

PIYUSH PLASTIC

NEXT GO KGN PLASTICS, NR. MAHARASHTRA WT, CHIKALI

Pune - 411062

State Code : 27 - Maharashtra

PAN : BHTPS9798C GSTIN : 27BHTPS9798C1Z8

Invoice Details

GST Invoice : 340123023290

GST Inv Date : 27.04.2023

Ref. Inv No. : 97003377

Cust PO : SC/2023/04/1539

Invoice Period. : APR-2023

S.No.	Descr. of Goods/Services	HSN/SAC	Qty	Unit	Rate	Amount	Discount	Taxable Value	CGST		SGST		IGST	
									Rate(%)	Amount	Rate(%)	Amount	Rate(%)	Amount
	Bio-Medical Waste Disposal Charges													
1	Glass (Scrap)	70010090	19,400	KG	0.50	9,700.00		9,700.00	2.50	242.50	2.50	242.50		

Terms & Condition:

1. Payment to be made in Advance or Against Invoice.
2. Payment must be made through DD/Cheque to be drawn in favour of

SMS Envoclean Private Limited**Bank Details:**

Bank Name : Branch Code :

Account Number : MICR No.:

Bank Branch IFSC :

GST Payable under Reverse Charge - NO

Total Amount Before Tax**Add: CGST****Add: SGST****Total Bill Amount After GST****Total Tax Collection at source****Round off:****Net Amount**

INR

INR

INR

INR

INR

INR

INR

9,700.00

242.50

242.50

10,185.00

101.85

0.15

10,287.00

Amount in Words : TEN THOUSAND TWO HUNDRED EIGHTY SEVEN RUPEES

Certified that the particulars given above are true and correct.

This is computer generated invoice signature not required.

IRN : 14935ea87ea1ee69f2aba337a31d21c3dcf88a534aacdeb9981e4e0b78f65c79



Manifest For Hazardous And Other Waste

Submitted Date : 06-03-2023

Apply as Generator

Unit Name	Plant Name	Submit To
SMS ENVOCLEAN PVT. LTD	SMS ENVOCLEAN PVT. LTD	SRO-Mumbai III

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
SMS ENVOCLEAN PVT.LTD.	DEVONAR DUMPING GROUND OPP SATHE NAGAR, GOWANDI WEST MUMBAI 400043	8422848430	infosmsenvoclean@smsl.co.in

Sender authorisation No	Manifest Document No	Membership No (If any)
FORMET1.0/CC/UAN NO.0000128619/CR/2212001287	MPCB-HW_MANIFEST-0000330877	A-815

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s. Krishika Enterprises,A-002, Krishnai Sajian Darshan Bldg. Mahatma Phule Road, Garibacha Wada, Dombivali, (West)	MH-05/DK-6483	A-002, Krishnai sajian darshan marg, Mahatma phule road, Garibacha wada, Dombivali west	9082565309	ttcwmam@gmail.com

Waste Disposal Details												
Sr No	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	04-03-2023	37.2 Ash from incinerator and flue gas cleaning residue	Incineration Ash	3.940	MT	CHWTSDF	M/s. Trans Thane Creek Waste Management Association (TTCWMA), Mahape, Navi-Mumbai.	Maharashtra	M/s. Trans Thane Creek Waste Management Association (TTCWMA)	Mahape, Navi-Mumbai.	9082565309	ttcwmam@gmail.com
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
1				Solid				NA				



Manifest For Hazardous And Other Waste

Submitted Date : 27-03-2023

Apply as Generator

Unit Name	Plant Name	Submit To
SMS ENVOCLEAN PVT. LTD	SMS ENVOCLEAN PVT. LTD	SRO-Mumbai III

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
SMS ENVOCLEAN PVT.LTD.	DEVONAR DUMPING GROUND OPP SATHE NAGAR, GOWANDI WEST MUMBAI 400043	8879634810	infosmsenvoclean@smsl.co.in

Sender authorisation No	Manifest Document No	Membership No (If any)
FORMET1.0/CC/UAN NO.0000128619/CR/2212001287	MPCB-HW_MANIFEST-0000338312	A-815

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s. Krishika Enterprises,A-002, Krishnai Sajian Darshan Bldg. Mahatma Phule Road, Garibacha Wada, Dombivali, (West)	MH-05/DK-6483	A-002, Krishnai sajian darshan marg, Mahatma phule road, Garibacha wada, Dombivali west	9082565309	ttcwmmam@gmail.com

Waste Disposal Details												
Sr No	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	26-03-2023	37.2 Ash from incinerator and flue gas cleaning residue	Incineration Ash	4.645	MT	CHWTSDF	M/s. Trans Thane Creek Waste Management Association (TTCWMA), Mahape, Navi-Mumbai.	Maharashtra	M/s. Trans Thane Creek Waste Management Association (TTCWMA)	Mahape, Navi-Mumbai.	9082565309	ttcwmmam@gmail.com
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
1				Solid				NA				



Manifest For Hazardous And Other Waste

Submitted Date : 01-04-2023

Apply as Generator

Unit Name	Plant Name	Submit To
SMS ENVOCLEAN PVT. LTD	SMS ENVOCLEAN PVT. LTD	SRO-Mumbai III

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
SMS ENVOCLEAN PVT.LTD.	DEVONAR DUMPING GROUND OPP SATHE NAGAR, GOWANDI WEST MUMBAI 400043	8879634810	infosmsenvoclean@smsl.co.in

Sender authorisation No	Manifest Document No	Membership No (If any)
FORMET1.0/CC/UAN NO.0000128619/CR/2212001287	MPCB-HW_MANIFEST-0000342129	A-815

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s. Krishika Enterprises,A-002, Krishnai Sajian Darshan Bldg. Mahatma Phule Road, Garibacha Wada, Dombivali, (West)	MH-05/DK-6483	A-002, Krishnai sajian darshan marg, Mahatma phule road, Garibacha wada, Dombivali west	9082565309	ttcwmmam@gmail.com

Waste Disposal Details												
Sr No	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	01-04-2023	37.2 Ash from incinerator and flue gas cleaning residue	Incineration Ash	3.930	MT	CHWTSDF	M/s. Trans Thane Creek Waste Management Association (TTCWMA), Mahape, Navi-Mumbai.	Maharashtra	M/s. Trans Thane Creek Waste Management Association (TTCWMA)	Mahape, Navi-Mumbai.	9082565309	ttcwmmam@gmail.com
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
1				Solid				NA				



Manifest For Hazardous And Other Waste

Submitted Date : 26-04-2023

Apply as Generator

Unit Name	Plant Name	Submit To
SMS ENVOCLEAN PVT. LTD	SMS ENVOCLEAN PVT. LTD	SRO-Mumbai III

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
SMS ENVOCLEAN PVT.LTD.	DEVONAR DUMPING GROUND OPP SATHE NAGAR, GOWANDI WEST MUMBAI 400043	8879634810	infosmsenvoclean@smsl.co.in

Sender authorisation No	Manifest Document No	Membership No (If any)
FORMET1.0/CC/UAN NO.0000128619/CR/2212001287	MPCB-HW_MANIFEST-0000351722	A-815

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s. Trans Thane Creek Waste Management Association,P-128, Mahape Road, NEar L&T Infotech,Shil Mahape, Navi Mumbai- 400 710	MH-43/BB-4251	Mahape Navi-Mumbai.	9082565309	ttcwmmam@gmail.com

Waste Disposal Details												
Sr No	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	26-04-2023	37.2 Ash from incinerator and flue gas cleaning residue	Incineration Ash	3.840	MT	CHWTSDF	M/s. Trans Thane Creek Waste Management Association (TTCWMA), Mahape, Navi-Mumbai.	Maharashtra	M/s. Trans Thane Creek Waste Management Association (TTCWMA)	Mahape, Navi-Mumbai.	9082565309	ttcwmmam@gmail.com
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
1				Solid				NA				



Manifest For Hazardous And Other Waste

Submitted Date : 10-05-2023

Apply as Generator

Unit Name	Plant Name	Submit To
SMS ENVOCLEAN PVT. LTD	SMS ENVOCLEAN PVT. LTD	SRO-Mumbai III

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
SMS ENVOCLEAN PVT.LTD.	DEVONAR DUMPING GROUND OPP SATHE NAGAR, GOWANDI WEST MUMBAI 400043	8879634810	infosmsenvoclean@smsl.co.in

Sender authorisation No	Manifest Document No	Membership No (If any)
FORMET1.0/CC/UAN NO.0000128619/CR/2212001287	MPCB-HW_MANIFEST-0000356541	A-815

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s. Krishika Enterprises,A-002, Krishnai Sajian Darshan Bldg. Mahatma Phule Road, Garibacha Wada, Dombivali, (West)	MH-05/DK-6483	A-002, Krishnai sajian darshan marg, Mahatma phule road, Garibacha wada, Dombivali west	9082565314	ttcwmmam@gmail.com

Waste Disposal Details												
Sr No	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	10-05-2023	37.2 Ash from incinerator and flue gas cleaning residue	Incineration Ash	4.04	MT	CHWTSDF	M/s. Trans Thane Creek Waste Management Association (TTCWMA), Mahape, Navi-Mumbai.	Maharashtra	M/s. Trans Thane Creek Waste Management Association (TTCWMA)	Mahape, Navi-Mumbai.	9082565314	ttcwmmam@gmail.com
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
1				Solid				NA				



Manifest For Hazardous And Other Waste

Submitted Date : 17-05-2023

Apply as Generator

Unit Name	Plant Name	Submit To
SMS ENVOCLEAN PVT. LTD	SMS ENVOCLEAN PVT. LTD	SRO-Mumbai III

Sender name and mailing address (including phone no. and email.)			
Sender Name	Sender Address	Sender Mobile No.	Sender Email
SMS ENVOCLEAN PVT.LTD.	DEVONAR DUMPING GROUND OPP SATHE NAGAR, GOWANDI WEST MUMBAI 400043	8879634810	infosmsenvoclean@smsl.co.in

Sender authorisation No	Manifest Document No	Membership No (If any)
FORMET1.0/CC/UAN NO.0000128619/CR/2212001287	MPCB-HW_MANIFEST-0000359169	A-815

Transporter's name and address (including phone no. and email.)				
Transporter Name	Vehicle No.	Transporter Address	Transporter Mobile No.	Transporter Email
M/s. Krishika Enterprises,A-002, Krishnai Sajjan Darshan Bldg. Mahatma Phule Road, Garibacha Wada, Dombivali, (West)	MH-05/DK-6483	A-002, Krishnai sajian darshan marg, Mahatma phule road, Garibacha wada, Dombivali west	9082565314	ttcwmmam@gmail.com

Waste Disposal Details												
Sr No	Date	Waste Category	Waste Name	Waste QTY	Waste Unit	Waste Disposal To	Facility	State	Name of unit	Address of unit	Contact of unit	Email of unit
1	17-05-2023	37.2 Ash from incinerator and flue gas cleaning residue	Incineration Ash	3.925	MT	CHWTSDF	M/s. Trans Thane Creek Waste Management Association (TTCWMA), Mahape, Navi-Mumbai.	Maharashtra	M/s. Trans Thane Creek Waste Management Association (TTCWMA)	Mahape, Navi-Mumbai.	9082565314	ttcwmmam@gmail.com
Number of Containers				Physical Form				Special Handling Instructions And Additional Information				
1				Solid				NA				



SMS ENVOCLEAN PRIVATE LIMITED

Ghatkopar - Mankhurd Link Road, Near Deonar Dumping Ground, Opp.Sathe Nagar, Govandi (W), Mumbai - 400043.
Tel: 70456607/172/74/74 Toll Free No. : 18002866575
Customer Care Email ID : info@smsevenoclean.com / www.smstmumbai.com

Annexure-7



Membership Certificate No. : 40005589



Offline QR Code
Outward No. : 2704



Online QR Code
Date : 17.05.2023

Registration Certificate

This is to certify that, PRERNA MULTISPECIALTY HOSPITAL, at A/101,103,104 SHREE CHAMUNDA CHS. LTD.,MUMBAI, 400068 is registered with SMS Envoclean Private Limited, for Management of Bio Medical Waste in accordance with the provision of Bio Medical Waste Management Rules, 2016, as amended and in compliance with the provisions of CPCB guidelines.

1. Authorized Person of HCE (Name and Designation) : DR. G. M. VAISHYA DOCTOR

2. Bombay Nursing Home Act Registration Details

a. BNH Registration Number : 887990061
b. BNH Issue Date : 01.04.2023
c. Total no. of Beds : 0019
d. BNH Validity(Form 'C') : 31.03.2026

3. Common Treatment Facility Registration Details

a. Date of Registration : 01.05.2011
b. No.of Beds Registered : 0019
c. Registration Validity : 31.12.2023

4. Renewal of CTF Membership (if Applicable)

a. Renewal Date : 31.12.2023
b. No. of Beds : 0019

5. MPCB Consent of HCE (Establish/ 1st Operate/ Renewal) Details

a. Consent / CCA Number : 2201000078
b. Issue Date : 05.01.2022
c. Validity up to : 30.04.2023



Authorized Signature
Name : Saurabh Gautam
Designation : DGM

Note: HCE shall display copy of Registration Certificate at front Desk and Temporary BMW storage area.



CERTIFICATE OF STACK ANALYSIS OF INCINERATOR

Report No	SEET/AA/02/23/29	Date	14/02/2023
Name of Client	M/s SMS Envoclean Pvt Ltd.		
Address of Client	Ghatkoper Mankhurd Link Road, Opp Sathe Nagar ,Govandi (W), Mumbai-400 043, Maharashtra		
Sample collected by	AA Representative		
Reference	-----		
Time of sample collected	12.00 PM		
Date of sampling	04/02/2023	Sample Receipt Date	04/02/2023
Analysis Start Date	06/02/2023	Analysis Complete Date	09/02/2023

DETAILS OF STACK

Description	Unit	Result
Stack Location	--	Stack 1
Stack Attached To	--	Incinerator
Shape	--	Round
Diameter	M	0.9
Height From Ground Level	M	32
Type of Fuel	--	HSD
Fuel Consumption	--	35 Lit/hr
Stack Temperature	^o C	73
Velocity of Flue Gases	M/Sec	7.06
Volume of Flue Gases	Nm ³ /Hr	13918

POLLUTION PARAMETERS

PARAMETERS	METHOD	UNIT	RESULT	LIMIT AS PER MPCB Consent
Particulate Matter (PM)	IS 5182(Part23)	mg/Nm ³	23.85	50
Sulphur Dioxide (SO ₂)	IS 11255(Part2):1985	Kg/day	1.93	Not Specified
Nitrogen Dioxide (NO ₂)	IS 11255(Part7):2005	mg/Nm ³	14.80	400
Carbon Dioxide (CO ₂)	IS 13270:1992	%	2.75	Not Specified
Carbon Monoxide (CO)	IS 13270:1992	%	2.25	Not Specified
Mercury (Hg)	US EPA,Method 29	mg/Nm ³	BDL	0.5
Acid Mist (as HCL)	Titrimetric Method	mg/Nm ³	0.0	50
Combustion Efficiency	--	%	99	99

NOTE: 1) The above results relate only to the condition prevailing at the time of sampling.
2) The above results relate only to the item tested.
3) BDL – Below Detectable Limit.



[Signature]
Authorized By



Sadekar Enviro Engineers Pvt. Ltd.

Plot No. A-95, Road No. 16, Kisan Nagar Road, M.I.D.C. Wagle Industrial Area, Thane - 400 604. Maharashtra State, India.
☎ : (91-22) 2583 3321 / 2583 3322 / 2583 3323 / 2583 3324 • E-mail : prs@sadekarenviro.com / psadekar5@gmail.com

SAVE WATER
SAVE LIFE

Gazetted by Ministry of Environment, Forest Govt. Of INDIA. S. O. 857 (E), Valid upto 25.02.2023 * QCI-NABET Accredited EIA Consultancy

CERTIFICATE OF STACK ANALYSIS OF INCINERATOR

Report No	SEET/AA/02/23/236	Date	21/02/2023
Name of Client	M/s SMS Envoclean Pvt Ltd.		
Address of Client	Ghatkoper Mankhurd Link Road, Opp Sathe Nagar ,Govandi (W), Mumbai-400 043, Maharashtra		
Sample collected by	AA Representative		
Reference	-----		
Time of sample collected	12.40 PM		
Date of sampling	13/02/2023	Sample Receipt Date	13/02/2023
Analysis Start Date	14/02/2023	Analysis Complete Date	17/02/2023

DETAILS OF STACK

Description	Unit	Result
Stack Location	--	Stack 1
Stack Attached To	--	Incinerator
Shape	--	Round
Diameter	M	0.9
Height From Ground Level	M	30
Type of Fuel	--	HSD
Fuel Consumption	--	35 Lit/hr
Stack Temperature	⁰ C	79
Velocity of Flue Gases	M/Sec	6.91
Volume of Flue Gases	Nm ³ /Hr	13391

POLLUTION PARAMETERS

PARAMETERS	METHOD	UNIT	RESULT	LIMIT AS PER MPCB Consent
Particulate Matter (PM)	IS 5182(Part23)	mg/Nm ³	29.5	50
Sulphur Dioxide (SO ₂)	IS 11255(Part2):1985	Kg/day	2.32	Not Specified
Nitrogen Dioxide (NO ₂)	IS 11255(Part7):2005	mg/Nm ³	18.4	400
Carbon Dioxide (CO ₂)	IS 13270:1992	%	2.40	Not Specified
Carbon Monoxide (CO)	IS 13270:1992	%	1.86	Not Specified
Mercury (Hg)	US EPA, Method 29	mg/Nm ³	BDL	0.5
Acid Mist (as HCL)	Titrimetric Method	mg/Nm ³	0.0	50
Combustion Efficiency	--	%	99	99

NOTE: 1) The above results relate only to the condition prevailing at the time of sampling.
2) The above results relate only to the item tested.
3) BDL – Below Detectable Limit.




Authorized By



Sadekar Enviro Engineers Pvt. Ltd.

B-306/307, Plot No. 61, Patel Estate, Reis Magos, Verem, Alto, Old Betim Road, Bardez, Porvorim, Panaji-Goa- 403 101.
Goa State, India. ☎ : (0832) 2411322/ 2411323 • E-mail : starlabgoa@rediffmail.com

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CERTIFICATE OF STACK ANALYSIS OF INCINERATOR

Report No	SEET/AA/03/23/201	Date	24/03/2023
Name of Client	M/s SMS Envoclean Pvt Ltd.		
Address of Client	Ghatkoper Mankhurd Link Road, Opp Sathe Nagar ,Govandi (W), Mumbai-400 043, Maharashtra		
Sample collected by	AA Representative		
Reference	-----		
Time of sample collected	01.00 PM		
Date of sampling	18/03/2023	Sample Receipt Date	18/03/2023
Analysis Start Date	20/03/2023	Analysis Complete Date	23/03/2023

DETAILS OF STACK

Description	Unit	Result
Stack Location	--	Stack 1
Stack Attached To	--	Incinerator
Shape	--	Round
Diameter	M	0.9
Height From Ground Level	M	32
Type of Fuel	--	HSD
Fuel Consumption	--	35 Lit/hr
Stack Temperature	⁰ C	68
Velocity of Flue Gases	M/Sec	6.90
Volume of Flue Gases	Nm ³ /Hr	13802

POLLUTION PARAMETERS

PARAMETERS	METHOD	UNIT	RESULT	LIMIT AS PER MPCB Consent
Particulate Matter (PM)	IS 5182(Part23)	mg/Nm ³	21.50	50
Sulphur Dioxide (SO ₂)	IS 11255(Part2):1985	Kg/day	1.85	Not Specified
Nitrogen Dioxide (NO ₂)	IS 11255(Part7):2005	mg/Nm ³	17.20	400
Carbon Dioxide (CO ₂)	IS 13270:1992	%	2.78	Not Specified
Carbon Monoxide (CO)	IS 13270:1992	%	2.90	Not Specified
Mercury (Hg)	US EPA,Method 29	mg/Nm ³	BDL	0.5
Acid Mist (as HCL)	Titrimetric Method	mg/Nm ³	0.0	50
Combustion Efficiency	--	%	99	99

NOTE: 1) The above results relate only to the condition prevailing at the time of sampling.
2) The above results relate only to the item tested.
3) BDL – Below Detectable Limit.



v chopdekar
Authorized By



Sadekar Enviro Engineers Pvt. Ltd.

B-306/307, Plot No. 61, Patel Estate, Reis Magos, Verem, Alto, Old Betim Road, Bardez, Porvorim, Panaji-Goa- 403 101.
Goa State, India. ☎ : (0832) 2411322/ 2411323 • E-mail : starlabgoa@rediffmail.com

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CERTIFICATE OF STACK ANALYSIS OF INCINERATOR

Report No	SEET/AA/03/23/	Date	03/04/2023
Name of Client	M/s SMS Envoclean Pvt Ltd.		
Address of Client	Ghatkoper Mankhurd Link Road, Opp Sathe Nagar ,Govandi (W), Mumbai-400 043, Maharashtra		
Sample collected by	AA Representative		
Reference	-----		
Time of sample collected	12.45 PM		
Date of sampling	25/03/2023	Sample Receipt Date	25/03/2023
Analysis Start Date	27/03/2023	Analysis Complete Date	29/03/2023

DETAILS OF STACK

Description	Unit	Result
Stack Location	--	Stack 1
Stack Attached To	--	Incinerator
Shape	--	Round
Diameter	M	0.9
Height From Ground Level	M	32
Type of Fuel	--	HSD
Fuel Consumption	--	35 Lit/hr
Stack Temperature	^o C	76
Velocity of Flue Gases	M/Sec	6.98
Volume of Flue Gases	Nm ³ /Hr	13642

POLLUTION PARAMETERS

PARAMETERS	METHOD	UNIT	RESULT	LIMIT AS PER MPCB Consent
Particulate Matter (PM)	IS 5182(Part23)	mg/Nm ³	26.80	50
Sulphur Dioxide (SO ₂)	IS 11255(Part2):1985	Kg/day	1.97	Not Specified
Nitrogen Dioxide (NO ₂)	IS 11255(Part7):2005	mg/Nm ³	18.60	400
Carbon Dioxide (CO ₂)	IS 13270:1992	%	2.45	Not Specified
Carbon Monoxide (CO)	IS 13270:1992	%	2.68	Not Specified
Mercury (Hg)	US EPA,Method 29	mg/Nm ³	BDL	0.5
Acid Mist (as HCL)	Titrimetric Method	mg/Nm ³	0.0	50
Combustion Efficiency	--	%	99	99

NOTE: 1) The above results relate only to the condition prevailing at the time of sampling.
2) The above results relate only to the item tested.
3) BDL – Below Detectable Limit.



M. Chopdekar
Authorized By



Sadekar Enviro Engineers Pvt. Ltd.

B-306/307, Plot No. 61, Patel Estate, Reis Magos, Verem, Alto, Old Betim Road, Bardez, Porvorim, Panaji-Goa- 403 101.
Goa State, India. ☎ : (0832) 2411322/ 2411323 • E-mail : starlabgoa@rediffmail.com

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CERTIFICATE OF STACK ANALYSIS OF INCINERATOR

Report No	SEET/AA/04/23/30	Date	11/04/2023
Name of Client	M/s SMS Envoclean Pvt Ltd.		
Address of Client	Ghatkoper Mankhurd Link Road, Opp Sathe Nagar ,Govandi (W), Mumbai-400 043, Maharashtra		
Sample collected by	AA Representative		
Time of sample collected	10.50 PM		
Date of sampling	01/04/2023	Sample Receipt Date	01/04/2023
Analysis Start Date	03/04/2023	Analysis Complete Date	06/04/2023

DETAILS OF STACK

Description	Unit	Result
Stack Location	--	Stack 1
Stack Attached To	--	Incinerator
Shape	--	Round
Diameter	M	0.9
Height From Ground Level	M	32
Type of Fuel	--	HSD
Fuel Consumption	--	35 Lit/hr
Stack Temperature	°C	82
Velocity of Flue Gases	M/Sec	7.15
Volume of Flue Gases	Nm ³ /Hr	13739

POLLUTION PARAMETERS

PARAMETERS	METHOD	UNIT	RESULT	LIMIT AS PER MPCB Consent
Particulate Matter (PM)	IS 5182(Part23)	mg/Nm ³	24.80	50
Sulphur Dioxide (SO ₂)	IS 11255(Part2):1985	Kg/day	1.65	Not Specified
Nitrogen Dioxide (NO ₂)	IS 11255(Part7):2005	mg/Nm ³	14.70	400
Carbon Dioxide (CO ₂)	IS 13270:1992	%	2.40	Not Specified
Carbon Monoxide (CO)	IS 13270:1992	%	2.75	Not Specified
Mercury (Hg)	US EPA, Method 29	mg/Nm ³	BDL	0.5
Acid Mist (as HCL)	Titrimetric Method	mg/Nm ³	0.0	50
Combustion Efficiency	--	%	99	99

NOTE: 1) The above results relate only to the condition prevailing at the time of sampling.
2) The above results relate only to the item tested.
3) BDL – Below Detectable Limit.



n chopdekar
Authorized By



Sadekar Enviro Engineers Pvt. Ltd.

B-306/307, Plot No. 61, Patel Estate, Reis Magos, Verem, Alto, Old Betim Road, Bardez, Porvorim, Panaji-Goa- 403 101.
Goa State, India. ☎ : (0832) 2411322/ 2411323 • E-mail : starlabgoa@rediffmail.com

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CERTIFICATE OF STACK ANALYSIS OF INCINERATOR

Report No	SEET/AA/04/23/64	Date	19/04/2023
Name of Client	M/s SMS Envoclean Pvt Ltd.		
Address of Client	Ghatkoper Mankhurd Link Road, Opp Sathe Nagar ,Govandi (W), Mumbai-400 043, Maharashtra		
Sample collected by	AA Representative		
Time of sample collected	12.30 PM		
Date of sampling	08/04/2023	Sample Receipt Date	08/04/2023
Analysis Start Date	10/04/2023	Analysis Complete Date	12/04/2023

DETAILS OF STACK

Description	Unit	Result
Stack Location	--	Stack 1
Stack Attached To	--	Incinerator
Shape	--	Round
Diameter	M	0.9
Height From Ground Level	M	32
Type of Fuel	--	HSD
Fuel Consumption	--	35 Lit/hr
Stack Temperature	⁰ C	86
Velocity of Flue Gases	M/Sec	7.09
Volume of Flue Gases	Nm ³ /Hr	13472

POLLUTION PARAMETERS

PARAMETERS	METHOD	UNIT	RESULT	LIMIT AS PER MPCB Consent
Particulate Matter (PM)	IS 5182(Part23)	mg/Nm ³	27.50	50
Sulphur Dioxide (SO ₂)	IS 11255(Part2):1985	Kg/day	1.74	Not Specified
Nitrogen Dioxide (NO ₂)	IS 11255(Part7):2005	mg/Nm ³	11.80	400
Carbon Dioxide (CO ₂)	IS 13270:1992	%	2.15	Not Specified
Carbon Monoxide (CO)	IS 13270:1992	%	2.50	Not Specified
Mercury (Hg)	US EPA,Method 29	mg/Nm ³	BDL	0.5
Acid Mist (as HCL)	Titrimetric Method	mg/Nm ³	0.0	50
Combustion Efficiency	--	%	99	99

NOTE:1)The above results relate only to the condition prevailing at the time of sampling.
2) The above results relate only to the item tested.
3) BDL – Below Detectable Limit.



vchopdekar
Authorized By

Phone : 022-25820423 Fax : - Email : mpcbthanelab@mpcb.gov.in Website : http://mpcb.gov.in	 "Your Service is our Duty"	Regional Laboratory Regional Laboratory, Thane, Maharashtra Pollution Control Board, Office Complex Building, 5th Floor, Wagle Estate, Near Mulund check Naka. Thane-400 604.
---	---	---

Report Outward No.: MPCB/RL-Thane/Source Emission/22-23/11/1
 Date: 03/11/2022 01:24 PM

Analysis Report-Air (Source Emission)

Client/Industry/location Name & Address
M/s. SMS Envoclean Pvt. Ltd. R14 Common treatment and disposal facilities (CETP, TSDF, E-Wast)

Sample Details	
Field Sample ID :	BR-0032814
Laboratory Sample Code :	MPCB/RL-Thane/STK/22-23/45
Sample Details (Water/Air/HW) :	Air
Sample Volume Received :	
Sample Collected By :	FO-Mumbai III (Madhukar Igave) (SRO-Mumbai III)
Seal No. :	200
Type of Industry / Location details :	
Sample Collected On :	Oct 19 2022 03:00:00:000PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	HCL	0	mg/m ³	
2	Total Particulate Matter	11	mg/Nm ³	

Report Type: final

Report generated on: 2022-11-03 13:10:14

Complied & Approved by: Dr. Smita Wagh

Reviewed on Date: 03/11/2022 01:24 PM

Reviewed by: Dr. Smita Wagh

Dr. Smita Wagh
 I/c Scientific Officer,
 Regional Laboratory, Thane,

MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 022-25820423 Fax : - Email : mpcbthanelab@mpcb.gov.in Website : http://mpcb.gov.in	 "Your Service is our Duty"	Regional Laboratory Regional Laboratory, Thane, Maharashtra Pollution Control Board, Office Complex Building, 5th Floor, Wagle Estate, Near Mulund check Naka. Thane-400 604.
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Report Outward No.: MPCB/RL-Thane/Source Emission/22-23/12/19

Date: 15/12/2022 06:49 PM

Analysis Report-Air (Source Emission)

Client/Industry/location Name & Address
M/s. SMS Envoclean Pvt. Ltd. R14 Common treatment and disposal facilities (CETP, TSDF, E-Wast

Sample Details	
Field Sample ID :	BR-0036211
Laboratory Sample Code :	MPCB/RL-Thane/STK/22-23/66
Sample Details (Water/Air/HW) :	Air
Sample Volume Received :	
Sample Collected By :	FO-Mumbai III (Madhukar Igave) (SRO-Mumbai III)
Seal No. :	200
Type of Industry / Location details :	
Sample Collected On :	Dec 6 2022 01:00:00:000PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	SO ₂	13	mg/m ³	
2	Total Particulate Matter	46	mg/Nm ³	

Report Type: final

Report generated on: 15/12/2022 06:49 PM

Complied & Approved by: S S Mahajan

Reviewed on Date: 15/12/2022 06:49 PM

Reviewed by: S S Mahajan

S S Mahajan
I/c Scientific Officer,
Regional Laboratory, Thane,

MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 022-25820423
Fax : -
Email : mpcbthanelab@mpcb.gov.in
Website : http://mpcb.gov.in



Regional Laboratory
Regional Laboratory, Thane,
Maharashtra Pollution Control Board,
Office Complex Building, 5th Floor,
Wagle Estate, Near Mulund check
Naka. Thane-400 604.

Report Outward No.: MPCB/RL-Thane/Source Emission/22-23/02/34
Date: 19/02/2023 11:30 PM

Analysis Report-Air (Source Emission)

Client/Industry/location Name & Address

M/s. SMS Envoclean Pvt. Ltd.
R14 Common treatment and disposal facilities (CETP, TSDF, E-Wast

Sample Details

Field Sample ID :	BR-0040813
Laboratory Sample Code :	MPCB/RL-Thane/STK/22-23/127
Sample Details (Water/Air/HW) :	Air
Sample Volume Received :	
Sample Collected By :	FO-Mumbai III (Madhukar Igave) (SRO-Mumbai III)
Seal No. :	200
Type of Industry / Location details :	
Sample Collected On :	Feb 6 2023 03:00:00:000PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	HCL	0	mg/m ³	
2	Total Particulate Matter	14	mg/Nm ³	

Report Type: final

Report generated on: 19/02/2023 11:30 PM

Complied & Approved by: Dr. Smita Wagh

Reviewed on Date: 19/02/2023 11:30 PM

Reviewed by: Dr. Smita Wagh

Dr. Smita Wagh
Scientific Officer,
I/c Regional Laboratory,
Thane,

Vimta Labs Limited

Registered Office
142, IDA Phase II, Cherlapally
Hyderabad-500 051, Telangana, India
T : +91 40 2726 4141
F : +91 40 2726 3657

Vimta

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ISSUED TO:

M/s. SMS ENVOCLEAN PRIVATE LIMITED,
GHATKOPAR MANKHURD, LINK ROAD
OPP SATHENAGAR, GOVANDI MUMBAI,
400043-MAHARASHTRA INDIA.

Report Number : VLL/VLS/22/16976/001
Issued Date : 2023/02/02
P.O. Ref : 4200079784
P.O. Date : 29.03.2022

Page 1 of 1

SAMPLE PARTICULARS : Source Emission Monitoring for BMW Incinerator Stack

Sample Collection Date	: 2023/01/21	Sample Registration Date	: 2023/01/23
Analysis Starting Date	: 2023/01/23	Analysis Completion Date	: 2023/02/02
Test Required	: Dia, Velocity and Oxygen		
Incinerator Capacity	: 1000 Kg/Hr (250 kg/Hr x 4No's)		
Fuel Used for Combustion	: HSD		
Sample collected by Vimta Labs Ltd.			

TEST REPORT

Sr. No	Parameters	UoM	Method of Testing	Results	Limits as per GSR 481(E)
1	Diameter of stack	m	-	0.9	--
2	Flue gas temperature	°C	-	80	--
3	Velocity	m/Sec	-	4.55	--
4	Volumetric flow rate	Nm ³ /hr	-	8614.80	--
5	Oxygen as O ₂	%	-	10.8	--

Name and Designation of Authorized Signatory


Dr. Subba Reddy Mallampati
Dy. Manager-Environment.

Vimta Labs Limited

Registered Office
142, IDA Phase II, Cherlapally
Hyderabad-500 051, Telangana, India
T : +91 40 2726 4141
F : +91 40 2726 3657

ISSUED TO:

M/s. SMS ENVOCLEAN PRIVATE LIMITED,
GHATKOPAR MANKHURD, LINK ROAD
OPP SATHENAGAR, GOVANDI MUMBAI,
400043-MAHARASHTRA INDIA.

Report Number : VLL/VLS/22/16976/002
Issued Date : 2023/02/02
P.O. Ref : 4200079784
P.O. Date : 29.03.2022

Page 1 of 1

SAMPLE PARTICULARS : Source Emission Monitoring for BMW Incinerator Stack

Sample Collection Date : 2023/01/21 Sample Registration Date : 2023/01/23
Analysis Starting Date : 2023/01/23 Analysis Completion Date : 2023/02/02
Test Required : PCDD& PCDF
Incinerator Capacity : 1000 Kg/Hr (250 kg/Hr x 4No's)
Fuel used for Combustion : HSD
Sample Collected By Vimta Labs Ltd.

TEST REPORT

Sr. No	Congeners of Dioxin & Furans	Concentration		
		Concentration (ng)	TEF by WHO	TEQ (ng)
1	1,2,3,4,6,7,8-HpCDD	1.4400	0.01	0.0144
2	1,2,3,4,6,7,8-HpCDF	1.1944	0.01	0.0119
3	1,2,3,4,7,8,9-HpCDF	0.4472	0.01	0.0045
4	1,2,3,4,7,8-HxCDD	0.1191	0.1	0.0119
5	1,2,3,4,7,8-HxCDF	0.0980	0.1	0.0098
6	1,2,3,6,7,8-HxCDD	0.6520	0.1	0.0652
7	1,2,3,6,7,8-HxCDF	0.2491	0.1	0.0249
8	1,2,3,7,8,9-HxCDD	0.1150	0.1	0.0115
9	1,2,3,7,8,9-HxCDF	0.0140	0.1	0.0014
10	1,2,3,7,8-PeCDD	0.0444	0.5	0.0222
11	1,2,3,7,8-PeCDF	0.0595	0.05	0.0030
12	2,3,4,6,7,8-HxCDF	0.4470	0.1	0.0447
13	2,3,4,7,8-PeCDF	0.0261	0.5	0.0131
14	2,3,7,8-TCDD	0.0728	1	0.0728
15	2,3,4,7,8-TCDF	0.0581	0.1	0.0058
16	OCDD	0.0245	0.001	0.0000
17	OCDF	0.2500	0.001	0.0003
Total ng TEQ				0.3173
Vstd. (Nm ³)				5.720
ng TEQ/Nm ³				0.0555
% of O ₂ in Flue Gas				10.8
Total Furans & Dioxins (ng TEQ/Nm³ at 11 % O₂ Correction)				0.0544
Emission Limits as per GSR 481(E)				< 0.1

Method of Testing: As per USEPA 23 A & 8290

Instruments used: Auto spec Premier (HRGC/HRMS). Detection Limit: 0.01pg.

Name and Designation of Authorized Signatory


Dr. Subba Reddy Mallampati
Dy. Manager-Environment.

Vimta Labs Limited

Registered Office
142, IDA Phase II, Cherlapally
Hyderabad-500 051, Telangana, India
T : +91 40 2726 4141
F : +91 40 2726 3657

**ISSUED TO:**

M/s. SMS ENVOCLEAN PRIVATE LIMITED,
GHATKOPAR MANKHURD, LINK ROAD
OPP SATHENAGAR, GOVANDI MUMBAI,
400043-MAHARASHTRA INDIA.

Report Number : VLL/VLS/22/18350/001
Issued Date : 2023/02/23
P.O. Ref : 4200079784
P.O. Date : 29.03.2022

Page 1 of 1

SAMPLE PARTICULARS : Source Emission Monitoring for BMW Incinerator Stack

Sample Collection Date : 2023/02/13 Sample Registration Date : 2023/02/14
Analysis Starting Date : 2023/02/14 Analysis Completion Date : 2023/02/23
Test Required : Dia, Velocity and Oxygen
Incinerator Capacity : 1000 Kg/Hr (250 kg/Hr x 4No's)
Fuel Used for Combustion : HSD
Sample collected by Vimta Labs Ltd.

TEST REPORT

Sr. No	Parameters	UoM	Method of Testing	Results	Limits as per GSR 481(E)
1	Diameter of stack	m	-	0.9	--
2	Flue gas temperature	°C	-	74	--
3	Velocity	m/Sec	-	5.34	--
4	Volumetric flow rate	Nm ³ /hr	-	10205	--
5	Oxygen as O ₂	%	-	10.6	--

Name and Designation of Authorized Signatory

Dr. Subba Reddy Mallampati
Dy. Manager-Environment.

Vimta Labs Limited

Registered Office
142, IDA Phase II, Cherlapally
Hyderabad-500 051, Telangana, India
T : +91 40 2726 4141
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ISSUED TO:

M/s. SMS ENVOCLEAN PRIVATE LIMITED,
GHATKOPAR MANKHURD, LINK ROAD
OPP SATHENAGAR, GOVANDI MUMBAI,
400043-MAHARASHTRA INDIA.

Report Number : VLL/VLS/22/18350/002
Issued Date : 2023/02/23
P.O. Ref : 4200079784
P.O. Date : 29.03.2022

Page 1 of 1

SAMPLE PARTICULARS : Source Emission Monitoring for BMW Incinerator Stack

Sample Collection Date : 2023/02/13 Sample Registration Date : 2023/02/14
Analysis Starting Date : 2023/02/14 Analysis Completion Date : 2023/02/23
Test Required : PCDD & PCDF
Incinerator Capacity : 1000 Kg/Hr (250 kg/Hr x 4No's)
Fuel used for Combustion : HSD
Sample Collected By Vimta Labs Ltd.

TEST REPORT

Sr. No	Congeners of Dioxin & Furans	Concentration		
		Concentration (ng)	TEF by WHO	TEQ (ng)
1	1,2,3,4,6,7,8-HpCDD	1.4510	0.01	0.0145
2	1,2,3,4,6,7,8-HpCDF	1.2584	0.01	0.0126
3	1,2,3,4,7,8,9-HpCDF	0.5632	0.01	0.0056
4	1,2,3,4,7,8-HxCDD	0.1231	0.1	0.0123
5	1,2,3,4,7,8-HxCDF	0.1200	0.1	0.0120
6	1,2,3,6,7,8-HxCDD	0.7790	0.1	0.0779
7	1,2,3,6,7,8-HxCDF	0.3201	0.1	0.0320
8	1,2,3,7,8,9-HxCDD	0.1180	0.1	0.0118
9	1,2,3,7,8,9-HxCDF	0.0210	0.1	0.0021
10	1,2,3,7,8-PeCDD	0.0544	0.5	0.0272
11	1,2,3,7,8-PeCDF	0.0835	0.05	0.0042
12	2,3,4,6,7,8-HxCDF	0.4730	0.1	0.0473
13	2,3,4,7,8-PeCDF	0.0501	0.5	0.0251
14	2,3,7,8-TCDD	0.0808	1	0.0808
15	2,3,4,7,8-TCDF	0.0601	0.1	0.0060
16	OCDD	0.0235	0.001	0.0000
17	OCDF	0.2940	0.001	0.0003
Total ng TEQ				0.3717
Vstd. (Nm ³)				5.720
ng TEQ/Nm ³				0.0650
% of O ₂ in Flue Gas				10.6
Total Furans & Dioxins (ng TEQ/Nm³ at 11 % O₂ Correction)				0.0625
Emission Limits as per GSR 481(E)				< 0.1

Method of Testing: As per USEPA 23 A & 8290

Instruments used: Auto spec Premier (HRGC/HRMS). Detection Limit: 0.01pg.

Name and Designation of Authorized Signatory


Dr. Subba Reddy Mallampati
Dy. Manager-Environment.

Vimta Labs Limited

Registered Office
142, IDA Phase II, Cherlapally
Hyderabad-500 051, Telangana, India
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ISSUED TO:

M/s. SMS ENVOCLEAN PRIVATE LIMITED,
GHATKOPAR MANKHURD, LINK ROAD
OPP SATHENAGAR, GOVANDI MUMBAI,
400043-MAHARASHTRA INDIA.

Report Number : VLL/VLS/22/20987/001
Issued Date : 2023/03/27
P.O. Ref : 4200079784
P.O. Date : 29.03.2022

Page 1 of 1

SAMPLE PARTICULARS : Source Emission Monitoring for BMW Incinerator Stack

Sample Collection Date : 2023/03/16 Sample Registration Date : 2023/03/17
Analysis Starting Date : 2023/03/17 Analysis Completion Date : 2023/03/27
Test Required : Dia, Velocity and Oxygen
Incinerator Capacity : 1000 Kg/Hr (250 kg/Hr x 4No's)
Fuel Used for Combustion : HSD
Sample collected by Vimta Labs Ltd.

TEST REPORT

Sr. No	Parameters	UoM	Method of Testing	Results	Limits as per GSR 481(E)
1	Diameter of stack	m	-	0.9	--
2	Flue gas temperature	°C	-	78	--
3	Velocity	m/Sec	-	5.63	--
4	Volumetric flow rate	Nm ³ /hr	-	10635	--
5	Oxygen as O ₂	%	-	10.4	--

Name and Designation of Authorized Signatory

Dr. Subba Reddy Mallampati
Dy. Manager-Environment.

Vimta Labs Limited

Registered Office
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400043-MAHARASHTRA INDIA.

Report Number : VLL/VLS/22/20987/002
Issued Date : 2023/03/27
P.O. Ref : 4200079784
P.O. Date : 29.03.2022

Page 1 of 1

SAMPLE PARTICULARS : Source Emission Monitoring for BMW Incinerator Stack

Sample Collection Date : 2023/03/16 Sample Registration Date : 2023/03/17
Analysis Starting Date : 2023/03/17 Analysis Completion Date : 2023/03/27
Test Required : PCDD & PCDF
Incinerator Capacity : 1000 Kg/Hr (250 kg/Hr x 4No's)
Fuel used for Combustion : HSD
Sample Collected By Vimta Labs Ltd.

TEST REPORT

Sr. No	Congeners of Dioxin & Furans	Concentration		
		Concentration (ng)	TEF by WHO	TEQ (ng)
1	1,2,3,4,6,7,8-HpCDD	1.4140	0.01	0.0141
2	1,2,3,4,6,7,8-HpCDF	1.2054	0.01	0.0121
3	1,2,3,4,7,8,9-HpCDF	0.4472	0.01	0.0045
4	1,2,3,4,7,8-HxCDD	0.1121	0.1	0.0112
5	1,2,3,4,7,8-HxCDF	0.1090	0.1	0.0109
6	1,2,3,6,7,8-HxCDD	0.6830	0.1	0.0683
7	1,2,3,6,7,8-HxCDF	0.2991	0.1	0.0299
8	1,2,3,7,8,9-HxCDD	0.1080	0.1	0.0108
9	1,2,3,7,8,9-HxCDF	0.0190	0.1	0.0019
10	1,2,3,7,8-PeCDD	0.0484	0.5	0.0242
11	1,2,3,7,8-PeCDF	0.0755	0.05	0.0038
12	2,3,4,6,7,8-HxCDF	0.4460	0.1	0.0446
13	2,3,4,7,8-PeCDF	0.0391	0.5	0.0196
14	2,3,7,8-TCDD	0.0728	1	0.0728
15	2,3,4,7,8-TCDF	0.0481	0.1	0.0048
16	OCDD	0.0235	0.001	0.0000
17	OCDF	0.2530	0.001	0.0003
Total ng TEQ				0.3337
Vstd. (Nm ³)				5.720
ng TEQ/Nm ³				0.0583
% of O ₂ in Flue Gas				10.4
Total Furans & Dioxins (ng TEQ/Nm³ at 11 % O₂ Correction)				0.0550
Emission Limits as per GSR 481(E)				< 0.1

Method of Testing: As per USEPA 23 A & 8290

Instruments used: Auto spec Premier (HRGC/HRMS). Detection Limit: 0.01pg.

Name and Designation of Authorized Signatory

Dr. Subba Reddy Mallampati
Dy. Manager-Environment.

MAHARASHTRA POLLUTION CONTROL BOARD

Annexure-11

Phone : 022-67195031 Fax : 27780684 Email : soclab@mpcb.gov.in Website : http://mpcb.gov.in	 "Your Service is our Duty"	Central Laboratory Central Laboratory, Maharashtra Pollution Control Board, "Nirmal Bhavan", P-3, MIDC Industrial Area, Mahape, Navi Mumbai- 400 701
--	---	--

Report Outward No.: MPCB/CLab/JVS/22-23/04/20
 Date: 07/04/2022 12:26 PM

Analysis Report-Water (JVS)

Client/Industry/location Name & Address
M/s. SMS Envoclean Pvt. Ltd.

Sample Details	
Field Sample ID :	BR-0015736
Laboratory Sample Code :	MPCB/CLab/JVS/21-22/2295
Sample Details (Water/Air/HW) :	Water
Sample Volume Received :	
Sample Collected By :	FO-Mumbai III (Madhukar Igave) (SRO-Mumbai III)
Seal No. :	200
Type of Industry / Location details :	
Sample Collected On :	Jan 13 2022 01:00:00:000PM

Sr. No	Parameter	Result	Unit	Method of analysis
1	pH	8.0		
2	Total Dissolved Solids(TDS)	4734.0	mg/l	
3	Suspended Solids (SS)	12.0	mg/l	
4	Biochemical Oxygen Demand (BOD)	14.0	mg/l	
5	Chemical Oxygen Demand (COD)	148.0	mg/l	
6	Mercury (Processing & Analysis)	BDL	mg/l	
7	Oil & Grease	BDL	mg/l	

Report Type: final

Report generated on: 2022-04-07 12:26:01

Compiled & Approved by: Heena khalokar

Reviewed on Date: 07/04/2022 12:26 PM

Reviewed by: Dr Vishwajeet R Thakur

ETP - Inlet

MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 022-67195031
 Fax : 27780684
 Email : isoclab@mpcb.gov.in
 Website : <http://mpcb.gov.in>



Central Laboratory
 Central Laboratory, Maharashtra Pollution
 Control Board, "Nirmal Bhavan", P-3,
 MIDC Industrial Area, Mahape, Navi
 Mumbai- 400 701

Report Outward No.: MPCB/CLab/JVS/22-23/04/21
 Date: 07/04/2022 12:27 PM

Analysis Report-Water (JVS)

Client/Industry/location Name & Address
M/s. SMS Envoclean Pvt. Ltd.

Sample Details	
Field Sample ID :	BR-0015737
Laboratory Sample Code :	MPCB/CLab/JVS/21-22/2296
Sample Details (Water/Air/HW) :	Water
Sample Volume Received :	
Sample Collected By :	FO-Mumbai III (Madhukar Igave) (SRO-Mumbai III)
Seal No. :	200
Type of Industry / Location details :	
Sample Collected On :	Jan 13 2022 01:00:00:000PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	pH	7.8		
2	Total Dissolved Solids(TDS)	2569.0	mg/l	
3	Suspended Solids (SS)	28.0	mg/l	
4	Biochemical Oxygen Demand (BOD)	12.0	mg/l	
5	Chemical Oxygen Demand (COD)	96.0	mg/l	
6	Mercury (Processing & Analysis)	BDL	mg/l	
7	Oil & Grease	BDL	mg/l	

Report Type: final
 Report generated on: 2022-04-07 12:27:24
 Compiled & Approved by: Heena khalokar
 Reviewed on Date: 07/04/2022 12:27 PM
 Reviewed by: Dr Vishwajeet R Thakur

ETP Outlet

MAHARASHTRA POLLUTION CONTROL BOARD
CENTRAL LABORATORY, MAHAPE, NAVI MUMBAI

Phone no. : 022-67195031
Visit us at : <http://mpcb.gov.in>
mail : icclab@mpcb.gov.in



Central Laboratory, Maharashtra Pollution Control Board, "Nirmal Bhavan", P-3, MIDC Industrial Area, Mahape, Navi Mumbai- 400 710

NABL Certificate No.:

Validity

Laboratory MoEF Recognition :

Validity

Test Report No.: MPCB/CLab/JVS/22-23/10/186

Date: 31/10/2022 12:53 PM

Field Sample ID :	BR-0026230		
Sampling Location :	ETP (Inlet)		
Lab code :	MPCB/CLab/JVS/22-23/1064		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Mumbai III (Madhukar Igave)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Mumbai III (Madhukar Igave) (SRO-Mumbai III)	Seal No. :	200
Date of Sample Collection.(dd/mm/yyyy) :	13/07/2022 05:00 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	15/07/2022 11:57 AM
Analysis start Date (dd/mm/yyyy) :	15/07/2022 12:17 PM		

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted	MU(If required)
1	pH	7.2			
2	Total Dissolved Solids(TDS)	2548.0	mg/l		
3	Suspended Solids (SS)	14.0	mg/l		
4	Biochemical Oxygen Demand (BOD)	22.0	mg/l		
5	Chemical Oxygen Demand (COD)	72.0	mg/l		
6	Mercury (Processing & Analysis)	BDL	mg/l		
7	Oil & Grease	BDL	mg/l		

End of The Report

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, * Not covered under NABL scop.

Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Heena khalokar

Results Approved by: Shri Ashok V. Mandavkar

Results Reviewed by: Shri Ashok V. Mandavkar

Shri Ashok V. Mandavkar
I/c Senior Scientific Officer,
Central Laboratory,
MPCB, Navi Mumbai.

This is an Electronically generated report does not require signature

Note :

1. Results relate only to the sample/s tested, only in case of samples submitted by customer & not drawn by MPCB.
2. # indicates paramters are not in scope of NABL(ISO:17025:2017)
3. Samples will be preserved for a period 10 days from the delivery of Test Certificate.
4. Customer complaint register is available at laboratory.
5. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.
6. MU values will be reported on request.

MAHARASHTRA POLLUTION CONTROL BOARD
CENTRAL LABORATORY, MAHAPE, NAVI MUMBAI

Phone no. : 022-67195031
Visit us at : <http://mpcb.gov.in>
mail : icclab@mpcb.gov.in



Central Laboratory, Maharashtra Pollution Control Board, "Nirmal Bhavan", P-3, MIDC Industrial Area, Mahape, Navi Mumbai- 400 710

NABL Certificate No.:

Validity

Laboratory MoEF Recognition :

Validity

Test Report No.: MPCB/CLab/JVS/22-23/10/185

Date: 31/10/2022 12:53 PM

Field Sample ID :	BR-0026231		
Sampling Location :	ETP (Outlet)		
Lab code :	MPCB/CLab/JVS/22-23/1065		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Mumbai III (Madhukar Igave)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Mumbai III (Madhukar Igave) (SRO-Mumbai III)	Seal No. :	200
Date of Sample Collection.(dd/mm/yyyy) :	13/07/2022 05:00 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	15/07/2022 11:57 AM
Analysis start Date (dd/mm/yyyy) . :	15/07/2022 12:17 PM		

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted	MU(If required)
1	pH	7.4			
2	Total Dissolved Solids(TDS)	1960.0	mg/l		
3	Suspended Solids (SS)	12.0	mg/l		
4	Biochemical Oxygen Demand (BOD)	12.0	mg/l		
5	Chemical Oxygen Demand (COD)	56.0	mg/l		
6	Mercury (Processing & Analysis)	BDL	mg/l		
7	Oil & Grease	BDL	mg/l		

End of The Report

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, * Not covered under NABL scop.

Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Heena khalokar

Results Approved by: Shri Ashok V. Mandavkar

Results Reviewed by: Shri Ashok V. Mandavkar

Shri Ashok V. Mandavkar
I/c Senior Scientific Officer,
Central Laboratory,
MPCB, Navi Mumbai.

This is an Electronically generated report does not require signature

Note :

1. Results relate only to the sample/s tested, only in case of samples submitted by customer & not drawn by MPCB.
2. # indicates paramters are not in scope of NABL(ISO:17025:2017)
3. Samples will be preserved for a period 10 days from the delivery of Test Certificate.
4. Customer complaint register is available at laboratory.
5. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.
6. MU values will be reported on request.

MAHARASHTRA POLLUTION CONTROL BOARD
CENTRAL LABORATORY, MAHAPE, NAVI MUMBAI

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mail : icclab@mpcb.gov.in



Central Laboratory, Maharashtra Pollution Control Board, P-3, "Nirmal Bhavan", MIDC Industrial Area, Mahape, Navi Mumbai- 400 710

NABL Certificate No.:	Validity
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Laboratory MoEF Recognition :	Validity
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Test Report No.: MPCB/CLab/JVS/23-24/04/86	Date: 13/04/2023 06:18 PM
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Analysis Report-Water (JVS)

Field Sample ID :	BR-0042625		
Name & Address of the Industry	M/s. SMS Envoclean Pvt. Ltd. R14 Common treatment and disposal facilities (CETP, TSDF, E-Wast		
Sampling Location :	ETP (Inlet)		
Lab code :	MPCB/CLab/JVS/22-23/3480		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Mumbai III (Madhukar Igave)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Mumbai III (Madhukar Igave) (SRO-Mumbai III)	Seal No. :	200
Date of Sample Collection.(dd/mm/yyyy) :	08/03/2023 04:15 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	09/03/2023 01:42 PM
Analysis start Date (dd/mm/yyyy). :	09/03/2023 04:52 PM		

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted	MU(If required)
1	pH	7.6			
2	Suspended Solids (SS)	32.0	mg/l		
3	Biochemical Oxygen Demand(BOD)	20.0	mg/l		
4	Chemical Oxygen Demand (COD)	72.0	mg/l		
5	Oil & Grease	BDL	mg/l		

End of The Report

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, * Not covered under NABL scop.

Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Heena khalokar

Results Approved by: Shri Ashok V. Mandavkar

Results Reviewed by: Shri Ashok V. Mandavkar

Shri Ashok V. Mandavkar
I/c Senior Scientific Officer,
Central Laboratory,
MPCB, Navi Mumbai.

This is an Electronically generated report does not require signature

Note :

- 1 . Results relate only to the sample/s tested, only in case of samples submitted by customer & not drawn by MPCB.
2. # indicates paramters are not in scope of NABL(ISO:17025:2017)
3. Samples will be preserved for a period 10 days from the delivery of Test Certificate.
4. Customer complaint register is available at laboratory.
5. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.
6. MU values will be reported on request.

MAHARASHTRA POLLUTION CONTROL BOARD
CENTRAL LABORATORY, MAHAPE, NAVI MUMBAI

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Central Laboratory, Maharashtra Pollution Control Board, P-3, "Nirmal Bhavan", MIDC Industrial Area, Mahape, Navi Mumbai- 400 710

NABL Certificate No.:	Validity
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Laboratory MoEF Recognition :	Validity
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Test Report No.: MPCB/CLab/JVS/23-24/04/87	Date: 13/04/2023 06:19 PM
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Analysis Report-Water (JVS)

Field Sample ID :	BR-0042626		
Name & Address of the Industry	M/s. SMS Envoclean Pvt. Ltd. R14 Common treatment and disposal facilities (CETP, TSDF, E-Wast		
Sampling Location :	ETP (Outlet)		
Lab code :	MPCB/CLab/JVS/22-23/3481		
Sampling Method(s) :		Sample Details (Water/Air/HW) :	Water
Sampling drawn by (Officer name):	FO-Mumbai III (Madhukar Igave)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Mumbai III (Madhukar Igave) (SRO-Mumbai III)	Seal No. :	200
Date of Sample Collection.(dd/mm/yyyy) :	08/03/2023 04:15 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	09/03/2023 01:42 PM
Analysis start Date (dd/mm/yyyy). :	09/03/2023 04:52 PM		

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted	MU(If required)
1	pH	7.7			
2	Suspended Solids (SS)	14.0	mg/l		
3	Biochemical Oxygen Demand(BOD)	16.0	mg/l		
4	Chemical Oxygen Demand (COD)	68.0	mg/l		
5	Oil & Grease	BDL	mg/l		

End of The Report

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, * Not covered under NABL scop.

Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Heena khalokar

Results Approved by:Shri Ashok V. Mandavkar

Results Reviewed by: Shri Ashok V. Mandavkar

Shri Ashok V. Mandavkar
I/c Senior Scientific Officer,
Central Laboratory,
MPCB, Navi Mumbai.

This is an Electronically generated report does not require signature

Note :

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2. # indicates paramters are not in scope of NABL(ISO:17025:2017)
3. Samples will be preserved for a period 10 days from the delivery of Test Certificate.
4. Customer complaint register is available at laboratory.
5. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.
6. MU values will be reported on request.

Analysis reports of Stack and ETP of M/s. SMS Envoclean Pvt. Ltd.

From : sromumbai3@mpcb.gov.in

Fri, Jul 21, 2023 11:35 AM

Subject : Analysis reports of Stack and ETP of M/s. SMS
Envoclean Pvt. Ltd.

 7 attachments

To : NISHCHAL C <nischal.cpcb@nic.in>

Cc : romumbai@mpcb.gov.in

Sir,

Please find enclosed herewith analysis reports of Stack and ETP of M/s. SMS Envoclean Pvt. Ltd.
Submitted for further needful.

Regards

Sub-Regional Officer Mumbai3 ,
Maharashtra Pollution Control Board ,
Kalpataru Point, 1st Floor, Sion East
Mumbai – 400022

 **ETP Inlet.pdf**
30 KB

 **ETP Inlet-COD.pdf**
30 KB

 **ETP Outlet.pdf**
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 **ETP Outlet-Bioassay.pdf**
30 KB

 **ETP Outlet-COD.pdf**
30 KB

 **Mercury and Nox Report.pdf**
773 KB

 **Stack-Report.pdf**
16 KB

MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 022-25820423 Fax : - Email : mpcbthanelab@mpcb.gov.in Website : http://mpcb.gov.in	 "Your Service is our Duty"	Regional Laboratory Regional Laboratory, Thane, Maharashtra Pollution Control Board, Office Complex Building, 5th Floor, Wagle Estate, Near Mulund check Naka. Thane-400 604.
---	---	---

Report Outward No.: MPCB/RL-Thane/Source Emission/23-24/05/15
Date: 19/05/2023 03:42 PM

Analysis Report-Air (Source Emission)

Client/Industry/location Name & Address
M/s. SMS Envoclean Pvt. Ltd. R14 Common treatment and disposal facilities (CETP, TSDF, E-Wast

Sample Details	
Field Sample ID :	BR-0046670
Laboratory Sample Code :	MPCB/RL-Thane/STK/23-24/32
Sample Details (Water/Air/HW) :	Air
Sample Volume Received :	
Sample Collected By :	FO-Mumbai III (Shri Milind Thakur) (SRO-Mumbai III)
Seal No. :	227
Type of Industry / Location details :	
Sample Collected On :	May 17 2023 02:30:00:000PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	HCL	15	mg/m ³	
2	Total Particulate Matter	11	mg/Nm ³	

Report Type: final

Report generated on: 19/05/2023 03:42 PM

Complied & Approved by: Dr. Smita Wagh

Reviewed on Date: 19/05/2023 03:42 PM

Reviewed by: Dr. Smita Wagh

Dr. Smita Wagh
Scientific Officer,
I/c Regional Laboratory,
Thane,

* Electronic report does not require signature



Mahabal Enviro Engineers Pvt. Ltd.

PLOT NOS. 13,14,17,18, GRAMPANCHAYAT BOKHARA, CHHINDWARA ROAD, KORADI, NAGPUR, MAHARASHTRA, INDIA
Phone: 0712-2612162/2612212 email: nagpur@mahabal.com



TEST REPORT

Report No.:	ME-NG09143-230525-AT-SMS-MUMBAI	Date: 25.05.2023
ULR No.:	TC748723000008415F	

Name and Address of Customer	SMS ENVOCLEAN PVT LTD Opp Sathe Nagar, Ghatkopar - Mankhurd Link Road, Shivaji Nagar, Govandi (West), Mumbai - 400043		WO No.: Verbal WO Date: -
Sample Description / Type	Stack Emission	Sample Collected by	Customer
Sampling Location	Incinerator	Sample Quantity / Packing	Thimble: 1 X 1 No. NO _x :25 mL X 1 No. PVC Bottle Hg: 200 mL X 2 No. PVC Bottle
Date of Sampling	17.05.2023	Date of Receipt of Sample	18.05.2023
Sampling Procedure	Sample tested as received		
Date of Start of Analysis	18.05.2023	Date of Completion of Analysis	20.05.2023

Stack Details	
Stack Identity	01
Stack attached to	Incinerator
Material of construction	M.S.
Stack height above ground level (Meter)	31
Stack Dimension (Meter)	0.90
Stack shape at top	Round
Type of fuel	HSD
Fuel Consumption (L/d)	140 lt/hr

Sr. No.	Parameter	Unit	Result	Method Reference
	<u>Discipline: Chemical Testing;</u> <u>Product Group: Atmospheric</u> <u>Pollution (Stack Emission)</u>			
1	Flue gas Temperature	°C	63	IS 11255 (Part 3):2008; RA 2018
2	Flue gas Velocity	m/s	4.3	IS 11255 (Part 3):2008; RA 2018
3	Total gas quantity	Nm ³ /h	8668	IS 11255 (Part 3):2008; RA 2018
4	Oxides of Nitrogen (NO _x)	mg/Nm ³	135	IS 11255 (Part 7): 2005; RA 2017
5	Mercury (Hg)	mg/Nm ³	0.0010	CPCB Guidelines for the Measurement of Source Emission Monitoring, LATS/80/2013-14 Chapter 5 & 6; Page No. 54 - 84

END OF REPORT





Mahabal Enviro Engineers Pvt. Ltd.

PLOT NOS. 13,14,17,18, GRAMPANCHAYAT BOKHARA, CHHINDWARA ROAD, KORADI, NAGPUR, MAHARASHTRA, INDIA
Phone: **0712-2612162/2612212** email: **nagpur@mahabal.com**



REPORT-SA-08143

TEST REPORT

Report No.:	ME-NG09143-230525-AT-SMS-MUMBAI	Date: 25.05.2023
ULR No.:	TC748723000008415F	

- Note:**
1. BQL: Below Quantification Limit
 2. LOQ: Limit of Quantification
 3. The result listed refers only to the tested sample(s) and applicable parameter(s).
 4. This report is not to be reproduced except in full, without the written approval of the laboratory.
 5. Any complaint pertaining to the report can be addressed to mahabalreports@gmail.com


Harish Mendhi
Technical Manager
Chemical Testing



Analysis reports of Stack and ETP of M/s. SMS Envoclean Pvt. Ltd.

From : sromumbai3@mpcb.gov.in Fri, Jul 21, 2023 11:35 AM
Subject : Analysis reports of Stack and ETP of M/s. SMS Envoclean Pvt. Ltd. 📎 7 attachments
To : NISHCHAL C <nischal.cpcb@nic.in>
Cc : romumbai@mpcb.gov.in

Sir,

Please find enclosed herewith analysis reports of Stack and ETP of M/s. SMS Envoclean Pvt. Ltd. Submitted for further needful.

Regards

Sub-Regional Officer Mumbai3 ,
Maharashtra Pollution Control Board ,
Kalpataru Point, 1st Floor, Sion East
Mumbai – 400022

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-  **ETP Inlet.pdf**
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 -  **Mercury and Nox Report.pdf**
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 -  **Stack-Report.pdf**
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MAHARASHTRA POLLUTION CONTROL BOARD
CENTRAL LABORATORY, MAHAPE, NAVI MUMBAI

Phone no. : 022-67195031
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mail : icclab@mpcb.gov.in



Central Laboratory, Maharashtra Pollution Control Board, P-3, "Nirmal Bhavan", MIDC Industrial Area, Mahape, Navi Mumbai- 400 710

NABL Certificate No.:	Validity
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Laboratory MoEF Recognition :	Validity
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Test Report No.: MPCB/CLab/JVS/23-24/06/72	Date: 07/06/2023 04:42 PM
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Analysis Report-Water (JVS)

Field Sample ID :	BR-0046665		
Name & Address of the Industry	M/s. SMS Envoclean Pvt. Ltd. R14 Common treatment and disposal facilities (CETP, TSDF, E-Wast		
Sampling Location :	ETP (Inlet)		
Lab code :	MPCB/CLab/JVS/23-24/375		
Sampling Method(s) :	Sample Details (Water/Air/HW) :	Water	
Sampling drawn by (Officer name):	FO-Mumbai III (Shri Milind Thakur)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Mumbai III (Shri Milind Thakur) (SRO-Mumbai III)	Seal No. :	227
Date of Sample Collection.(dd/mm/yyyy) :	17/05/2023 02:40 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	18/05/2023 03:25 PM
Analysis start Date (dd/mm/yyyy). :	18/05/2023 03:28 PM	Analysis end Date (dd/mm/yyyy). :	07/06/2023 04:28 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	7.6		0
2	Suspended Solids (SS)	68.0	mg/l	0
3	Biochemical Oxygen Demand (BOD)	32.0	mg/l	0

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, * Not covered under NABL scop.

Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Heena khalokar

Results Approved by: Shri Ashok V. Mandavkar

Results Reviewed by: Shri Ashok V. Mandavkar

This is an Electronically generated report does not require signature

Note :

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5. MU values will be reported on request.

Shri Ashok V. Mandavkar
I/c Senior Scientific Officer,
Central Laboratory,
MPCB, Navi Mumbai.

End of The Report

MAHARASHTRA POLLUTION CONTROL BOARD
CENTRAL LABORATORY, MAHAPE, NAVI MUMBAI

Phone no. : 022-67195031
Visit us at : <http://mpcb.gov.in>
mail : icclab@mpcb.gov.in



Central Laboratory, Maharashtra Pollution Control Board, P-3, "Nirmal Bhavan", MIDC Industrial Area, Mahape, Navi Mumbai- 400 710

NABL Certificate No.:	Validity
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Laboratory MoEF Recognition :	Validity
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Test Report No.: MPCB/CLab/JVS/23-24/05/172	Date: 25/05/2023 01:09 PM
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Analysis Report-Water (JVS)

Field Sample ID :	BR-0046666		
Name & Address of the Industry	M/s. SMS Envoclean Pvt. Ltd. R14 Common treatment and disposal facilities (CETP, TSDF, E-Wast		
Sampling Location :	ETP (Inlet)		
Lab code :	MPCB/CLab/JVS/23-24/376		
Sampling Method(s) :	Sample Details (Water/Air/HW) :	Water	
Sampling drawn by (Officer name):	FO-Mumbai III (Shri Milind Thakur)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Mumbai III (Shri Milind Thakur) (SRO-Mumbai III)	Seal No. :	227
Date of Sample Collection.(dd/mm/yyyy) :	17/05/2023 02:40 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	18/05/2023 03:25 PM
Analysis start Date (dd/mm/yyyy). :	18/05/2023 03:27 PM		

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted	MU(If required)
1	Chemical Oxygen Demand (COD)	400.0	mg/l		

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, * Not covered under NABL scop.

Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Heena khalokar

Results Approved by:

Shri Ashok V. Mandavkar

Results Reviewed by: Shri Ashok V. Mandavkar

End of The Report

Shri Ashok V. Mandavkar
I/c Senior Scientific Officer,
Central Laboratory,
MPCB, Navi Mumbai.

This is an Electronically generated report does not require signature

Note :

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MAHARASHTRA POLLUTION CONTROL BOARD
CENTRAL LABORATORY, MAHAPE, NAVI MUMBAI

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mail : icclab@mpcb.gov.in



Central Laboratory, Maharashtra Pollution Control Board, P-3, "Nirmal Bhavan", MIDC Industrial Area, Mahape, Navi Mumbai- 400 710

NABL Certificate No.:	Validity
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Laboratory MoEF Recognition :	Validity
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Test Report No.: MPCB/CLab/JVS/23-24/06/214	Date: 12/06/2023 01:16 PM
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Analysis Report-Water (JVS)

Field Sample ID :	BR-0046669		
Name & Address of the Industry	M/s. SMS Envoclean Pvt. Ltd. R14 Common treatment and disposal facilities (CETP, TSDF, E-Wast		
Sampling Location :	ETP (Outlet)		
Lab code :	MPCB/CLab/JVS/23-24/379		
Sampling Method(s) :	Sample Details (Water/Air/HW) :	Water	
Sampling drawn by (Officer name):	FO-Mumbai III (Shri Milind Thakur)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Mumbai III (Shri Milind Thakur) (SRO-Mumbai III)	Seal No. :	227
Date of Sample Collection.(dd/mm/yyyy) :	17/05/2023 02:40 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	18/05/2023 03:26 PM
Analysis start Date (dd/mm/yyyy). :	18/05/2023 03:27 PM	Analysis end Date (dd/mm/yyyy). :	12/06/2023 01:16 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	pH	7.6		0
2	Suspended Solids (SS)	8.0	mg/l	0
3	Biochemical Oxygen Demand (BOD)	5.0	mg/l	0

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, * Not covered under NABL scop.

Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Heena khalokar

Results Approved by: Shri Ashok V. Mandavkar

Results Reviewed by: Shri Ashok V. Mandavkar

This is an Electronically generated report does not require signature

Note :

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Shri Ashok V. Mandavkar
I/c Senior Scientific Officer,
Central Laboratory,
MPCB, Navi Mumbai.

End of The Report

MAHARASHTRA POLLUTION CONTROL BOARD
CENTRAL LABORATORY, MAHAPE, NAVI MUMBAI

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Central Laboratory, Maharashtra Pollution Control Board, P-3, "Nirmal Bhavan", MIDC Industrial Area, Mahape, Navi Mumbai- 400 710

NABL Certificate No.:	Validity
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Laboratory MoEF Recognition :	Validity
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Test Report No.: MPCB/CLab/JVS/23-24/05/171	Date: 25/05/2023 01:09 PM
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Analysis Report-Water (JVS)

Field Sample ID :	BR-0046668		
Name & Address of the Industry	M/s. SMS Envoclean Pvt. Ltd. R14 Common treatment and disposal facilities (CETP, TSDF, E-Wast		
Sampling Location :	ETP (Outlet)		
Lab code :	MPCB/CLab/JVS/23-24/378		
Sampling Method(s) :	Sample Details (Water/Air/HW) :	Water	
Sampling drawn by (Officer name):	FO-Mumbai III (Shri Milind Thakur)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Mumbai III (Shri Milind Thakur) (SRO-Mumbai III)	Seal No. :	227
Date of Sample Collection.(dd/mm/yyyy) :	17/05/2023 02:40 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	18/05/2023 03:26 PM
Analysis start Date (dd/mm/yyyy). :	18/05/2023 03:27 PM		

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted	MU(If required)
1	Chemical Oxygen Demand (COD)	116.0	mg/l		

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, * Not covered under NABL scop.

Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Heena khalokar

Results Approved by:

Shri Ashok V. Mandavkar

Results Reviewed by: Shri Ashok V. Mandavkar

End of The Report

Shri Ashok V. Mandavkar
I/c Senior Scientific Officer,
Central Laboratory,
MPCB, Navi Mumbai.

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Note :

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mail : icclab@mpcb.gov.in



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NABL Certificate No.:	Validity
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Laboratory MoEF Recognition :	Validity
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Test Report No.: MPCB/CLab/JVS/23-24/06/227	Date: 13/06/2023 04:55 PM
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Analysis Report-Water (JVS)

Field Sample ID :	BR-0046667		
Name & Address of the Industry	M/s. SMS Envoclean Pvt. Ltd. R14 Common treatment and disposal facilities (CETP, TSDF, E-Wast		
Sampling Location :	ETP (Outlet)		
Lab code :	MPCB/CLab/JVS/23-24/377		
Sampling Method(s) :	Sample Details (Water/Air/HW) :	Water	
Sampling drawn by (Officer name):	FO-Mumbai III (Shri Milind Thakur)	Sample Volume Received :	
Sample submitted by (Name) :	FO-Mumbai III (Shri Milind Thakur) (SRO-Mumbai III)	Seal No. :	227
Date of Sample Collection.(dd/mm/yyyy) :	17/05/2023 02:40 PM	Date of Sample receipt to Laboratory (dd/mm/yyyy) :	18/05/2023 03:26 PM
Analysis start Date (dd/mm/yyyy). :	18/05/2023 03:27 PM	Analysis end Date (dd/mm/yyyy). :	13/06/2023 04:55 PM

Test Report

Sr.No	Parameter	Results	Unit	Method Adopted
1	Bioassay	100.00	%	

Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed, * Not covered under NABL scop.

Comment (if any):

Comment for Amended Report:

Remark: - Note: This test report refers only to the sample submitted for the testing.

Results Compiled by: Heena khalokar

Results Approved by:

Shri Ashok V. Mandavkar

Results Reviewed by: Shri Ashok V. Mandavkar

This is an Electronically generated report does not require signature

Note :

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Shri Ashok V. Mandavkar
I/c Senior Scientific Officer,
Central Laboratory,
MPCB, Navi Mumbai.

End of The Report

MAHARASHTRA POLLUTION CONTROL BOARD

Regional Office, Mumbai

Phone No. 24015269 / 24016239
Visit us at : <http://mpcb.gov.in>
Email : romumbai@mpcb.gov.in



Kalptaru Point 1st floor,
Sion Matunga Scheme Road No. 8,
Infant of Sion Cercal, Sion (E),
Mumbai – 400 022.

"Your Service is our Duty"

No./MPCB/ROM/ 230202-FTS-0114

Date 2 / 02 / 2023

To,
Regional Director,
Central Pollution Control Board,
Pune.

Subject : Application for seeking reimbursement money from stakeholders who running the firm and Pollution Board since MPCB failed in its duties and poor citizens are now constrained to pay for setting up Air Purifier Devices, These devices prevent worst AQI which emits by Toxic fumes of Biomedical Incinerator.

Ref:

1. Complaint received from Shri, Shaikh Faiyaz Alam, Govandi New Sangam Welfare Society dated-29.12.2022.
2. Complaint received from Shri, Shaikh Faiyaz Alam, Govandi New Sangam Welfare Society dated-30.12.2022.
3. E-mail received form Regional Director, CPCB, Pune dated-26.12.2022.

Sir,

M/s. SMS Envoclean Pvt. Ltd. it is bio-medical waste processing facility is operating on a 20-year contract on BOOT basis since 2009 with MCGM on their land at Mankhurd Shivaji Nagar near Deonar Damping Ground in the Municipal premises. This facility collects the Bio medical waste from Health Care Establishments (HCE) under the jurisdiction of MCGM. The facility has obtained the combined consent and authorization under the provisions of Water (P&CP) Acts, Air (P&CP) Acts and BMW (M&H) Rules which was valid upto 30.06.2023.

The facility has installed 04 incinerators as per the guidelines of Central Pollution Control Board and capacity of 250 Kg/hour each incinerator and air pollution system i.e. quencher, ventury scrubber, droplet separator, packed bed scrubber, mist eliminator, carbon filter and common stack of height 30 mtr provided. Online emission monitoring system provided to incinerator stack for monitoring gases released by the incineration process, including CO, CO₂, O₂ and particulate matter and it is connected to the servers of the Central Pollution Control Board and the Maharashtra Pollution Control Board.

The facility has installed Effluent Treatment Plant of capacity- 200 CMD for waste water treatment. ETP comprises Holding Tank, Tube Settler Tank, Filter Feed Sump Tank, Pressure Sand Filter, Activated Carbon Filter, Final Treated Effluent Collection Tank and the treated effluents are reused for scrubbing.

The incineration ash and other hazardous solid wastes generated from the facility are disposing to TTCWMA, Navi Mumbai (CHWTSDf)

On the basis of various complaints verification and time to time visit for verification of compliances, MPC Board issued various directions to the facility operator from time to time.

As per the non-compliances noticed during visit dated 29.06.2019 Board has issued Closure Directions to common biomedical facility on 06.07.2019. This office has verified the compliance of Closure Directions time to time. The CTF authority filed an application in Hon'ble High Court Bench Mumbai bearing No. WP NO (ST) 2089/2019 against Closure direction issued by the Board and Industry has obtained stay order dated 18.07.2019, till date the case is pending in Hon'ble Bombay High Court.

Board has issued directions for upgradation of air pollution control system provided to incinerators, dated-26.08.2022. Accordingly CTF has completed the up gradation of APC system in the month of September 2022. Point wise compliance of the directions is as below-

Sr. No.	Direction Point	Compliance
1	You shall operate existing pollution control system continuously during operation of the plant to avoid any air pollution nuisance in the vicinity	Air pollution control system Quencher, ventury scrubber, droplet separator two stage packed bed scrubber, mist eliminator, carbon filter found in operation. Incinerator no. 1, 2, & 3-found in operation, common stack of height 30 meters provided. Online emission monitoring system provided to incinerator stack was found in operation.
2	You shall submit the proposal for upgradation of pollution control system within eight days and upgrade the same within one month period from date of issuance of these directions so as to achieve prescribed standards	The facility has submitted the proposal for upgradation of pollution control system on 29.08.2022 The facility has submitted letter dated 23.09.2022 regarding completion of modification and operation of additional packed bed scrubber to each incinerator The CTF has upgraded the scrubber system by way of installation of additional packed bed scrubber to each incinerator and found in operation.
3	You shall submit the additional Bank Guarantee of Rs. 2,00,000/- towards the compliance of the above directions in favor of Regional Officer, Mumbai within 10 days period from the date of receipt of these directions	The facility has submitted BG of Rs. 2,00,000/- on 05.09.2022, BG No. 037711GL0003122 and it is valid up to 31.08.2023.

Analysis report of the stack emission sample are enclosed. It is observed that post upgradation of APC system, TPM values dated -27.09.2022 is marginally exceeding. TPM value dated 19.10.2022 and 06.12.2022 is within standards. CTF is now monitoring Dioxin and Furan emission on monthly basis. Results of the same are enclosed and found within consent limits.

Present Status-

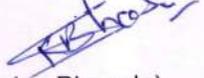
As continuous complaints are receiving to MPC Board office and the CTF is surrounded with residential area it is decided to shift the CTF to other place. As per the directions of Hon'ble Minister, Environment Department CTF already started and submitted the Short term and Long term measures with time bound programme. As an short term measures at present, M/s. SMS Envoclean facility shall operate at 50% capacity and remaining waste is sent to the M/s. MWML facility Taloja for scientific treatment & disposal of the waste and long term measures is to relocate the CTF. The CTF has already finalized the site at Khalapur, Dist- Raigad and obtained Consent to Establish from MPC Board. The CTF has submitted application for Environment Clearance, GoM. The CTF is expected to shift and commission at Khalapur in June, 2023.

A meeting under the Chairmanship of Environment Minister was held on 07.06.2022 at Varsha Niwas, Malabar Hill, Mumbai, during the meeting M/s. SMS Envoclean Pvt. Ltd. has presented a time-bound schedule (bar chart) for setting up and commissioning the facility at Raigad and it is said that the work of setting up the facility will be started after receiving Environmental Clearance (EC) and it will take up to June 2023.

Complainant Govandi New Sangam Welfare Society has filed PIL no. 33884/2022 in Hon'ble Mumbai High Court on this issue and matter is subjudiced.

Submitted for kind perusal and further needful please.

Yours faithfully,


(Sanjay Bhosale)
Regional Officer, Mumbai

Copy submitted to:-

1. Regional Officer (BMW) HQ, M. P. C. Board, Mumbai

Copy:

2. Sub Regional Officer, Mumbai – 3, M. P. C. Board, Mumbai

MAHARASHTRA POLLUTION CONTROL BOARD

Tel: 24010437/24020781/24014701
Fax: 24024068 / 24023516
Website: <http://mpcb.gov.in>
E-mail: psa@mpcb.gov.in



Kalpataru Point, 2nd - 4th Flr.
Opp. Cine Planet Cinema,
Near Sion Circle, Sion (E)
Mumbai-400 022.

No.MPCB/PSO/B-190706 FT50038

Date 06.07.2019

To,
M/s.SMS Envoclean Pvt.Ltd
(CBMWTSDF), Next to Deonar Dumping Ground
Ghatkopar-Mankhurd Lind Road
Govandi (W), Mumbai 400 043

- Sub: Closure Direction under Section 33(A) of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 31(A) of the Air (Prevention & Control of Pollution) Act, 1981 read with Bio Medical Waste Management Rules, 2016.
- Ref: 1. Combine Consent granted by the Board vide dated- 24.03.2015
2. Proposed Directions issued by the Board vide No.BMW/B-1366 dtd.5.4.2017.
3. Reply submitted to the proposed directions vide dtd.11.4.2017.
4. Visit of Board Officials dtd.1.9.2017.
5. Assurance given by Hon'ble Minister, Environment, GoM in Legislative Assembly at Nagpur on 21.12.2017.
6. Closure Direction issued vide No. MPCB/ROM/CD/TB-2606, dated- 22.12.2017
7. Conditional Direction issued vide No. MPCB/ROM/CD/TB-229, dated- 22.01.2018
8. Meeting held in the chamber of Hon'ble Minister of Env., GoM on 19.03.2018
9. Minutes of meeting received from Additional Chief Secretary, Env, Dept, GoM on 21.06.2018
10. Proposed Direction issued vide No. MPCB/PSO/BMW/B-3417, dated- 24.08.2018
11. Your reply submitted on 08.10.2018
12. Letter issued by Hon'ble Minister of Environment, GoM on 27.06.2019
13. Visit of Board Officials of SRO- Mumbai-II on 29.06.2019

WHEREAS, the Water (Prevention & Control of Pollution) Act, 1974 & under Section 31(A) of the Air (Prevention & Control of Pollution) Act, 1981 and Bio Medical Waste Management Rules, 2016 is applicable to the State of Maharashtra as declared in Official Gazette. AND, the area where your common facility is situated, falls under the said declared area.

AND WHEREAS, you have been granted combined consent under the provisions of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 31(A) of the Air (Prevention & Control of Pollution) Act, 1981 and Bio Medical Waste (Management and Handling) Rules, 1998 subject to certain terms and conditions more precisely prescribed in the consent order referred 1 above.

:2:

AND WHEREAS, it is obligatory on your part to provide adequate pollution control system so as to comply with the conditions prescribed in the consent.

AND WHEREAS, conditional direction was issued on 22.01.2018 and subsequently, proposed directions was issued to your facility on 24.08.2018 vide reference 6 & 10 respectively in pursuance of Assembly assurance by Hon'ble Minister of Environment, GoM on 21.12.2017

AND WHEREAS, you have submitted reply to the proposed directions vide reference 11 above which is not satisfactory. Further, you have not submitted concrete time bound proposal till today for shifting incinerator facility in compliance with the proposed direction issued on 24.08.2018.

AND WHEREAS, MPCB officials, has visited your common facility on 29.06.2018 and following non-compliances are reported,

1. Out of 4 incinerator of 250 kg/hr each only one incinerator is provided with Dioxin and Furans control systems.
2. Water meter is not provided to ETP outlet.
3. Segregation of Biomedical Waste in colour coded bags as per BMWM Rules, 2016 was not found.
4. Proper storage of autoclavable and incinerable waste was not found.
5. Record of BMW is not properly maintained.
6. As per the consent condition water consumption is 50 CMD. However, effluent generation is more than water consumption i.e. 74 CMD.
7. Effluent Treatment Plant is under capacity for treatment of 74 CMD effluent.
8. Autoclaved waste is shredded in Unscientific manner.
9. BMW transportation vehicles are not properly washed at the site.
10. Vehicles used for transportation of BMW are without Biohazard symbol and GPS tracking system.
11. Bikes used for BMW collection and transportation are without permission of the Board.
12. Analysis report of stack for the month of September & December, 2018 and January, March, April and May, 2019 revealed that particulate matter was exceeding. In May, 2019 particulate matter it has exceeded more than double the permissible standards

AND WHEREAS, it is apprehended that Air pollution control Device is not properly working, which resulted nuisance and health impact in the nearby residential area. This has also been reported by nearby residents. This is apprehended act of negligence on your part.

AND WHEREAS, after examining all the reports and records available with this office, I have come to the conclusion that you are knowingly and wilfully violating the provisions of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 31(A) of the Air (Prevention & Control of Pollution) Act, 1981 and Hazardous Waste (M, H & TM) Rules 2008 as amended in 2016 read with Bio Medical Waste Management Rules, 2016 and directions issued by MPCB, time to time.

NOW THEREFORE, in exercise of the powers conferred upon me by the Board under section 33 (A) of the Water (Prevention & Control of Pollution) Act, 1974 & under Section 31(A)

— (3) 2

(901) -WPL-2089-19.doc.

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION

WRIT PETITION (L) NO.2089 OF 2019

M/s. SMS Envoclean Private Limited ..Petitioner
Versus
The State of Maharashtra and others ..Respondents

Mr. Aspi Chinoy, Senior Advocate a/w Mr. Rampal Kohli, Mr. Vikram Chavan I/by C. K. Legal, Advocates for the Petitioner.

Mr. Abhay Patki, AGP for Respondent No.1 – State.

Ms. Sharmila Deshmukh a/w Ms. Jaya Bhagwe, Advocates for Respondent Nos.2 & 3.

Ms. K. H. Mastakar, Advocate for Respondent No.4 – MCGM.

CORAM : PRADEEP NANDRAJOG, C.J. &
N. M. JAMDAR, J.

DATE : 18th JULY, 2019

P.C.

1] Counsel as above appear for the Respondents on advance copy of the Writ Petition being served. Learned counsel for the Respondents waive notice.

2] Keeping in view the pleadings in the Writ Petition and the documents filed in support of the pleadings, it would be advisable that before Respondent Nos.2 and 3 file a counter affidavit an inspection of the Common Bio-Medical Waste Treatment Plant established by the Petitioner is conducted in the presence of the representative of the
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(2019)-WPL-2089-19.doc

Petitioner and for which it is agreed that the inspection shall be conducted on 29th July 2019 at 11:00 a.m.

3] Counter affidavit be filed by the Respondents within four weeks. It is expected that in the counter affidavit filed by Respondent Nos.2 and 3 reference would be made to the report and the same shall be filed alongwith affidavit.

4] Rejoinders be filed within two weeks thereafter.

5] On the issue whether the Petitioner should be entitled to an interim order staying implementation of the impugned order dated 6th July 2019, we note that the public injury caused by closing the plant would be much more than permitting plant to operate even on assuming that the stand of Respondent Nos.2 and 3 is correct. We clarify, we are not opining prima-facie that the stand of the Respondents is correct.

6] Therefore, till the present order is vacated or modified, operation of the impugned order dated 6th July 2019 shall be stayed.

7] Re-notified for 9th September 2019.

TRUE COPY

(Signature)
19/7/19
Section Officer
High Court, Appellate Side
Bombay 400 032

N. M. JAMDAR, J

CHIEF JUSTICE

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MAHARASHTRA POLLUTION CONTROL BOARD		
Phone :	(022)- 25505928	
Fax :	(022)- 25505926	
Email :	romumbai@mpcb.gov.in	
Visit At :	http://mpcb.gov.in	
		Kalpataru Point, 1 st floor, Sion- Matunga Scheme Road No. 8, Opp. Cine Planet Cinema, Near Sion Circle, Sion (E), Mumbai - 400 022

"Your Service is our Duty"

No: MPCB/ROM/D/TB - 220826 FTS0154

Date: 26/08/2022

To,
 M/s. SMS Envoclean Pvt. Ltd.,
 (CBMWTSDF), Next to Deonar Dumping Ground,
 Ghatkopar-Mankhurd Link Road, Govandi (W),
 Mumbai - 400 043.

Sub: Directions u/s 31A of the Air (Prevention & Control of Pollution) Act, 1981

- Ref:** 1) Combine Consent granted by the Board vide No. Format 1.0/BO/CAC-Cell/UAN No. 000109500/CR-2112001493 dated 27/12/2021 valid up to 31/12/2021
 2) Continuous Complaint received from Local residence against your industry
 3) Visit of Board Officials along with MCGM officials dtd 26/08/2022

.....
WHEREAS, the Ministry of Environment, Forest and Climate Change, Govt. of India in exercise of the powers conferred u/s 6,8 & 25 of the Environment (Protection) Act, 1986, has published the Bio-Medical Waste Management Rules, 2016 for proper handling and management of bio-medical waste.

AND WHEREAS, the Maharashtra Pollution Control Board has granted Combined Consent under the provisions of the Water (Prevention of Control of Pollution) Act 1974 & Air (Prevention & Control of Pollution) Act, 1981 and Authorization under the provisions of the Bio Medical Waste Management Rules, 2016, subject to certain terms & conditions.

AND WHEREAS, it is obligatory on your part to provide adequate pollution control systems so as to comply with the conditions prescribed in the consent.

AND WHEREAS, continuous complaint was received against your industry, accordingly Board official & MCGM Official visited your industry on 26/08/2022.

AND WHEREAS, on the basis of observations made by the above Officials, the following directions are issued for necessary compliance: -

- 1) You shall operate existing pollution control system continuously during operation of the plant to avoid any air pollution nuisance in the vicinity.

- 2) You shall submit the proposal for upgradation of pollution control system within Eight days and upgrade the same within one month period from date of issuance of these directions, so as to achieve prescribed standards.
- 3) You shall submit the additional Bank Guarantee of Rs 2,00,000/- towards the compliance of the above directions in favor of Regional Officer, Mumbai within 10 days period from the date of receipt of these directions.

In case, you fail to comply with the above directions, the Board will have no option than to initiate legal action against you under the provisions of the Environmental Enactments, which please note.

For and on behalf of
Maharashtra Pollution Control Board.


(S. B. Bhosale)
Regional Officer, Mumbai

Copy submitted for Information:

1. Hon'ble Chairman, MPC Board, Mumbai.
2. Hon'ble Member Secretary, MPC Board, Mumbai.
3. Principal Scientific Officer, MPC Board, Mumbai
4. Assistant Secretary (Tech), MPC Board Mumbai

Copy to: -

SRO, Mumbai-III- MPCB, - He is directed to serve copy of direction to industry, take necessary follow-up towards compliance of the direction and submit report.

M/s. SMS Envoclean Pvt Ltd.- Stack Results

Sr. No.	Parameters	Standards	12.01.2022	05.02.2022	20.05.2022	15.06.2022	21.07.2022	20.08.2022	21.08.2022	22.08.2022	23.08.2022	24.08.2022	25.08.2022	26.08.2022	27.08.2022
1	Stack (Identity)	-	Incinerator												
2	Particulate matter emission mg/Nm3	50 mg/Nm3	8	5	5	55	90	11	17	87	192	172	277	193	137
3	HCL (mg/m3)	50 mg/m3	7	BDL											

Sr. No.	Parameters	Standards	28.08.2022	29.08.2022	05.09.2022	06.09.2022	07.09.2022	16.09.2022	17.09.2022	18.09.2022	19.09.2022	20.09.2022	27.09.2022	19.10.2022	06.12.2022
1	Stack (Identity)	-	Incinerator												
2	Particulate matter emission mg/Nm3	50 mg/Nm3	192	177	134	205	183	139	72	47	88	65	57	11	46
3	HCL (mg/m3)	50 mg/m3	BDL												

Dioxin and Furone mojitroing carried out by CTF

Sr. No.	Parameters	Standards	24.04.2022	24.05.2022	17.06.2022	18.07.2022	21.08.2022	19.09.2022	22.10.2022	17.11.2022
1	Total Furone and Dioxins	0.1 ng TEQ/Nm3 of 11 % O2 Correction	0.0186	0.017	0.0332	0.0471	0.0686	0.0597	0.0626	0.0728

Ref:-SMS/BMW/MUM/2019/049

Date : 15-04-2019

To,

The Regional officer,

Maharashtra Pollution Control Board,
2nd Floor, A wing,
Raikar chamber, Govandi (E),
Mumbai- 400088

Subject: Regarding upgradation of Incinerator

Reference:

1. Biomedical Waste Management Rules, 2016 published vide notification number G.S.R. 343(E) dated 28th March 2016 by MoEF & CC, Government of India.
2. Conditional directions issued by MPCB Ref: MPCB/ROM/CD/ TB/229 dtd. 22.01.18.
3. Proposed directions issued by MPCB Ref: MPCB/PSO/BMW/B-3147 dated 24.08.18 as received on 27.08.18 by e-mail.

D. Shirale 20/4/19
REGIONAL OFFICE, MUMBAI
MAHARASHTRA POLLUTION CONTROL BOARD,
RAIKAR CHAMBERS, 'A' WING, 2ND FLOOR,
DEONAR ROAD, NEAR JAIN MANDIR,
MUMBAI - 400088

Respected Sir,

With your kind permission in reference to the CBMWTSDF Facility developed and operated by SMS Envoclean Pvt Ltd, as a concessionaire of Municipal Corporation Greater Mumbai.

Sir, we would like to inform you that we have upgraded Incinerator in accordance with the Notification of MoEF & CC dtd. 28.03.2016 above referenced no. 1 and Directions of Hon'ble MPC Board above referenced no. 2 & 3 in the Month of March.

We are committed to achieve future compliances in time bound manner for operating the CBMWTSDF.

Put up for information and necessary guidance in the matter please.

Thanking you

With Warm Regards

Saurabh Gautam

(Director)

For SMS Envoclean Pvt. Ltd.

Copy to: Principal Scientific Officer, MPCB, Mumbai.

आवक विभाग (मुख्यालय)
महाराष्ट्र प्रदूषण नियंत्रण मंडळ,
कल्पतरू पॉइंट, ३रा मजला, सायन मकान,
सिनेप्लिनेट समोर, सायन (पूर्व),
मुंबई - ४०० ०२२.
फोन :- २४०१०४३७ / २४०२०७८१.



ISO 9001 : 2015 CERTIFIED
ISO 14001 : 2015 CERTIFIED
OHSAS 18001 : 2007 CERTIFIED

Ghatkopar - Mankhurd Link Road, Near Deonar Dumping Ground, Opp. Sathe Nagar,
Govandi (West), Mumbai - 400 043.

Cell: 88790 03572 / 7045686071 / 7045686072 / 7045686073 / 7045686074

Customer Care : E-mail : info@smsenvoclean@smsl.co.in / www.smsmumbalbmw.com

Corporate Office : 20, IT Park, Parsodi, Nagpur - 440 022. (India) Maharashtra

Reg. Office : 267, Ganesh Fadanis Bhavan, Near Triangular Park, Dharampeth,

Nagpur - 440 010 (India) CIN No. U52100MH2005PTC156774

SMS ENVOCLEAN
PRIVATE LIMITED

MAHARASHTRA POLLUTION CONTROL BOARD
Sub-Regional Office, Mumbai-3

Ph :- (022)-25505928
Fax :- (022)-25505926
e-mail :-
sromumbai1@mpcb.gov.in
Website :- <http://mpcb.gov.in>



216, IInd Floor, A-Wing,
Raikar Chamber,
Near Jain Mandir,
Govandi Gaon Road,
Govandi (E), Mumbai-88

Date: 14 /11 /2019

Visit Report

- 1) Name & Address of Industry : M/S SMS Envoclean Pvt. Ltd.
Near Deonar Dumping Ground,
Govandi(W), Mumbai-43
- 2) Type of Industry : CBMWTSDF
- 3) Person Contacted : Mr. Saurabh Gutam, AGM
- 4) Phone Number : 8422848430
- 5) Consent Status : 31.05.2016 Applied for renewal
- 6) Observation :

This visit is for verification of compliance in connection to secondary chamber gas residence time of Two seconds and provision of adequate APCD to meet the emission standards. The details of compliances is as below,

Sr. No	Incinerator	Capacity Kg/Hr	Residence time in second	Air Pollution Control Devices (APCD) provided
1	Incinerator- 1 Alfa Therm (2019)	250	2	Quencher, Venturi Scrubber, Pack bed Scrubber, Droplet Separator, Mist eliminator
2	Incinerator- 2 Alfa Therm (2017)	250	2	Quencher, Venturi Scrubber, Pack bed Scrubber, Droplet Separator, Mist eliminator

3	Incinerator- 3 Alfa Therm (2010)	250	2	Venturi Scrubber, Pack bed Scrubber, Droplet Separator, Mist eliminator
4	Incinerator- 4 Alfa Therm (2010)	250	2	Venturi Scrubber, Pack bed Scrubber, Droplet Separator, Mist eliminator

Also industry have provided the control system for dioxin and furan to three incinerators i.e. Incinerator No. 1, 2 and 4 and for remaining incinerator the material is received at site and installation is in progress. As per the authority the work of installation of system will be completed within 03 days i.e. on or before 18.11.2019. Also as per the submission of authority they carry out the monitoring of dioxin and furan once in a year form third party. The last analysis report are produced at the time of visit with design details of control system provided for Dioxin and Furan.

~~14-11-19~~

(Mr. Saurabh Gutam)
AGM

~~14/11/19~~

(Pramod R. Mane)
Sub-Regional Officer Mumbai-3



Photograph-1: Unloading of BMW from the authorized BWM transport vehicle.



Photograph-2: Unloading of BMW from the authorized BWM transport vehicle and weighing the bags.



Photograph-3: Transportation of weighed BMW in designated colour coded hand pulled trolley, for storage in to designated storage room.



Photograph-4: Transportation of weighed BMW in designated colour coded hand pulled trolley, for storage in to designated storage room.



Photograph-5: Designated colour coded BMW storage room for yellow category of BMW.



Photograph-6: Designated colour coded BMW storage room for red category of BMW.



Photograph-7: Designated colour coded BMW storage room for blue category of BMW.



Photograph-8: Designated colour coded BMW storage room for white category of BMW.



Photograph-9: Feeding yellow category BMW into the incinerator and the personnel engaged not wearing adequate PPE i.e. hand glove and wearing ordinary mask.



Photograph-10: A view of autoclave for treatment of red category of BMW.



Photograph-11: Treatment of blue category BMW with disinfection.



Photograph-12: Waste sharp pit for disposal of white category BMW i.e. waste sharps.



Photograph-13: Vehicle washing bay for washing of BMW transport vehicles, after unloading BMW.



Photograph-14: Shredder installed for disposal of treated red category of BMW.



Photograph-15: Disposable gloves and syringes, wrongly placed in yellow bags by one of the HCF, indicating not segregating BMW at the source.



Photograph-16: Personnel involved in cleaning of BMW transport vehicle, not wearing adequate PPE i.e. hand gloves; mask; helmet and safety shoes.



19° 3' 26.70226" N 72° 55' 47.49596"
Mankhu
Mumb
Konkan Divisio
Maharashtr
17 May 2023 14:22:0

Photograph-17: Sampling of effluent at ETP.



19° 3' 26.8216" N 72° 55' 47.47424"
Mankhu
Mumb
Konkan Divisio
Maharashtr
17 May 2023 13:37:4

Photograph-18: A view of treatment units of ETP.



19° 3' 27.05756" N 72° 55' 46.92264"
Mankhu
Mumb
Konkan Divisio
Maharashtr
17 May 2023 13:32:3

Photograph-19: Incineration residue stored in bags for disposal.



19° 3' 25.58579" N 72° 55' 44.9302"
Mankhu
Mumb
Konkan Divisio
Maharashtr
17 May 2023 17:56:4

Photograph-20: Shredded plastic waste stored in bags, prior to disposal to the authorized recycler.